SCHEME INFORMATION DOCUMENT (SID)

Section I

NAVI BSE SENSEX INDEX FUND

(Earlier known as NAVI S&P BSE Sensex Index Fund)

An open-ended scheme replicating/ tracking BSE SENSEX Index

This product is suitable for investors who are seeking*:	**Scheme Risk-o-meter**	**Benchmark Risk-o-meter**
• Long term wealth creation solution • An index fund that seeks to track returns by investing in a basket of BSE Sensex Index stocks and aims to achieve returns of the stated index, subject to tracking error.		
		As per AMFI TIER I Benchmark- BSE Sensex TRI
*Investors should consult their financial advisers if in doubt about whether the product is suitable for them.		

"The above risk-o—meter is based on the scheme portfolio as on September 30, 2024. An addendum may be issued or updated in accordance with provisions of Paragraph 17.4 of SEBI Master circular on Mutual Funds dated June 27, 2024, on an ongoing basis on the website https://navi.com/mutual-fund/downloads/statutory-disclosure."

Continuous Offer of Units at Applicable NAV

Name of Mutual Fund	Navi Mutual Fund
Name of Asset Management Company	Navi AMC Limited CIN U65990KA2009PLC165296
Name of Trustee Company:	Navi Trustee Limited CIN: U65990WB2009PLC134536
Addresses	*Registered Office:* Vaishnavi Tech Square, 7th Floor, Iballur Village, Begur Hobli, Bengaluru, Karnataka 560102
Website	https://navi.com/mutual-fund

The particulars of the Scheme have been prepared in accordance with the Securities and Exchange Board of India (Mutual Funds) Regulations 1996, as amended till date and circulars issued thereunder filed with SEBI, along with a Due Diligence Certificate from the AMC. The units being offered for public subscription have not been approved or recommended by SEBI nor has SEBI certified the accuracy or adequacy of the Scheme Information Document.

The Scheme Information Document sets forth concisely the information about the scheme that a prospective investor ought to know before investing. Before investing, investors should also ascertain about any further changes to this Scheme Information Document after the date of this Document from the Mutual Fund / Investor Service Centres / Website / Distributors or Brokers.

The investors are advised to refer to the Statement of Additional Information (SAI) for details of Navi Mutual Fund, Standard Risk Factors, Special Considerations, Tax and Legal issues and general information on https://navi.com/mutual-fund/downloads/scheme-documents**.**

SAI is incorporated by reference (is legally a part of the Scheme Information Document). For a free copy of the current SAI, please contact your nearest Investor Service Centre or log on to our website https://navi.com/mutual-fund/downloads/scheme-documents**.**

The Scheme Information Document (Section I and II) should be read in conjunction with the SAI and not in isolation.

This Scheme Information Document is dated November 29, 2024.

Disclaimer of Index

BSE Sensex Index (Total Return Index): The BSE Sensex Index has been licensed for use by Navi AMC Limited (AMC)/the Scheme of Navi Mutual Fund ("the Scheme"). BSE® and SENSEX ® are registered trademarks of BSE. The trademarks have been licensed to AIPL and have been sublicensed for use for certain purposes by AMC / Scheme. The Scheme benchmarked to BSE Sensex Index is not sponsored, endorsed, sold or promoted by AIPL, , any of their respective affiliates or BSE. None of AIPL, or BSE makes any representation or warranty, express or implied, to the owners of the Scheme or any member of the public regarding the advisability of investing in securities generally or in the Scheme particularly or the ability of the Index to track general market performance. AIPL's, BSE's only relationship to AMC/the Scheme with respect to the Indices is the licensing of the Indices and certain trademarks, service marks and/or trade names of AIPL, , BSE and/or their licensors. The BSE Sensex Index is determined, composed and calculated by AIPL or its agent without regard to AMC/the Scheme. None of AIPL, or BSE are responsible for and have not participated in the determination of the prices, and amount of the Scheme or the timing of the issuance or sale of the Scheme or in the determination or calculation of the equation by which the Scheme is to be converted into cash, surrendered or redeemed, as the case may be. AIPL, I and BSE have no obligation or liability in connection with the administration, marketing or trading of the Scheme. There is no assurance that investment products based on the indices will accurately track index performance or provide positive investment returns. AIPL isnot investment advisors. Inclusion of a security within an index is not a recommendation by AIPL or BSE to buy, sell, or hold such security, nor is it considered to be investment advice.

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Part I. HIGHLIGHTS/SUMMARY OF THE SCHEME

Sr. No.	Title	Description
I	**Name of the scheme**	Navi BSE Sensex Index Fund (Earlier known as Navi S&P BSE Sensex Index Fund)
II	**Category of the Scheme**	Other Schemes-Index Fund
III	**Scheme type**	An open-ended scheme replicating/ tracking BSE SENSEX Index
IV	**Scheme code**	NAVI/O/E/EIN/23/07/0023
V	**Investment objective**	The investment objective of the Scheme is to generate returns that are commensurate with the performance of the BSE Sensex Index, subject to tracking errors. There is no assurance that the investment objective of the Scheme will be achieved.
VI	**Liquidity**	The Scheme offered being an open-ended scheme will offer Units for Sale / Switch-in and Redemption / Switch-out on every Business Day at NAV based prices.
VII	**Benchmark (Total Return Index)**	**Name of Benchmark:** BSE Sensex TRI (Total Returns Index) **Justification for use of benchmark:** The BSE Sensex is India's most tracked bellwether index. It is designed to measure the performance of the 30 largest, most liquid and financially sound companies across key sectors of the Indian economy that are listed at BSE Ltd. The Trustee reserves the right to change the benchmark for the evaluation of the performance of the Scheme from time to time, keeping in mind the investment objective of the Scheme and the appropriateness of the benchmark, subject to the Regulations and other prevalent guidelines.
VIII	**NAV disclosure**	The AMC will calculate the NAVs for all the Business Days. The Net Asset Value of the scheme shall be calculated on daily basis and disclosed in the manner specified by SEBI. The Asset Management Company ("AMC") shall update the NAVs on its website (**https://navi.com/mutual-fund**) and of the Association of Mutual Funds in India ("AMFI") (**www.amfiindia.com**) before 11.00 P.M. every Business Day. For further details refer **Section II.**
IX	**Applicable timelines**	**Timeline for Dispatch of Redemption:** Under normal circumstances the AMC shall endeavour to dispatch the Redemption proceeds within 01 Business Day from date of receipt of request from the Unit holder. As per SEBI Regulations, the Mutual Fund shall dispatch redemption proceeds within 03 Business Days of receiving a valid redemption request.

<table>
<tr><td></td><td></td><td>Timeline for Dispatch of Dividend:

The Dividend warrants/cheque/demand draft shall be dispatched to the Unit holders within 07 Business days of the date of declaration of the Dividend. In the event of failure of dispatch of IDCW within the stipulated 07 Business Day period, the AMC shall be liable to pay interest @ 15 percent per annum to the Unit holders.</td></tr>
<tr><td>X</td><td>Plans and Options Plans/Options and sub options under the Scheme</td><td>
<table>
<tr><th>Plans</th><th>Regular & Direct</th></tr>
<tr><td>Default Plan (if no plan is selected)</td><td>a) If broker code is not mentioned the application will be processed under Direct Plan

b) If broker code is mentioned the

application will be processed under Regular Plan.</td></tr>
<tr><td>Default Plan (in certain

circumstances)</td><td>If Direct Plan is opted, but ARN

code is also stated, then application would be processed under Direct Plan.

If Regular Plan is opted, but ARN code is not stated, then the application would be processed under Direct Plan</td></tr>
<tr><td>Options</td><td>Growth Option</td></tr>
</table>
In case neither distributor code is mentioned nor ‘Direct Plan’ is selected in the application form, the application will be processed under the ‘Direct Plan’.
All the plans/options under the Scheme shall have a common portfolio.

The Trustee may, at a later date, decide to introduce any other options, under the Scheme, as is considered necessary.</td></tr>
<tr><td>XI</td><td>Load Structure</td><td>Exit Load: NIL

Redemption of units would be done on First in First out Basis (FIFO).

As per paragraph 10.4 of SEBI Master Circular on Mutual Funds dated June 27, 2024, no entry load will be charged by the scheme to the investor.</td></tr>
<tr><td>XII</td><td>Minimum Application Amount/switch in</td><td>Rs. 10/- and in multiples of Re. 1</td></tr>
</table>

XIII	**Minimum Additional Purchase Amount**	Rs.10/- and in multiples of Re. 1.
XIV	**Minimum Redemption/switch out amount**	Any Amount.
XV	**New Fund Offer Period**	Not Applicable.
XVI	**New Fund Offer Price**	Not Applicable.
XVII	**Segregated portfolio/side pocketing disclosure**	The AMC has a written down policy on Creation of segregated portfolio which is approved by the Trustees. Creation of segregated portfolio shall be subject to guidelines specified by SEBI from time to time. The legal charges related to recovery of the investments of the segregated portfolio may be charged to the segregated portfolio in proportion to the amount of recovery. However, the same shall be within the maximum TER limit as applicable to the main portfolio. The legal charges in excess of the TER limits, if any, shall be borne by the AMC. For details, kindly refer **SAI.**
XVIII	**Swing pricing disclosure**	Not Applicable.
XIX	**Stock lending/Short selling**	The Scheme may engage in short selling and borrowing and lending of securities with the framework relating to Short Selling and securities lending and borrowing specified by SEBI. For details, kindly refer **SAI.**
XX	**How to Apply**	Applications filled up and duly signed by all joint investors should be submitted along with the cheque/draft/other payment instrument or instruction to a designated ISC/Official Point of acceptance of AMC or the Registrar. All cheques and bank drafts must be drawn in favour of "Navi BSE Sensex India Fund" and the name of the respective Plan should also be mentioned and crossed "A/c Payee only". The investor needs to submit to Registrar/AMC a blank cancelled cheque or its photocopy, self-attested PAN copy and Know Your Customer number, in-person verification, self-attested UIDAI copy, CKYC KRA-KYC form and other documents as asked by Registrar/AMC.

<table>
<tr><td></td><td></td><td>Applications filled up and duly signed by all joint investors should be submitted along with the cheque/draft/other payment instrument or instruction to a designated ISC/Official Point of acceptance of AMC or the Registrar.

Details in section II.</td></tr>
<tr><td>XXI</td><td>Investor services</td><td>Contact details for general service requests:

• call at 1800 103 8999(toll free), or
• e-mail: mf@navi.com or
• for chat bot option click here- https://m.navi.com/d1TRK4WScNb
• Investors may contact / visit any of the Investor Service Centres (ISCs) of the AMC;

Complaints resolution should be addressed to Ms. Sadiqa Banu, who has been appointed as the Investor Relations Officer and can be contacted at:

Toll free/Tel No: 1800 103 8999/08045113400
Email: mf@navi.com
Address: Vaishnavi Tech Square, 7th Floor, Iballur Village, Begur, Bengaluru, Karnataka 560102.</td></tr>
<tr><td>XXII</td><td>Specific attribute of the scheme</td><td>Not Applicable.</td></tr>
<tr><td>XXIII</td><td>Special product/ facility available during the NFO and on ongoing basis</td><td>Systematic Investment Plan(SIP)
SIP is a facility enabling investors to save and invest in the Scheme at frequency/dates prescribed by the Mutual Fund, by submitting post-dated cheques / payment instructions.
<table>
<tr><th>Particulars</th><th>Frequency</th><th>Details</th></tr>
<tr><td rowspan="6">Frequency and Transaction Dates</td><td>Daily</td><td>All Business Days</td></tr>
<tr><td>Weekly</td><td>Every Wednesday</td></tr>
<tr><td>Fortnightly</td><td>Alternate Wednesday</td></tr>
<tr><td>Monthly</td><td>All Business Days</td></tr>
<tr><td>Quarterly</td><td>All Business Days</td></tr>
<tr><td>Half Yearly</td><td>All Business Days</td></tr>
</table>
Unit holder can enroll for the SIP facility by submitting duly completed Enrolment Form at the Official Point(s) of Acceptance.

If the SIP period is not specified by the unit holder then the SIP enrolment will be deemed to be for perpetuity and processed accordingly.

Default option:
Default date – 07th of every month/quarter/half yearly
Default frequency – Monthly

SIP through Electronic Clearing System (ECS)/Direct Debit</td></tr>
</table>

		Investors / Unit holders may also enroll for SIP facility through Electronic Clearing Service (Debit Clearing) of the RBI or for SIP Direct Debit Facility available with specified Banks / Branches. In order to enroll for SIP ECS Debit facility or Direct Debit Facility, an Investor must fill-up the Application Form for SIP ECS/ Direct Debit facility. In case of SIP with payment mode as ECS/Direct Debit, Investors shall be required to submit a cancelled cheque or a photocopy of a cheque of the bank account for which the ECS/debit mandate is provided. All SIP cheques/payment instructions from 2nd to the last should be of the same amount and same date (excluding first cheque). However, there should be a gap of 30 days between first SIP Installment and the second installment in case of SIP started during ongoing offer. Investors will have the right to discontinue/cancel the SIP facility at any time by sending a written request to any of the Official Point(s) of Acceptance. SIPs shall be cancelled within 2 business days of such request placed by the investor. On receipt of such request, the SIP facility will be terminated. It is clarified that if the Fund fails to get the proceeds from three Installments out of a continuous series of Installments submitted at the time of initiating a SIP (Subject to a minimum under SIP i.e. 12 months), the SIP is deemed as discontinued. In case of auto cancellations, uniform timeline for treating a SIP as closed / cancelled shall be as specified by SEBI. Number of failed debit attempts prior to cancellations of SIP for Daily, weekly, fortnightly and monthly shall be 3 attempts and in case of bi-monthly or higher interval/frequency shall be 2 attempts. Units will be allotted at the Applicable NAV of the respective dates on which the investments are sought to be made. In case the date falls on a Holiday or falls during a Book Closure period, the immediate next Business Day will be considered for this purpose. An extension of an existing SIP will be treated as a new SIP on the date of such application, and all the above conditions need to be met with. The AMC reserves the right to change / modify Load structure and other terms and conditions under the SIP prospectively at a future date. Please refer to the SIP Enrolment Form for terms & conditions before enrolment. **Systematic Transfer Plan (STP)**

STP is a facility given to the Unit holders to transfer sums on periodic basis from one scheme to another schemes launched by the Mutual Fund from time to time by giving a single instruction.

Investors can opt for the Systematic Transfer Plan by investing a lump sum amount in one scheme of the fund and providing a standing instruction to transfer sums at regular intervals.

Particulars	Frequency	Details
Frequency and Transaction Dates	Daily	All Business Days
	Weekly	Every Wednesday
	Fortnightly	Every Alternate Wednesday
	Monthly	1,7,10,15,20, 25 day of Month

If any STP transaction due date falls on a non-Business day, then the respective transactions will be processed on the immediately succeeding Business Day for both the schemes.

STP can be into any other scheme (as may be permitted by the Scheme Information Document of the respective schemes) of Navi Mutual Fund. Investors could also opt for STP from an existing account by quoting their account / folio number.

Default Option:
Default Date – 07th
Default Frequency - Monthly

Systematic Withdrawal Plan (SWP)
SWP is a facility enabling the unit holders to withdraw amount from the Scheme at a frequency prescribed by the Mutual Fund from time to time, by giving a single instruction to the Mutual Fund.

There are two options available under SWP viz - Monthly option and Quarterly option, the details of which are given below:

Particular	Frequency
Monthly	5th of the Month
Quarterly	5th of the Quarter

Default Option
Default Frequency: Monthly

SIP Pause Facility
SIP Pause facility gives option to pause the SIP for a period ranging from 1month up to 6 months in a respective scheme. Basic Terms and conditions are as follows:

		• The applicant will have the right to pause SIP which is directly registered with Navi Mutual Fund. • An investor who wishes to request for SIP Pause facility shall duly fill the SIP Pause Form and submit the same at the office of Navi Mutual Fund or CAMS Service Centre or online /app of Navi Mutual Fund. • A valid form for SIP Pause facility will be processed within 15 days from the date of receipt of the same. • SIP Pause facility would allow existing investor to 'Pause' their SIP for a specified period of time i.e. Minimum 1 month and Maximum 6months. • There would be no restriction on the number of times a SIP can be paused. • SIP Pause facility shall be available where 'SIP Facility' is available in the Schemes of Navi Mutual Fund. • SIP Pause Facility is applicable only for AMC initiated debit instructions i.e. ECS/NACH/Direct Debit, etc. • SIP Pause Facility is not possible for investors having Standing Instructions with banks. • The SIP shall continue from the subsequent instalment after the completion of pause period automatically. • If the SIP pause period is coinciding with the SIP Top Up facility, the SIP instalment amount post completion of pause period would be inclusive of SIP Top Up amount. For e.g. SIP instalment amount prior to pause period is Rs. 5,000/- and SIP Top Up amount is Rs.1,000/- . If the pause period is completed after date of SIP Top Up, then the SIP instalment amount post completion of pause period shall be Rs.6,000/-. • Incomplete SIP Pause Form in any respect would be liable to be rejected. • The investor hereby agrees to indemnify and not hold responsible, the AMC and its employees, the R&T agent and the service providers in case his/her bank is not able to effect any of the payment instructions for whatsoever reason. **Switch into the Scheme** Investors who hold units in any of the schemes of Navi Mutual Fund have the option to Switch part or all of their unit holdings in the Scheme to any other Scheme offered by Navi Mutual Fund from time to time. This option will be useful to Unit holders who wish to alter the allocation of their investment among the scheme(s) / plan(s) of the Mutual Fund in order to meet their investment needs. Switch-in requests are subject to the minimum application amount as mentioned in this Scheme Information Document.

		For details kindly refer **SAI.**
XXIV	**Weblink**	Visit **https://navi.com/mutual-fund/downloads/statutory-disclosure** for TER for last 6 months and Daily TER. Visit https://navi.com/mutual-fund/downloads/factsheet for scheme factsheet.

DUE DILIGENCE BY THE ASSET MANAGEMENT COMPANY

It is confirmed that:

(i) The Scheme Information Document submitted to SEBI is in accordance with the SEBI (Mutual Funds) Regulations, 1996 and the guidelines and directives issued by SEBI from time to time.

(ii) All legal requirements connected with the launching of the Scheme as also the guidelines, instructions, etc., issued by the Government and any other competent authority in this behalf, have been duly complied with.

(iii) The disclosures made in the Scheme Information Document are true, fair and adequate to enable the investors to make a well informed decision regarding investment in the Scheme.

(iv) The intermediaries named in the Scheme Information Document and Statement of Additional Information are registered with SEBI and their registration is valid, as on date.

(v) The contents of the Scheme Information Document including figures, data, yields etc. have been checked and are factually correct.

(vi) A confirmation that the AMC has complied with the compliance checklist applicable for Scheme Information Documents and other than cited deviations/ that there are no deviations from the regulations.

(vii) Notwithstanding anything contained in this Scheme Information Document, the provisions of the SEBI (Mutual Funds) Regulations, 1996 and the guidelines there under shall be applicable.

(viii) The Trustees have ensured that the Navi BSE Sensex Index Fund approved by them is a new product offered by Navi Mutual Fund and is not a minor modification of any existing Fund.

Sd/-

Date: November 29, 2024 **Sweta Bharat Shah**

Place: Bengaluru **Chief Compliance Officer**

Part II. INFORMATION ABOUT THE SCHEME

A. HOW WILL THE SCHEME ALLOCATE ITS ASSETS?

Under normal circumstances the asset allocation will be as follows:

Instruments	Indicative allocations (% of total assets)	
	Minimum	**Maximum**
Equity and Equity related securities of companies constituting the underlying index i.e. BSE Sensex Index	95%	100%
Debt and Money Market instruments	0%	5%

Securities in which investment is made for the purpose of ensuring liquidity (debt and money market instruments) are Cash equivalent which shall consist of the following securities having residual maturity of less than 91 days:

a) Government Securities; b) T-Bills; and c) Repo on Government Securities.

The residual portion of 5% in asset allocation is provided for liquidity purposes and hence instruments will be only cash and cash equivalent.

Indicative Table (Actual instrument/percentages may vary subject to applicable SEBI circulars)

Sl.no	Type of Instrument	Percentage of Exposure	Circular References
1.	Stock Lending	1. Not more than 20% of the net assets of a Scheme can generally be deployed in Stock Lending. 2. Not more than 5% of the net assets of a Scheme can generally be deployed in Stock Lending to any single approved intermediary / counterparty.	Paragraph 12.11 of SEBI Master Circular on Mutual Funds dated June 27, 2024.
2.	Derivatives*	Up to 20% of the equity net assets of the scheme	Paragraph 12.25 of SEBI Master Circular on Mutual Funds dated June 27, 2024.
3.	Unrated instruments (except TREPS/ Government Securities/ T- Bills / Repo and Reverse Repo in Government Securities)	The scheme shall not invest in this instrument.	-

4.	Foreign securities/ADR/GDR	The scheme shall not invest in this instrument.	-
5.	Mutual Fund Schemes	The scheme shall not invest in this instrument.	-
6.	ADRs/GDRs	The scheme shall not invest in this instrument.	-
7.	Repo/reverse repo transactions in Corporate Debt Securities	The scheme shall not invest in this instrument.	-
8.	Short selling of securities	The scheme shall not invest in this instrument.	-
9.	Securitised debts	The scheme shall not invest in this instrument.	-
10.	Structured obligations/ Credit Enhancements	The scheme shall not invest in this instrument.	-
11.	Additional Tier I bonds and Tier 2 bonds having special features as mentioned in clause 12.2.1 of SEBI Master Circular dated June 27, 2024	The scheme shall not invest in this instrument.	-
12.	Credit Default Swaps transactions	The scheme shall not invest in this instrument.	-
13.	REITS and INVITS	The scheme shall not invest in this instrument.	-

*The Scheme may take an exposure to equity derivatives of constituents of the underlying Index when securities of the Index are unavailable, insufficient or for rebalancing at the time of change in Basket or in case of corporate actions, for a short period of time, subject to derivative limits. Such exposure to derivatives will be rebalanced within seven calendar days.

The Cumulative Gross Exposure across Equity, Debt, derivative positions and Money Market Instruments and such other securities/assets as may be permitted by the Board from time to time should not exceed 100% of the net assets of the scheme in line with clause 12.24 of SEBI Master Circular on Mutual Funds dated June 27, 2024

The Margin may be placed in the form of such securities / instruments / deposits as may be permitted/eligible to be placed as margin from the assets of the Scheme. The securities / instruments / deposits so placed as margin shall be classified under the applicable category of assets for the purposes of asset allocation.

Being a passively managed open ended index scheme, change in investment pattern is normally not foreseen. However, for short durations part of the corpus may be pending for deployment in Equities considering the market conditions, special events, corporate events (like declaration of dividend), etc.

Any transactions undertaken in the portfolio of the Scheme in order to meet the redemption and subscription obligations shall be done while ensuring that post such transactions replication of the portfolio with the index is maintained at all points of time.

Portfolio Concentration Norms:

The Scheme shall ensure compliance with the portfolio concentration norms in accordance with provisions of SEBI Master circular on Mutual Funds dated June 27, 2024, details whereof are given below:

1. The index shall have a minimum of 10 stocks as its constituents.
2. a sectoral/ thematic Index, no single stock shall have more than 35% weight in the index. For other than sectoral/ thematic indices, no single stock shall have more than 25% weight in the index.
3. The weightage of the top three constituents of the index, cumulatively shall not be more than 65% of the Index.
4. The individual constituent of the index shall have a trading frequency greater than or equal to 80% and an average impact cost of 1% or less over previous six months.

Tracking Error: In accordance with clause 3.6.3.1of SEBI Master circular on Mutual Funds dated June 27, 2024 on "Development of Passive Funds", the tracking error i.e. the annualized standard deviation of the difference in daily returns between the underlying index or goods and the NAV of the Scheme based on past one year rolling data shall not exceed 2%. In case of unavoidable circumstances in the nature of force majeure, which are beyond the control of the AMCs, the tracking error may exceed 2% and the same shall be brought to the notice of Trustees with corrective actions taken by the AMC, if any. The same shall be disclosed on a daily basis on the websites of AMC and AMFI.

The Scheme shall disclose the tracking error based on past one year rolling data, on a daily basis, on the website of respective AMCs and AMFI.

Tracking Difference: The annualized difference of daily returns between the index and the NAV of the Scheme. The same shall be disclosed on a monthly basis on the websites of AMC and AMFI.

Change in Investment Pattern

Rebalancing due to Passive Breaches

In case of change in constituents of the index due to periodic review, the portfolio of the Scheme shall be rebalanced within 7 calendar days (or such other timeline mentioned by SEBI from time to time) Subject to the Regulations, the asset allocation pattern indicated above for the Scheme may change from time to time, keeping in view market conditions, applicable regulations and political and economic factors or for short durations, part of the corpus may be pending for deployment in equities considering the market conditions, special events, corporate events (like declaration of IDCW), etc.

Rebalancing due to Short term defensive consideration

In the event that the asset allocation of the Scheme should deviate from the ranges as noted in the asset allocation table, then the portfolio of the Scheme will be rebalanced by the Fund Manager to the position indicated in the asset allocation table above. Such changes in the asset allocation will be for short term and defensive considerations. In case of deviation, if any, from the asset allocation pattern, the AMC shall rebalance the portfolio within a period of 7 calendar days. Such rebalancing shall be in line with SEBI Master Circular dated June 27, 2024.

As per SEBI Master Circular on Mutual Funds dated June 27, 2024, any transactions undertaken in the scheme portfolio in order to meet the redemption and subscription obligations shall be done while ensuring that post such transactions replication of the portfolio with the index is maintained at all points of time.

Rebalancing in case of involuntary corporate action

In the event of involuntary corporate action, the scheme shall dispose the security not forming part of the underlying index within 7 days from the date of allotment/listing.

In case of any breaches in asset allocation, the norms as specified in para 2.9 and 3.5.3.11 of SEBI Master circular on Mutual Funds dated June 27, 2024 shall be applicable.

B. WHERE WILL THE SCHEME INVEST?

Subject to the Regulations and the disclosures as made under the Section "How the Scheme will allocate its Assets", the corpus of the Scheme can be invested in any (but not exclusive) of the following securities/ instruments:

1. Equity and equity related securities forming part of underlying index
2. Derivative instruments like Stock / Index Futures, Stock / Index Options and such other derivative instruments permitted by SEBI.
3. TREPS#, Units of debt schemes, subject to applicable regulations.
4. Money market instruments which includes commercial papers, commercial bills, treasury bills, Government securities having an unexpired maturity up to one year, call or notice money, certificate of deposit, usance bills, and any other like instruments as specified by the Reserve Bank of India from time to time; to meet the liquidity requirements.

#Or similar instruments as may be permitted by SEBI/RBI from time to time.

Further, the Scheme intends to participate in securities lending as permitted under the Regulations.

Please refer **Section II** of the document for further details for each instrument.

C. WHAT ARE THE INVESTMENT STRATEGIES?

The corpus of the Scheme will be invested in stocks constituting the respective benchmark of the Scheme i.e. BSE Sensex and a very small portion (0-5% of the Net Assets) of the scheme may be kept liquid to meet the liquidity and expense requirements. The performance of the Scheme may not commensurate with the performance of the respective benchmark of the Schemes on any given day or over any given period. Such variations are commonly referred to as the tracking error. The Scheme intends to maintain a low tracking error by actively managing the portfolio in line with the index. The stocks comprising the BSE Sensex is periodically reviewed by the Fund Manager . A particular stock may be dropped or new securities may be included as a constituent of the index. In such an event, the Scheme will endeavor to reallocate its portfolio but the available investment/ disinvestment opportunities may not permit precise mirroring of the index

immediately. The portfolio shall be rebalanced within 7 days to ensure adherence to the asset allocation norms of the Scheme. Similarly, in the event of a constituent stock being demerged / merged / delisted from the exchange, the Scheme will reallocate the portfolio and seek to minimize the variation from the index.

Further, the Scheme intends to participate in securities lending as permitted under the regulations.
Fixed Income Securities: The scheme may invest 0-5% of the Net Assets in Money Market instruments including TREPs and Units of Debt mutual funds to meet the liquidity and redemption requirements, subject to regulatory approvals.

Investment Process The Scheme will track the Underlying Index and is a passively managed scheme. The investment Decisions will be determined as per the Underlying Index. In case of any change in the index due to corporate actions or change in the constituents of the Underlying Index (as communicated by the Index Service Provider), relevant investment decisions will be determined considering the composition of the Underlying Index.

The Investment decision of the Scheme will be carried out by the designated Fund Manager.
Nav BSE Sensex Index Fund will follow a passive investment strategy, the endeavour will be to minimise portfolio turnover subject to the exigencies and needs of the Schemes. Generally, turnover will be confined to rebalancing of portfolio on account of new subscriptions, redemptions and change in the composition of BSE Sensex .

Tracking Error is defined as the standard deviation of the difference between the daily returns of the Underlying Index and the NAV of the Scheme. Theoretically, the corpus of the Scheme has to be fully invested in the securities comprising the Underlying Index in the same proportion of weightage as the securities have in the Underlying Index.

However, it is not possible to invest as per the objective due to reason that the Scheme has to incur expenses, corporate actions pertaining to the Index including changes to the constituents, regulatory policies, ability of the Fund Manager to replicate the Underlying Index, lack of liquidity, etc.
The Scheme's returns may therefore deviate from those of its Underlying Index.
Tracking Error may arise due to the following reasons:-
1. Fees and expenses of the Scheme.
2. Cash balance held by the Scheme due to dividend received, subscriptions, redemption, etc.
3. Halt in trading on the stock exchange due to circuit filter rules.
4. Corporate actions
5. The Scheme has to invest in the securities in whole numbers and has to round off the quantity of securities shares.
6. Changes in the constituents of the underlying Index. Whenever there are any changes, the Scheme has to reallocate its investment as per the revised Index but market conditions may not offer an opportunity to rebalance its portfolio to match the Index and such delay may affect the NAV of the Scheme.
7. Lack of Liquidity.
The AMC would monitor the tracking error of the Scheme on an ongoing basis and would seek to minimize tracking error to the maximum extent possible. Under normal market circumstances, such tracking error is not expected to exceed by 2% p.a.

However, in case of events like, dividend issuance by constituent members, rights issuance by constituent members, and market volatility during rebalancing of the portfolio following the rebalancing of the Underlying Index, etc. or in abnormal market circumstances, the tracking error may exceed the above limits.
There can be no assurance or guarantee that the Scheme will achieve any particular level of tracking error relative to performance of the Underlying Index.

PORTFOLIO TURNOVER:

The Scheme being an open-ended Scheme, it is expected that there would be a number of Subscriptions and Redemptions on a daily basis. The fund manager depending upon the view and subject to trading opportunities, may trade in securities, which will lead to increase in Portfolio Turnover. There may be an increase in transaction cost such as brokerage paid, if trading is done frequently. However, the cost would be negligible as compared to the total expenses of the Scheme. Frequent trading may increase the profits which will offset the increase in costs. The fund manager will endeavor to optimize portfolio turnover to maximize gains and minimize risks keeping in mind the cost associated with it. However, it is difficult to estimate with reasonable measure of accuracy, the likely turnover in the portfolio of the Scheme. The Scheme has no specific target relating to portfolio turnover.

Portfolio Turnover is defined as the aggregate of purchases and sales as a percentage of the corpus during the specified period of time. Portfolio Turnover is a term used to measure the volume of trading that occurs in a Scheme's portfolio during a given time period. Navi BSE Sensex Index Fund (Earlier known as NAVI S&P BSE SENSEX INDEX FUND) is a passively managed open-ended index scheme. It is therefore expected that there would be a number of subscriptions and redemptions on a daily basis. Generally, turnover will depend upon the extent of purchase and redemption of units and the need to rebalance the portfolio on account of change in the composition, if any, and corporate actions of securities included in Navi BSE Sensex Index Fund.

D.HOW WILL THE SCHEME BENCHMARK ITS PERFORMANCE?

The benchmark of the Scheme is BSE Sensex TRI w.e.f. May 31, 2024. (Earlier it was S&P BSE Sensex Index)

The BSE SENSEX is India's most tracked bellwether index. It is designed to measure the performance of the 30 largest, most liquid and financially sound companies across key sectors of the Indian economy that are listed at BSE Ltd.

The Trustee reserves the right to change the benchmark for the evaluation of the performance of the Scheme from time to time, keeping in mind the investment objective of the Scheme and the appropriateness of the benchmark, subject to the Regulations and other prevalent guidelines.

Justification for use of Benchmark

The BSE SENSEX is India's most tracked bellwether index. It is designed to measure the performance of the 30 largest, most liquid and financially sound companies across key sectors of the Indian economy that are listed at BSE Ltd.

The Trustee reserves the right to change the benchmark for the evaluation of the performance of the Scheme from time to time, keeping in mind the investment objective of the Scheme and the appropriateness of the benchmark, subject to the Regulations and other prevalent guidelines.

E. WHO MANAGES THE SCHEME?

The Scheme is managed by Aditya Mulki and Mr. Ashutosh Shirwaikar. Their details are as under:

Name of Fund Manager	Age & Qualifications	Previous Experience	Managing Scheme Since	Other Funds Managed
Mr. Aditya Mulki	Age-34 Years Qualification-CFA Charter holder, Bachelor of Commerce from Mumbai university	Prior to joining Navi Mutual Fund, Mr. Mulki has worked closed to 6 years at Quantum Advisors Ltd. As an Equity research analyst, covering consumable staples, consumer discretionary, building materials and media sector	September 04, 2023	• Navi Nifty 50 Index Fund • Navi ELSS Tax saver Nifty 50 Index fund • Navi Nifty Next 50 Index Fund • Navi Nifty Bank Index Fund • Navi Nifty Midcap 150 Index Fund • Navi Nifty India Manufacturing Index Fund • Navi US Total Stock Market Fund of Fund • Navi Nasdaq 100 Fund of Fund • Navi Large & Mid Cap fund • Navi Flexi Cap Fund • Navi Aggressive Fund - Equity (Formerly known as Navi Equity Hybrid Fund – Equity) • Navi ELSS Tax Saver Fund • Navi BSE Sensex Index Fund • Navi Nifty IT Index Fund • Navi Nifty 500 Multicap 50:25:25 Index Fund
Mr. Ashutosh Shirwaikar	Age: 34 Years Qualification: -MBA (Finance)-JBIMS, Mumbai University - B.Tech, Mechanical Mumbai University	Prior to joining Navi Mutual Fund, Mr. Shirwaikar worked for more than 6 years at Quantum Advisors Ltd. During his tenure he has covered sectors like Auto, Chemicals, Pharma, Power,	August 01, 2023	• Navi Nifty 50 Index Fund • Navi Nifty Next 50 Index Fund • Navi Nifty Bank Index Fund • Navi Nifty Midcap 150 Index fund • Navi Nifty India Manufacturing Index Fund • Navi ELSS Tax Saver Nifty 50 Index Fund • Navi Flexi Cap Fund • Navi Large & Midcap Fund • Navi ELSS Tax Saver Fund • Navi BSE Sensex Index Fund • Navi Aggressive Fund - Equity (Formerly known as Navi Equity Hybrid Fund – Equity)

		and Media. Mr. Shirwaikar has been associated with Navi AMC since June 2022.		• Navi Nifty IT Index Fund Navi Nifty 500 Multicap 50:25:25 Index Fund

F. HOW IS THE SCHEME DIFFERENT FROM EXISTING SCHEMES OF THE MUTUAL FUND?

List of existing schemes

1. Navi Nifty 50 Index Fund
2. Navi Nifty Next 50 Index Fund
3. Navi Nifty Bank Index Fund
4. Navi Nifty Midcap 150 Index fund
5. Navi Nifty India Manufacturing Index Fund
6. Navi ELSS Tax Saver Nifty 50 Index Fund
7. Navi Nifty 50 ETF
8. Navi Nifty IT Index Fund
9. Navi Nifty 500 Multicap 50:25:25 Index Fund

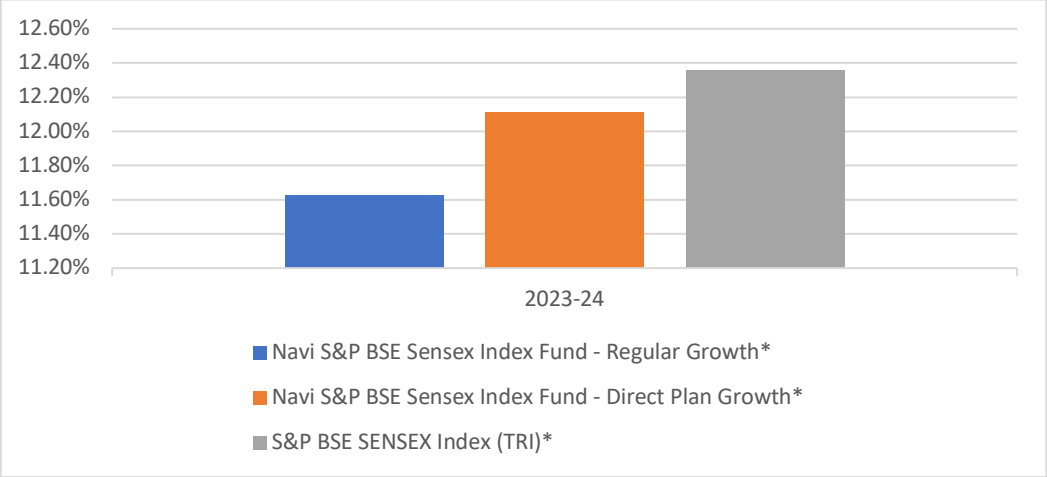
For detailed comparative table please refer the website: https://navi.com/mutual-fund/downloads/disclosure-sid-kim.

G. HOW HAS THE SCHEME PERFORMED?

Scheme Performance as on September 30, 2024

Compounded Annualised Returns	**Scheme Returns %**	**Benchmark Returns %**	**Scheme Returns %**	**Benchmark Returns %**
Returns for the last 1 years	27.95%	29.48%	28.93%	29.48%
Returns for the last 3 years	-	-	-	-
Returns for the last 5 years	-	-	-	-
Returns since inception	26.07%%	27.53%	27.03%	27.53%

Expense structure for Direct & Regular Plan may vary.
Past performance may or may not be sustained in future.
Benchmark: BSE SENSEX TRI. *wef May 31, 2024, earlier it was S&P BSE SENSEX Index.*
Date of Allotment: September 04, 2023. The returns are calculated for Regular Plan- Growth Option and Direct Plan-Growth Option.

Absolute Returns for each financial year for the last 5 years	 *Past performance may or may not be sustained in future.* *Benchmark: BSE Sensex TRI wef May 31, 2024, earlier it was S&P BSE SENSEX Index. The Scheme has not completed 5 Years.*

H. ADDITIONAL SCHEME RELATED DISCLOSURES

i. Scheme's portfolio holdings (top 10 holdings by issuer and fund allocation towards various sectors) is available at https://navi.com/mutual-fund/downloads/statutory-disclosure

ii. Disclosure *of name and exposure to Top 7 issuers, stocks, groups and sectors as a percentage of NAV of the scheme* -https://navi.com/mutual-fund/downloads/statutory-disclosure

iii. Portfolio Disclosure - Monthly/ Half Yearly is available at **https://navi.com/mutual-fund/downloads/portfolio**

Portfolio Turnover Rate is **0.48 times.**

iv. Aggregate investment in the Scheme as on September 30, 2024 by:

Sl. No.	**Category of Persons**	**Net Value**		**Market Value**
		Units	**NAV per unit**	**(in Rs.)**
1	Fund Manager	NIL	NIL	NIL

For disclosure w.r.t investments by key personnel and AMC directors including regulatory provisions in this regard kindly refer SAI.

v. Investments of AMC in the Scheme – Please visit website https://navi.com/mutual-fund/downloads/statutory-disclosure.

The AMC may invest in the Scheme(s) anytime during the continuous offer period subject to the SEBI (MF) Regulations. The AMC may also invest in existing schemes of the Mutual Fund. As per the existing SEBI (MF) Regulations, the AMC will not charge Investment Management and Advisory fee on the investment made by it in the Scheme(s) or existing Schemes of the Mutual Fund.

Subject to Regulation 25(16A) of the SEBI (Mutual Funds) Regulations, 1996 read with paragraph 6.9 of SEBI Master Circular on Mutual Funds dated June 27, 2024, the AMC shall invest such amounts in such schemes

of the mutual fund, based on the risks associated with the schemes, as may be specified by SEBI from time to time. Such investment shall be maintained at all times and shall not be redeemed unless the scheme is wound up.

Procedure followed for Investment decisions

All investment decisions, relating to the Schemes, will be undertaken by the AMC in accordance with the Regulations, the investment objectives specified in the SID and the Investment Manual of the AMC. All investment making decisions taken by the AMC in relation to the corpus of the Schemes will be recorded.

A detailed report will be made before taking any decision to invest in a company/issuer for the first time. Individual scrip wise reasons will be recorded by the fund manager at the time of placing individual orders. Performance of the Schemes will be periodically tabled before the boards of the AMC and the Trustee respectively. Performance of the Schemes vis-à-vis their respective benchmark indices will be periodically monitored by the boards of the Trustee and the AMC. Further, the boards of the Trustee and the AMC will also review the performance of the Schemes in the light of performance of the mutual fund industry.

The AMC has appointed an Investment Committee, which lays down the broad investment policy for the Schemes, reviews the policy and reviews the portfolio and performance of the Schemes periodically. However, the day to day investment management decision will solely be of the fund manager of the respective Scheme.

All investment decisions shall be recorded in terms of Paragraph 12.23 of SEBI Master Circular on Mutual Funds dated June 27, 2024 as amended from time to time.

The Chief Executive Officer of the AMC shall inter-alia ensure that the investments made by the fund managers are in the interest of the Unit holders. The Fund Manager shall ensure that the funds of the Scheme(s) are invested in line with the investment objective of the Scheme(s) and in the interest of the Unit holders.

PART III- OTHER DETAILS

A. COMPUTATION OF NAV

The Net Asset Value (NAV) per Unit of the Scheme will be computed by dividing the net assets of the Scheme by the number of Units outstanding on the valuation day. The Mutual Fund will value its investments according to the valuation norms, as specified in Schedule VIII of the SEBI (MF) Regulations, or such norms as may be specified by SEBI from time to time. In case of any conflict between the Principles of Fair Valuation and valuation guidelines specified by SEBI, the Principles of Fair Valuation shall prevail.

The Net Assets Value (NAV) of the Units under the Scheme shall be calculated as shown below:

NAV (Rs.) = Market or Fair Current Assets Current Liabilities

$$\frac{\text{Value of Scheme's Investments} + \text{including Accrued Income} - \text{and Provisions}}{\text{No. of Units outstanding under Scheme on the Valuation Day}}$$

The NAV shall be calculated up to four decimal places. However the AMC reserves the right to declare the NAVs up to additional decimal places as it deems appropriate. Separate NAV will be calculated and disclosed for each Option.

The NAVs will be calculated for all the Business days.

Pursuant to Regulation 49 (3) the repurchase Price of the units of an open ended scheme will not be lower than 95% of the NAV. Any imposition or enhancement of Load in future shall be applicable on prospective investments only.

Illustration on Computation of NAV: If the net assets of the Scheme are Rs. 10,55,55,000.00 and units outstanding are 1,00,00,000 then the NAV per unit will be computed as follows: 10,55,55,000.00 / 1,00,00,000 = Rs. 10.5555 per unit

Ongoing price for Redemption (sale) /Switch outs (to other schemes/plans of the Mutual Fund) by Investors.

Ongoing price for redemption /Switch out (to other Schemes/Plans of the Mutual Fund) is the price which a Unit holder will receive for redemption/Switch-outs. During the continuous offer of the Scheme, the Unit holder can redeem the Unit at Applicable NAV,

For other details such as policies w.r.t computation of NAV, rounding off, procedure in case of delay in disclosure of NAV etc. refer to **SAI.**

B. NEW FUND OFFER (NFO) EXPENSES

This is an ongoing scheme as on the date of updating this document. Hence, Not Applicable.

C. ANNUAL SCHEME RECURRING EXPENSES

These are the fees and expenses for operating the scheme. These expenses include Investment Management and Advisory Fee charged by the AMC, Registrar and Transfer Agents' fee, marketing and selling costs etc. as given in the table below:

The AMC has estimated that up to following percentage of daily net assets of the scheme will be charged to the scheme as expenses.

For the actual current expenses being charged, the investor should refer to the website of the mutual fund. https://navi.com/mutual-fund/downloads/disclosure-sid-kim. The mutual fund would update the current expense ratios on the website at least three working days prior to the effective date of the change. Investor can refer https://navi.com/mutual-fund/downloads/statutory-disclosure for TER.

The AMC has estimated that upto 1.00 % of the daily net assets of the scheme will be charged to the scheme as expenses.

Particulars	**Navi BSE Sensex Index Fund (% per annum of daily net assets)**
Investment Management and Advisory Fees	Up to 1.00
Trustee fee	
Audit fees	
Custodian Fees	
Registrar & Transfer Agents Fees	
Marketing & Selling Expense including Agent Commission	
Cost related to investor communications	
Cost of fund transfer from location to location	
Cost of providing account statements and dividend redemption cheques and warrants	
Costs of statutory Advertisements	
Cost towards investor education & awareness (at least 1 bps)	
Brokerage & transaction cost over and above 12 bps for cash market trades	
Goods and Services tax on expenses other than investment and advisory fees	
Goods and Services tax on brokerage and transaction cost	
Maximum total expense ratio (TER) permissible under Regulation 52 (6) (c) (i) and (6) (a)	**Up to 1.00**
Additional expenses for gross new inflows from specified cities* (more specifically elaborated below)	**Up to 0.30**

The aforesaid does not include Goods and Services tax on investment management and advisory fees. The same is more specifically elaborated below.

Navi BSE Sensex Index Fund (Earlier known as NAVI S&P BSE Sensex Index Fund)- Direct Plan shall have a lower expense ratio excluding distribution expenses, commission, etc. as compared to Regular Plan and no commission for distribution of Units will be paid/ charged under NAVI BSE Sensex Index Fund (Earlier known as NAVI S&P BSE Sensex Index Fund)- Direct Plan.

These estimates have been made in good faith as per information available to the AMC and the total expenses may be more than as specified in the table above. However, as per the Regulations, the total recurring expenses that can be charged to the Scheme in this SID shall be subject to the applicable guidelines.

The purpose of the above table is to assist the investor in understanding the various costs and expenses that an investor in the Scheme will bear.

The Scheme can charge expenses within overall maximum limits prescribed under SEBI (MF) Regulations, without any internal cap allocated to any of the expense heads specified in the above table.

All scheme related expenses including commission paid to distributors, by whatever name it may be called and in whatever manner it may be paid, shall necessarily paid from the scheme only within the regulatory limits and not from the books of AMC, its associate, sponsor, trustees or any other entity through any route in terms of SEBI circulars, subject to the clarifications provided by SEBI to AMR vide letter dated February 21, 2019 on implementation of SEBI Master Circular on Mutual Funds dated June 27, 2024 on Total Expense Ratio (TER) and performance disclosure for Mutual Fund

Pursuant to SEBI Master Circular on Mutual Funds dated June 27, 2024 following additional costs or expenses may be charged to the scheme, namely:

1. The AMC may charge Goods and Services tax on investment and advisory fees to the scheme of the Fund in addition to the maximum limit of total expenses ratio as prescribed in Regulation 52 of the Regulations, whereas Goods and Services tax on other than investment and advisory fees, if any, shall be borne by the scheme within the maximum limit as per regulation 52 of the Regulations.
2. expenses not exceeding of 0.30 per cent of daily net assets, if the new inflows from retail investors from B30 cities as specified by the Securities and Exchange Board of India, from time to time are at least –

30 per cent of the gross new inflows from retail investors from B30 cities into the scheme, or;
15 per cent of the average assets under management (year to date) of the scheme,

whichever is higher;
Provided that if inflows from retail investors from B30 cities are less than the higher of the above, such expenses on daily net assets of the scheme shall be charged on proportionate basis;
Provided further that expenses charged under this clause shall be utilised for distribution expenses incurred for bringing inflows from retail investors from B30 cities;
Provided further that amount incurred as expense on account of inflows from retail investors from B30 cities shall be credited back to the scheme in case the said inflows are redeemed within a period of one year from the date of investment.

For above purposes, 'B30 cities' shall be beyond Top 30 cities as at the end of the previous financial year as communicated by AMFI. Retail investors would mean individual investors from whom inflows into the Scheme would amount upto Rs. 2,00,000/- per transaction.

As per Paragraph 10.1.3 of SEBI Master Circular on Mutual Funds dated June 27, 2024 and AMFI vide letter no. 35P/MEM-COR/85/2022-23 dated March 02, 2023 has advised AMCs to keep B-30 incentive in abeyance till AMCs put in place effective controls. Accordingly, applicability of this expense ratio will be subject to any further communication issued by SEBI / AMFI in this regard.

At least 1 basis points on daily net assets within the maximum limit of overall expense Ratio shall be annually set apart for investor education and awareness initiatives.

Further, the brokerage and transaction cost incurred for the purpose of execution of trade may be capitalized to the extent of 12 bps for cash market transactions. Any payment towards brokerage and

transaction cost, over and above the said 12 bps for cash market transactions may be charged to the Scheme within the maximum limit of Total Expense Ratio as prescribed under regulation 52 of the SEBI (Mutual Funds) Regulations, 1996. Goods and Services tax on brokerage and transaction cost paid for execution of trade, if any, shall be within the limit prescribed under regulation 52 of the Regulations. Expenses shall be charged / borne in accordance with the Regulations prevailing from time to time.

Illustration impact of expense ratio on scheme's return

Particulars	**Regular Plan (in Rs.)**	**Direct Plan (in Rs.)**
Amount Invested at the beginning of the year	10,000	10,000
Returns before Expenses	1500	1500
Expenses other than Distribution Expenses	150	150
Distribution Expenses	50	-
Returns after Expenses at the end of the Year	1300	1350
Returns in Percentage (%)	13.00	13.50

D. LOAD STRUCTURE

Load is an amount, which is paid by the investor to redeem the units from the scheme. Load amounts are variable and are subject to change from time to time. For the current applicable structure, please refer to the website of the AMC; https://navi.com/mutual-fund/downloads/disclosure-sid-kim or may call at 1800 103 8999 or your distributor.

As per clause 8.6 of SEBI Master Circular dated June 27, 2024, has decided that there shall be no entry Load for all Mutual Fund Schemes.

Type of Load	**Load chargeable (as %age of NAV)**
Exit Load	NIL

However, the Trustee shall have a right to prescribe or modify the load structure with prospective effect subject to a maximum prescribed under the Regulations.

In accordance with clause 10.8.1 of SEBI Master Circular on Mutual Funds dated June 27, 2024, to bring about parity among all class of unit holders, no distinction among unit holders would be made based on the amount of subscription while charging exit loads. The exit load charged, if any, shall be credited to the scheme. Goods and Services tax on exit load shall be paid out of the exit load proceeds and exit load net of Goods and Services tax shall be credited to the schemes.

Units issued on reinvestment of dividends for existing as well as prospective investors shall not be subject to load structure.

Th investor is requested to check the prevailing load structure of the scheme before investing. Subject to the Regulations, the Trustee reserves the right to modify/alter the load structure on the Units subscribed/redeemed on any Business Day. At the time of changing the load structure, the AMC / Mutual Fund may adopt the following procedure:

(i) The addendum detailing the changes will be attached to Scheme Information Documents and key information memorandum. The addendum will be circulated to all the distributors/brokers so that the same can be attached to all Scheme Information Documents and key information memoranda already in stock.
(ii) Arrangements will be made to display the addendum in the Scheme Information Document in the form of a notice in all the investor service centres and distributors/brokers office.
(iii) The introduction of the exit load along with the details will be stamped in the acknowledgement slip issued to the investors on submission of the application form and will also be disclosed in the statement of accounts issued after the introduction of such load.
(iv) Any other measure which the Mutual Fund may consider necessary.

The Trustee/AMC reserves the right to change the load structure subject to the limits prescribed under the Regulations. Any change in Load structure shall be only on a prospective basis i.e. any such changes would be chargeable only for Redemptions from prospective purchases (applying first in first out basis).

E. REQUIREMENT OF MINIMUM INVESTORS IN THE SCHEME

Pursuant to paragraph 6.11 of SEBI Master Circular on Mutual Fund dated June 27, 2024, the Scheme shall have:

a. minimum of 20 investors and
b. no single investor shall account for more than 25% of the corpus of the Scheme.

In case the Scheme does not have a minimum of 20 investors, the provisions of Regulation 39(2)(c) of the SEBI (MF) Regulations, 1996 would become applicable automatically without any reference from SEBI and accordingly the Scheme shall be wound up and the units would be redeemed at applicable NAV. The two conditions mentioned above shall also be complied within each subsequent calendar quarter thereafter, on an average basis, as specified by SEBI. If there is a breach of 25% limit by any investor over the quarter, a rebalancing period of one month would be allowed and thereafter the investor who is in breach of the rule shall be given 15 days' notice to redeem his exposure over 25% limit. Failure on the part of the said investor to redeem his exposure over 25% limit within the aforesaid 15 days would lead to automatic redemption by the Mutual Fund on the applicable Net Asset Value on the 15th day of the notice period. The Fund shall adhere to the requirements prescribed by SEBI from time to time in this regard.

Section II

I. Introduction

A. Definitions/interpretation

For detailed description please refer *https://navi.com/mutual-fund/downloads/statutory-disclosure*

B. Risk factors

Scheme Specific Risk Factors

Risk Factors relating to Portfolio Rebalancing

In the event that the asset allocation of the Scheme deviates from the ranges as provided in the asset allocation table in this SID, then and for rebalancing, the following norms shall apply in line with clause 2.9 of SEBI Master Circular on Mutual Funds dated June 27, 2024:

a. In case of change in constituents of the index due to periodic review, the portfolio will be rebalanced within 7 calendar days.
b. In case the rating of any security is downgraded to below the rating mandated in the index methodology (including downgrade to below investment grade), the portfolio be rebalanced within 30 calendar days.
c. In case the rating of any security is downgraded to below investment grade, the said security may be segregated in accordance with SEBI Regulations

Further, in case of any deviation due to passive breaches, the asset allocation would be restored in line with the asset allocation pattern within 7 calendar days from the date of deviation.

The Scheme is subject to the risks described below. Some or all these risks may adversely affect Scheme's NAV, trading price, yield, return and/or its ability to meet its objectives.

Market Risk

The Scheme's NAV will react to the stock market movements. The Investor could lose money over short periods due to fluctuation in the Scheme's NAV in response to factors such as economic and political developments, changes in interest rates and perceived trends in stock prices market movements, and over longer periods during market downturns.

Settlement Risk: In certain cases, settlement periods may be extended significantly by unforeseen circumstances. The inability of the Scheme to make intended securities purchases due to settlement problems could cause the Scheme to miss certain investment opportunities as in certain cases, settlement periods may be extended significantly by unforeseen circumstances. Similarly, the inability to sell securities held in the Scheme portfolio may result, at times, in potential losses to the Scheme, and there can be a subsequent decline in the value of the securities held in the Scheme portfolio.

Right to Limit Redemptions: The Trustee, in the general interest of the Unit holders of the Scheme offered in this Document and keeping in view the unforeseen circumstances / unusual market conditions, may limit

the total number of Units which can be redeemed on any Business Day. The same shall be in accordance with clause 1.12 of SEBI Master Circular dated June 27, 2024. (Restriction on redemption in Mutual Funds).

Portfolio Concentration Risk

To the extent that the Scheme may concentrate its investments in the Securities of certain companies/sectors, the Scheme will therefore be subject to the risks associated with such concentration. In addition, the Scheme may be exposed to higher levels of volatility and risk than would generally be the case in a more diverse fund portfolio of equity Securities. Such risks may impact the Scheme to the extent that it invests in particular companies/sectors even in cases where the investment objective is more generic.

Volatility Risk

The equity markets and derivative markets are volatile and the value of securities, derivative contracts and other instruments correlated with the equity markets may fluctuate dramatically from day to day. This volatility may cause the value of investment in the Scheme to decrease.

Passive Investments

The Scheme is not actively managed. The Scheme may be affected by a general decline in the Indian markets relating to its Underlying Index. The Scheme invests in the securities included in its Underlying Index regardless of their investment merit. The AMC does not attempt to individually select stocks or to take defensive positions in declining markets.

Tracking Error Risk

Factors such as the fees and expenses of the Scheme, Corporate Actions, Cash balance, changes to the Underlying Indices and regulatory policies may affect AMC's ability to achieve close correlation with the Underlying Index of the Scheme. The Scheme's returns may therefore deviate from those of its Underlying Index. "Tracking Error" is defined as the standard deviation of the difference between daily returns of the index and the NAV of the Scheme. Tracking errors may result from a variety of factors including but not limited to:

Any delay experienced in the purchase or sale of shares due to illiquidity of the market, settlement and realization of sale proceeds and the registration of any securities transferred and any delays in receiving cash and scrip dividends and resulting delays in reinvesting them.

Securities trading may halt temporarily due to circuit filters.

The underlying index reflects the prices of securities at close of business hours. However, the Fund may buy or sell the securities at different points of time during the trading session at the then prevailing prices which may not correspond to the closing prices on the exchange.

Index Service Provider undertakes the periodical review of the scrips that comprise the underlying index and may either drop or include new securities. In such an event, the Fund will endeavor to reallocate its portfolio but the available investment/ disinvestment opportunities may not permit precise mirroring of the Index immediately.

The potential for trades to fail which may result in the Scheme not having acquired shares at a price necessary to track the index.

The holding of cash position to meet the redemptions and other liquidity requirements and accrued income prior to distribution and accrued expenses.

Disinvestments to meet redemptions, recurring expenses, dividend payouts etc.

Corporate actions such as rights, merger, change in constituents etc.

Rounding off quantity of shares underlying the index Expenditure incurred by the Scheme.
The funds may not be invested at all times as it may keep a portion of the funds in cash to meet redemptions or expenses or for corporate actions of securities in the index.
The AMC would monitor the tracking error of the Scheme on an ongoing basis and would seek to minimize tracking error to the maximum extent possible. However, this may vary due to the reasons mentioned above or any other reasons that may arise and particularly when the markets are very volatile.

Risk associated with Investing in Equities:
The value of the Schemes' investments may be affected generally by factors affecting securities markets, such as price and volume volatility in the capital markets, interest rates, currency exchange rates, changes in policies of the Government, taxation laws or any other appropriate authority policies and other political and economic developments which may have an adverse bearing on individual securities, a specific sector or all sectors including equity and debt markets. Consequently, the NAV of the Units of the Schemes may fluctuate and can go up or down.

Trading volumes, settlement periods and transfer procedures may restrict the liquidity of these investments. Different segments of the Indian financial markets have different settlement periods and such periods may be extended significantly by unforeseen circumstances. The inability of the Schemes to make intended securities purchases due to settlement problems could cause the Schemes to miss certain investment opportunities.

The Mutual Fund may not be able to sell / lend out securities, which can lead to temporary illiquidity. There are risks inherent in securities lending, including the risk of failure of the other party, in this case the approved intermediary to comply with the terms of the agreement. Such failure can result in a possible loss of rights to the collateral, the inability of the approved intermediary to return the securities deposited by the lender and the possible loss of corporate benefits accruing thereon.
Investors may note that dividend is due only when declared and there is no assurance that a company (even though it may have a track record of payment of dividend in the past) may continue paying dividend in future. As such, the schemes are vulnerable to instances where investments in securities may not earn dividend or where lesser dividend is declared by a company in subsequent years in which investments are made by schemes. As the profitability of companies are likely to vary and have a material bearing on their ability to declare and pay dividend, the performance of the schemes may be adversely affected due to such factors.

The schemes will also be vulnerable to movements in the prices of securities invested by the schemes which again could have a material bearing on the overall returns from the schemes.

Securities, which are not quoted on the stock exchanges, are inherently illiquid in nature and carry a larger amount of liquidity risk. Within the Regulatory limits, the AMC may choose to invest in unlisted securities. This may however increase the risk of the portfolio.

While securities that are listed on the stock exchange carry lower liquidity risk, the ability to sell these investments is limited by the overall trading volume on the stock exchanges. The liquidity of the Schemes' investments is inherently restricted by trading volumes in the securities in which it invests.

In case of abnormal circumstances, it will be difficult to complete the square off transaction due to liquidity being poor in stock futures/spot market. The Schemes investing in foreign securities will be exposed to settlement risk, as different countries have different settlement periods.

Changes in Government policy in general and changes in tax benefits applicable to mutual funds may impact the returns to investors in the Schemes or business prospects of the Company in any particular sector.

Risk factors pertaining to investment in Fixed Income Securities

Market Risk/ Interest Rate risk: The Net Asset Value (NAV) of the Scheme(s), to the extent invested in Debt and Money Market securities, will be affected by changes in the general level of interest rates. The NAV of the Scheme(s) is expected to increase from a fall in interest rates while it would be adversely affected by an increase in the level of interest rates. The movements in interest rate depend on various factors such as government borrowing, inflation, economic performance etc.

Liquidity Risk: The liquidity of a security may change depending on market conditions leading to changes in the liquidity premium linked to the price of the security. At the time of selling the security, the security can become illiquid leading to loss in the value of the portfolio.

Credit Risk: Investments in Fixed income Securities are subject to the risk of an issuer's inability to meet interest and principal payments on its obligations and market perception of the creditworthiness of the issuer.

Price Risk: Government securities where a fixed return is offered run price-risk like any other fixed income security. Generally, when interest rates rise, prices of fixed income securities fall and when interest rates drop, the prices increase. The extent of fall or rise in the prices is a function of the existing coupon, days to maturity and the increase or decrease in the level of interest rates. The new level of interest rate is determined by the rates at which government raises new money and/or the price levels at which the market is already dealing in existing securities. The price-risk is not unique to Government Securities. It exists for all fixed income securities. However, Government Securities are unique in the sense that their credit risk generally remains zero. Therefore, their prices are influenced only by movement in interest rates in the financial system.

Reinvestment Risk: This risk refers to the interest rate levels at which cash flows received from the securities in the Scheme are reinvested. The additional income from reinvestment is the "interest on interest" component. The risk is that the rate at which interim cash flows can be reinvested may be lower than that originally assumed.

Settlement Risk: The inability of the Scheme to make intended securities purchases due to settlement problems could cause the Scheme to miss certain investment opportunities. By the same rationale, the inability to sell securities held in the Schemes' portfolio due to the extraneous factors that may impact liquidity would result, at times, in potential losses to the Plan, in case of a subsequent decline in the value of securities held in the Schemes' portfolio.

Regulatory Risk: Changes in government policy in general and changes in tax benefits applicable to Mutual Funds may impact the returns to investors in the Scheme.

Different types of fixed income securities in which the Scheme(s) would invest as given in the Scheme Information Document carry different levels and types of risk. Accordingly, the Scheme(s) risk may increase or decrease depending upon its investment pattern. e.g. corporate bonds carry a higher level of risk than Government securities.

The AMC may, considering the overall level of risk of the portfolio, invest in lower rated / unrated securities offering higher yields as well as zero coupon securities that offer attractive yields. This may increase the absolute level of risk of the portfolio.

As zero-coupon securities does not provide periodic interest payments to the holder of the security, these securities are more sensitive to changes in interest rates. Therefore, the interest rate risk of zero-coupon securities is higher. The AMC may choose to invest in zero coupon securities that offer attractive yields. This may increase the risk of the portfolio.

Securities, which are not quoted on the stock exchanges, are inherently illiquid in nature and carry a larger amount of liquidity risk, in comparison to securities that are listed on the exchanges or offer other exit options to the investor, including a put option. The AMC may choose to invest in unlisted securities that offer attractive yields. This may increase the risk of the portfolio.

The Scheme(s) at times may receive large number of redemption requests, leading to an asset-liability mismatch and therefore, requiring the investment manager to make a distress sale of the securities leading to realignment of the portfolio and consequently resulting in investment in lower yield instruments.

Scheme's performance may differ from the benchmark index to the extent of the investments held in the debt segment, as per the investment pattern indicated under normal circumstances.

Risks associated with Investing in Foreign Securities - ADRs/GDRs/other overseas investments:
The Scheme shall not invest in Foreign Securities - ADRs/GDRs/other overseas investments.

Risks associated with Investing in Derivatives:
The Schemes may use various derivative products as permitted by the Regulations. Use of derivatives requires an understanding of not only the underlying instrument but also of the derivative itself. Other risks include the risk of mis-pricing or improper valuation and the inability of derivatives to correlate perfectly with underlying assets, rates and indices.

The Fund may use derivatives instruments like Stock Index Futures, Interest Rate Swaps, Forward Rate Agreements or other derivative instruments for the purpose of portfolio balancing, as permitted under the Regulations and guidelines. Usage of derivatives will expose the Schemes to certain risks inherent to such derivatives.

Derivative products are leveraged instruments and can provide disproportionate gains as well as disproportionate losses to the investor. Execution of such strategies depends upon the ability of the fund manager to identify such opportunities. Identification and execution of the strategies to be pursued by the fund manager involve uncertainty and decision of fund manager may not always be profitable. No assurance can be given that the fund manager will be able to identify or execute such strategies.

Thus, derivatives are highly leveraged instruments. Even a small price movement in the underlying security could have a large impact on their value. Also, the market for derivative instruments is nascent in India.

The risks associated with the use of derivatives are different from or possibly greater than the risks associated with investing directly in securities and other traditional investments.

The specific risk factors arising out of a derivative strategy used by the Fund Manager may be as below:

- Lack of opportunity available in the market.
- The risk of mispricing or improper valuation and the inability of derivatives to correlate perfectly with underlying assets, rates and indices.
- Execution Risk: The prices which are seen on the screen need not be the same at which execution will take place
- Basis Risk: This risk arises when the derivative instrument used to hedge the underlying asset does not match the movement of the underlying asset being hedged
- Exchanges could raise the initial margin, variation margin or other forms of margin on derivative contracts, impose one sided margins or insist that margins be placed in cash. All of these might force positions to be unwound at a loss and might materially impact returns.

Risks associated with investing in Securitised Debt:
The Scheme shall not invest in Securitised debt.

Risks associated with Securities Lending & Borrowing (SLB)
Securities lending is lending of securities through an approved intermediary to a borrower under an agreement for a specified period with the condition that the borrower will return equivalent securities of the same type or class at the end of the specified period along with the corporate benefits accruing on the securities borrowed.

The risks in security lending consist of the failure of intermediary / counterparty, to comply with the terms of agreement entered into between the lender of securities i.e. the Scheme and the intermediary / counterparty. Such failure to comply can result in the possible loss of rights in the collateral put up by the borrower of the securities, the inability of the approved intermediary to return the securities deposited by the lender and the possible loss of any corporate benefits accruing to the lender from the securities deposited with the approved intermediary. The scheme may not be able to sell lent out securities, which can lead to temporary illiquidity & loss of opportunity.

Investors are requested to refer to section "How will the Scheme allocate its assets?" for maximum permissible exposure to Securities Lending & Borrowing.

Risks associated with Short Selling

The Scheme will not engage in Short Selling.

Risks associated with investing in Tri Party Repo through CCIL (TREPS):

The mutual fund is a member of securities segment and Tri-party Repo trade settlement of the Clearing Corporation of India (CCIL). All transactions of the mutual fund in government securities and in Tri-party Repo trades are settled centrally through the infrastructure and settlement systems provided by CCIL; thus reducing the settlement and counterparty risks considerably for transactions in the said segments.

CCIL maintains prefunded resources in all the clearing segments to cover potential losses arising from the default member. In the event of a clearing member failing to honour his settlement obligations, the default Fund is utilized to complete the settlement. The sequence in which the above resources are used is known as the "Default Waterfall".

As per the Waterfall mechanism, after the defaulter's margins and the defaulter's contribution to the default fund have been appropriated, CCIL's contribution is used to meet the losses. Post utilization of CCIL's contribution if there is a residual loss, it is appropriated from the default fund contributions of the non-defaulting members.

Thus the scheme is subject to risk of the initial margin and default fund contribution being invoked in the event of failure of any settlement obligations. In addition, the fund contribution is allowed to be used to meet the residual loss in case of default by the other clearing member (the defaulting member).

However, it may be noted that a member shall have the right to submit resignation from the membership of the Security segment if it has taken a loss through replenishment of its contribution to the default fund for the segments and a loss threshold as notified have been reached. The maximum contribution of a member towards replenishment of its contribution to the default fund in the 7 days (30 days in case of securities segment) period immediately after the afore-mentioned loss threshold having been reached shall not exceed 5 times of its contribution to the Default Fund based on the last re- computation of the Default Fund or specified amount, whichever is lower.

Further, it may be noted that, CCIL periodically prescribes a list of securities eligible for contributions as collateral by members. Presently, all Central Government securities and Treasury bills are accepted as collateral by CCIL. The risk factors may undergo change in case the CCIL notifies securities other than Government of India securities as eligible for contribution as collateral.

Apart from the risk factors mentioned above, the scheme is exposed to certain specific risks, which are as mentioned below –

1. Performance of the BSE Sensex Index will have a direct bearing on the performance of the Scheme. In the event when the index is dissolved or is withdrawn, the Trustee reserves a right to modify the Scheme

so as to track a different and suitable index and appropriate intimation will be sent to the unitholders of the Scheme. Provided that any change in the Underlying Index shall be effected only in accordance with the provisions of sub regulation (15A) of Regulation 18 of the Regulations, as detailed later in this document.

2. In case of investments in derivative instruments like index, the risk/ reward would be the same as investments in portfolio of shares representing an index. However, there may be a cost attached to buying an index future. Further, there could be an element of settlement risk, which could be different from the risk in settling physical shares and there is a risk attached to the liquidity and the depth of the index futures market as it is relatively new market for Index and also it is relatively less popular as compared to the Index.
3. In the event of any of BSE Sensex Index being dissolved or is withdrawn by Asia Index Private Limited (AIPL) or is not published due to any reason whatsoever, the Trustee reserves the right to modify the Scheme so as track a different and suitable index or to suspend tracking BSE Sensex Index till such time it is dissolved/ withdrawn or not published and appropriate intimation will be sent to the Unitholders of the Scheme. In such a case, the investment pattern will be modified suitably to match the composition of the securities that are included in the new index to be tracked and the Scheme will be subject to tracking errors during the intervening period.

C. Risk Mitigation Process:

The Scheme by utilizing a holistic risk management strategy will endeavor to manage risks associated with investing in equity and debt markets. The risk control process involves identifying & measuring the risk through various risk measurement tools.

The Scheme has identified following risks of investing in equity and debt securities and designed risk management strategies, which are embedded in the investment process to manage such risks.

Risks associated with Equity investments	
Market Risk The Scheme is vulnerable to movements in the prices of securities invested by the Scheme, which could have a material bearing on the overall returns from the Scheme. The value of the underlying Scheme investments, may be affected generally by factors affecting securities markets, such as price and volume, volatility in the capital markets, interest rates, currency exchange rates, changes in policies of the Government, taxation laws or any other appropriate authority policies and other political and economic developments which may have an adverse bearing on individual securities, a specific sector or all sectors including equity and debt markets.	Market risk is inherent to an equity scheme. Being a passively managed scheme, it will invest in the securities included in its Underlying Index.

Derivatives Risk As and when the Scheme trades in the derivatives market there are risk factors and issues concerning the use of derivatives since derivative products are specialized instruments that require investment techniques and risk analyses different from those associated with stocks and bonds.	The Scheme may invest in derivative for the purpose of hedging, portfolio balancing and other purposes as may be permitted under the Regulations. Derivatives will be used in the form of Index Futures, Stock Futures and other instruments as may be permitted by SEBI. All derivatives trade will be done only on the exchange with guaranteed settlement. No OTC contracts will be entered into.
Liquidity risk The liquidity of the Scheme's investments is inherently restricted by trading volumes in the securities in which they invests.	As such the liquidity of stocks that the scheme invests into could be relatively low. The fund will try to maintain a proper asset-liability match to ensure redemption payments are made on time and not affected by illiquidity of the underlying stocks.
Tracking Error risk (Volatility Concentration risk): The performance of the Scheme may not be commensurate with the performance of the underlying Index on any given day or over any given period	Over a short to medium period, the Scheme may carry the risk of variance between portfolio composition and Benchmark. The objectives of the Scheme are to track the performance of the Underlying Index over the same period, subject to tracking error. The Scheme would endeavor to maintain a low tracking error by actively aligning the portfolio in line with the Index.

Risks associated with Debt investment	

Market Risk/ Interest Rate Risk As with all debt securities, changes in interest rates may affect the Scheme's Net Asset Value as the prices of securities generally increase as interest rates decline and generally decrease as interest rates rise. Prices of long-term securities generally fluctuate more in response to interest rate changes than do short-term securities. Indian debt markets can be volatile leading to the possibility of price movements up or down in fixed income securities and thereby to possible movements in the NAV.	The Scheme may primarily invest in short to medium duration debt and money market instruments thereby mitigating the price volatility due to interest rate changes generally associated with long-term securities.
Liquidity or Marketability Risk This refers to the ease with which a security can be sold at or near to its valuation yield-to-maturity (YTM).	The Scheme may invest in government securities, corporate bonds and money market instruments. While the liquidity risk for government securities, money market instruments and short maturity corporate bonds may be low, it may be high in case of medium to long maturity corporate bonds. The Scheme endeavors to minimize liquidity risk by investing in securities having a relatively liquid market.
Credit Risk Credit risk or default risk refers to the risk that an issuer of a fixed income security may default (i.e., will 3be unable to make timely principal and interest payments on the security).	Management analysis will be used for identifying company specific risks. Management's past track record will also be studied. In order to assess financial risk a detailed assessment of the issuer's financial statements will be undertaken.
Reinvestment Risk This risk refers to the interest rate levels at which cash flows received from the securities in the Schemes are reinvested The risk is that the rate at which interim cash flows can be reinvested may be lower than that originally assumed.	Reinvestment risks will be limited to the extent of coupons received on debt instruments, which will be a very small portion of the portfolio value.

II. Information about the scheme:

A. Where will the scheme invest?

Subject to the Regulations and the disclosures as made under the Section "How the Scheme will allocate its Assets", the corpus of the Scheme can be invested in any (but not exclusive) of the following securities/ instruments:

1. Equity and equity related securities forming part of underlying index
2. Derivative instruments like Stock / Index Futures, Stock / Index Options and such other derivative instruments permitted by SEBI.
3. TREPS#, Units of debt schemes, subject to applicable regulations. 4) Money market instruments which includes commercial papers, commercial bills, treasury bills, Government securities having an unexpired maturity up to one year, call or notice money, certificate of deposit, usance bills, and any other like instruments as specified by the Reserve Bank of India from time to time; to meet the liquidity requirements.

#Or similar instruments as may be permitted by SEBI/RBI from time to time.
Further, the Scheme intends to participate in securities lending as permitted under the Regulations.

B. What are the investment restrictions?

Pursuant to SEBI (MF) Regulations and amendments thereto and subject to the Asset allocation pattern, the following investment restrictions are presently applicable to the Scheme:

1. The scheme shall not invest more than 10% of its NAV in debt instruments comprising money market instruments and non-money market instruments issued by a single issuer which are rated not below investment grade by a credit rating agency authorized to carry out such activity under the Act. Such investment limit may be extended to 12% of the NAV of the scheme with the prior approval of the Board of Trustees and the Board of directors of the asset management company:

   Further, the scheme shall not invest more than:

   a) 10% of it's NAV in debt and money market securities rated AAA; or
   b) 8% of it's NAV in debt and money market securities rated AA; or
   c) 6% of it's NAV in debt and money market securities rated A and below issued by a single issuer.

The above investment limits may be extended by up to 2% of the NAV of the scheme with prior approval of the Board of Trustees and Board of Directors of the AMC, subject to compliance with the overall 12% limit.

Provided that such limit shall not be applicable for investments in Government Securities, treasury bills and Tri-party repos (TREPS):

Provided further that investment within such limit can be made in mortgaged backed securitised debt which are rated not below investment grade by a credit rating agency registered with the Board
However considering the nature of the Scheme, investments in such instruments will be permitted up to 5% of its NAV.

2. Mutual fund schemes shall not invest in unlisted debt instruments including commercial papers (CPs), other than (a) government securities, (b) other money market instruments and (c) derivative products such as Interest Rate Swaps (IRS), Interest Rate Futures (IRF), etc.

   However, mutual fund schemes may invest in unlisted Non-Convertible Debentures (NCDs) not exceeding 10% of the debt portfolio, as per respective investment limits and timelines mentioned in SEBI Master Circular on Mutual Funds dated June 27, 2024, of the debt portfolio of the scheme subject to the condition that such unlisted NCDs have a simple structure (i.e. with fixed and uniform coupon, fixed maturity period, without any options, fully paid up upfront, without any credit enhancements or structured obligations) and are rated and secured with coupon payment frequency on monthly basis.

   For the above purposes, listed debt instruments shall include listed and to be listed debt instruments

3. The Scheme shall not invest more than 5% of its net assets in unrated debt and money market instruments, other than government securities, treasury bills, derivative products such as Interest Rate Swaps (IRS), Interest Rate Futures (IRF), etc. All such investments shall be made with the prior approval of the Board of Trustees and the Board of AMC. Investments should only be made in such instruments, including bills re-discounting, usance bills, etc., that are generally not rated and for which separate investment norms or limits are not provided in SEBI (Mutual Fund) Regulations, 1996 and various circulars issued thereunder.

4. The Fund under all its Schemes shall not own more than 10% of any company's paid up capital carrying voting rights.

   Provided, investment in the asset management company or the trustee company of a mutual fund shall be governed by clause (a), of sub-regulation (1), of regulation 7B

5. Transfer of investments from one Scheme to another Scheme in the same Mutual Fund is permitted provided:
   - Such transfers are done at the prevailing market price for quoted instruments on spot basis (spot basis shall have the same meaning as specified by a Stock Exchange for spot transactions); and
   - The securities so transferred shall be in conformity with the investment objective of the Scheme to which such transfer has been made.

Further the inter Scheme transfer of investments shall be in accordance with the provisions contained in clause Inter-Scheme transfer of investments, contained in Statement of Additional Information. The AMC shall comply with the guidelines issued by SEBI vide its Master Circular dated June 27, 2024 and such other guidelines as may be notified from time to time.

6. The Scheme may invest in other Schemes under the same AMC or any other Mutual Fund without charging any fees, provided the aggregate inter-Scheme investment made by all the Schemes under the same management or in Schemes under management of any other asset management company shall not exceed 5% of the Net Asset Value of the Fund. No investment management fees shall be charged for investing in other Schemes of the Fund or in the Schemes of any other mutual fund.

7. The Mutual Fund shall buy and sell securities on the basis of deliveries and shall in all cases of purchases, take delivery of relevant securities and in all cases of sale, deliver the securities:

   Provided further that the Mutual Fund may enter into derivatives transactions in a recognized stock exchange, subject to the framework specified by SEBI.

   Provided further that sale of government security already contracted for purchase shall be permitted in accordance with the guidelines issued by the RBI in this regard.

8. The Fund shall get the securities purchased transferred in the name of the Fund on account of the concerned Scheme, wherever investments are intended to be of a long-term nature.

9. Pending deployment of funds of the Schemes in terms of the investment objective of the Schemes, the Mutual Fund may invest them in short term deposits of scheduled commercial banks in accordance with clause 12.16 of SEBI Master circular on Mutual Funds dated June 27, 2024, following guidelines shall be followed for parking of funds in short term deposits of Scheduled commercial Banks pending deployment:
   - "Short Term" for such parking of funds by mutual funds shall be treated as a period not exceeding 91 days.
   - Such short term deposits shall be held in the name of the concerned Scheme.
   - No mutual fund Scheme shall park more than 15% of the net assets in Short term deposit(s) of all the scheduled commercial banks put together. However, it may be raised to 20% with prior approval of the trustees. Also, parking of funds in short term deposits of associate and sponsor scheduled commercial banks together shall not exceed 20% of total deployment by the mutual fund in short term deposits.
   - No mutual fund Scheme shall park more than 10% of the net assets in short term deposit(s), with any one scheduled commercial bank including its subsidiaries.
   - Trustees/Asset Management Companies (AMCs) shall ensure that no funds of a scheme are parked in short term deposit (STD) of a bank which has invested in that scheme. Trustees/AMCs shall also ensure that the bank in which a scheme has STD does not invest in the said scheme until the scheme has STD with such bank.

The above conditions are not applicable to term deposits placed as margins for trading in cash and derivative market.

Asset Management Company (AMC) shall not be permitted to charge any investment management and advisory fees for parking of funds in short term deposits of scheduled commercial banks.

10.No mutual fund Scheme shall make any investments in;

a) any unlisted security of an associate or group company of the sponsor; or
b) any security issued by way of private placement by an associate or group company of the Sponsor; or
c) The listed securities of group companies of the sponsor which is in excess of 25 per cent of the net assets of the scheme, except for investments by equity-oriented exchange traded funds (ETFs) and Index Funds and subject to the weightage of the underlying index constituents but cap the overall investment at 35% of the scheme's Net Asset Value.

11. The scheme shall not invest in Fund of Funds scheme.

12. All investments by a mutual fund scheme in equity shares and equity related instruments shall only be made provided such securities are listed or to be listed

13. No loans for any purpose can be advanced by the Scheme.

14. The Fund shall not borrow except to meet temporary liquidity needs of the Fund for the purpose of repurchase/ redemption of units or payment of interest or IDCW to the unit holders. Such borrowings shall not exceed more than 20% of the net assets of the individual Scheme and the duration of the borrowing shall not exceed a period of 6 months.

15. If any company invests more than 5% of the NAV of any of the Scheme, investments made by that or any other schemes of the Mutual Fund in that company or its subsidiaries will be disclosed in accordance with the SEBI (MF) Regulations.

16. 15. The Mutual Fund having an aggregate of securities which are worth Rs.10 crores or more, as on the latest balance sheet date, shall subject to such instructions as may be issued from time to time by the Board, settle their transactions entered on or after January 15, 1998 only through dematerialised securities. Further all transactions in government securities shall be in dematerialised form.

17. The Scheme will comply with provisions specified in SEBI Master Circular on Mutual Funds dated June 27, 2024 related to overall exposure limits applicable for derivative transactions as stated below:

a) The cumulative gross exposure across all asset classes should not exceed 100% of the net assets of the Scheme.
b) Mutual Funds shall not write options or purchase instruments with embedded written options.
c) The total exposure related to option premium paid must not exceed 20% of the net assets of the Scheme.
d) Cash or cash equivalents with residual maturity of less than 91 days may be treated as not creating any exposure.
e) Definition of Exposure in case of Derivative Positions - Each position taken in derivatives shall have an associated exposure as defined under. Exposure is the maximum possible loss that may occur on a position. However, certain derivative positions may theoretically have unlimited possible loss. Exposure in derivative positions shall be computed as follows:

Position	**Exposure**
Long Future	Futures Price * Lot Size * Number of Contracts
Short Future	Futures Price * Lot Size * Number of Contracts
Option bought	option Premium Paid * Lot Size * Number of Contracts

18. The Scheme will comply with any other Regulation applicable to the investments of mutual funds from time to time.

The Trustee may alter the above restrictions from time to time to the extent that changes in the Regulations may allow or as deemed fit in the general interest of the unit holders.

Apart from the investment restrictions prescribed under SEBI (MF) Regulations, fund does not follow any internal norms vis-à-vis limiting exposure to a particular scrip or sector, etc.

All investment restrictions shall be applicable at the time of making investment.

The Trustee /AMC may alter the above stated limitations from time to time, and also to the extent the SEBI (MF) Regulations, 1996 change, so as to permit the Scheme to make their investments in the full spectrum of permitted investments in order to achieve their investment objective.

C. Fundamental Attributes

Following are the Fundamental Attributes of the scheme, in terms of paragraph 1.14 of SEBI Master Circular for Mutual Funds dated June 27, 2024:

(i) **Type of a scheme -**. An open-ended scheme replicating/ tracking BSE SENSEX Index

(ii) Investment Objective

Main Objective - Growth
Investment Pattern – Please refer to Section '**How will the Scheme Allocate its Assets**?'

(iii) Terms of Issue

- Liquidity provisions such as listing, repurchase, redemption.
  The Scheme(s) will offer Units for Redemption / Switch out on every Business Day at NAV based prices except in special circumstances described in this Scheme Information Document.

- Aggregate fees and expenses charged to the scheme.
  Please refer to section **'Part III- OTHER DETAILS - C.ANNUAL SCHEME RECURRING EXPENSES** for details

- Any safety net or guarantee provided.
  The Scheme does not assure or guarantee any returns.

Changes in Fundamental Attributes:

In accordance with Regulation 18(15A) of the SEBI (MF) Regulations, 1996 and Clause 1.14.1.4 of SEBI Master Circular for Mutual Funds dated June 27, 2024 the Trustees shall ensure that no change in the fundamental attributes of the Scheme(s) and the Plans(s) / Option(s) thereunder or the trust or fee and expenses payable

or any other change which would modify the Scheme(s) and the Plan(s) / Option(s) thereunder and affect the interests of Unitholders is carried out unless:

- SEBI has reviewed and provided its comments on the proposal.
- A written communication about the proposed change is sent to each Unitholder and an advertisement is given in one English daily newspaper having nationwide circulation as well as in a newspaper published in the language of the region where the Head Office of the Mutual Fund is situated; and
- The Unitholders are given an option for a period of atleast 30 calendar days to exit at the prevailing Net Asset Value without any exit load.

D. Index Methodology

i. About the Index:

BSE SENSEX Index, first compiled in 1986, was calculated on a "Market Capitalization Weighted" methodology of 30 component stocks representing large, well-established and financially sound companies across key sectors. BSE SENSEX today is widely reported in both domestic and international markets through print as well as electronic media. It is scientifically designed and is based on globally accepted construction and review methodology.

ii. Index eligibility criteria:

The index is derived from the constituents of the BSE 100. The inclusion of DVRs in the index will result in more than 30 stocks in the index. However, the number of companies in the index remains fixed at 30.

Stocks in the eligible universe must satisfy the following eligibility factors in order to be considered for index inclusion:

- Listing History. Stocks must have a listing history of at least six months at BSE.
- Trading Days. The stock must have traded on every trading day at BSE during the six-month reference period.
- Derivative Linkage. Stock must have a derivative contract.
- Multiple Share Classes. DVRs satisfying the above eligibility criteria are aggregated with the company's common stock and index construction is done based on the aggregated company data as detailed below

iii. BSE SENSEX Calculation Methodology

1. All companies meeting the eligibility factors are ranked based on their average six-month floatadjusted market capitalization. The top 75 are identified.
2. All companies meeting the eligibility factors are ranked again based on their average six-month total market capitalization. The top 75 are identified.
3. All companies identified based on steps 1 and 2 are then combined and sorted based on their annualized traded value. Companies with a cumulative annualized traded value greater than 98% are excluded.
4. The remaining companies are then sorted by average six-month float-adjusted market capitalization. Companies with a weight of less than 0.5% are excluded.

5. The remaining companies from step 4 are then ranked based on their average six-month floatadjusted market capitalization, and are selected for index inclusion according to the following rules:
a. The top 21 companies (whether a current index constituent or not) are selected for index inclusion with no sector consideration.
b. Existing constituents ranked 22 – 39 are selected in order of highest rank until the target constituent count of 30 is reached.
c. If after this step the target constituent count is not achieved, then non-constituents ranked 22 – 30 are selected by giving preference to those companies whose common India Industry Classification Structure macro-economic indicator is underrepresented in the index as compared to the macro-economic indicator representation in the BSE AllCap.
d. If after this step, the target constituent count is still not achieved, non-constituents are selected in order of highest rank until the target constituent count is reached.
Annualized traded value is calculated by taking the median of the monthly medians of the daily traded values over the six-month period. The annualization is calculated using 250 trading days in a year. All additions and deletions are made at the discretion of index committee.
Index constituents are weighted based on their float-adjusted market capitalization

Index is re-balanced on semi-annual basis in June and December.

iv. **Index service provider:** BSE

v. **Index Constituents as of September 30, 2024**

ISIN	SECURITY_NAME	BASIC_INDUSTRY	WEIGHTAGE	IMPACT COST
INE522F01014	Coal India Ltd.	Coal	0.99842	0.05
INE263A01024	Bharat Electronics Ltd.	Aerospace & Defense	0.87984	0.04
INE213A01029	Oil & Natural Gas Corporation Ltd.	Oil Exploration & Production	0.99614	0.04
INE721A01013	Shriram Finance Ltd.	Non Banking Financial Company (NBFC)	0.86255	0.04
INE733E01010	NTPC Ltd.	Power Generation	1.81085	0.04
INE742F01042	Adani Ports and Special Economic Zone Ltd.	Port & Port services	0.92107	0.04
INE123W01016	SBI Life Insurance Company Ltd.	Life Insurance	0.71165	0.04
INE917I01010	Bajaj Auto Ltd.	2/3 Wheelers	1.18169	0.03
INE029A01011	Bharat Petroleum Corporation Ltd.	Refineries & Marketing	0.61786	0.03
INE047A01021	Grasim Industries Ltd.	Cement & Cement Products	0.89744	0.03
INE423A01024	Adani Enterprises Ltd.	Trading - Minerals	0.63674	0.03
INE019A01038	JSW Steel Ltd.	Iron & Steel	0.85239	0.03
INE239A01024	Nestle India Ltd.	Packaged Foods	0.83144	0.03
INE062A01020	State Bank of India	Public Sector Bank	2.61549	0.03
INE081A01020	Tata Steel Ltd.	Iron & Steel	1.20517	0.03
INE192A01025	Tata Consumer Products Ltd.	Tea & Coffee	0.67179	0.03

INE075A01022	Wipro Ltd.	Computers - Software & Consulting	0.66052	0.03
INE090A01021	ICICI Bank Ltd.	Private Sector Bank	7.73822	0.03
INE095A01012	IndusInd Bank Ltd.	Private Sector Bank	0.825	0.03
INE481G01011	UltraTech Cement Ltd.	Cement & Cement Products	1.16225	0.03
INE669C01036	Tech Mahindra Ltd.	Computers - Software & Consulting	0.86353	0.03
INE752E01010	Power Grid Corporation of India Ltd.	Power - Transmission	1.37921	0.03
INE918I01026	Bajaj Finserv Ltd.	Holding Company	0.92986	0.03
INE296A01024	Bajaj Finance Ltd.	Non Banking Financial Company (NBFC)	1.85931	0.02
INE216A01030	Britannia Industries Ltd.	Packaged Foods	0.64455	0.02
INE059A01026	Cipla Ltd.	Pharmaceuticals	0.78426	0.02
INE089A01023	Dr. Reddy's Laboratories Ltd.	Pharmaceuticals	0.71043	0.02
INE066A01021	Eicher Motors Ltd.	2/3 Wheelers	0.59648	0.02
INE158A01026	Hero MotoCorp Ltd.	2/3 Wheelers	0.63886	0.02
INE038A01020	Hindalco Industries Ltd.	Aluminium	0.94939	0.02
INE030A01027	Hindustan Unilever Ltd.	Diversified FMCG	2.27274	0.02
INE437A01024	Apollo Hospitals Enterprise Ltd.	Hospital	0.6289	0.02
INE021A01026	Asian Paints Ltd.	Paints	1.2994	0.02
INE009A01021	Infosys Ltd.	Computers - Software & Consulting	5.82432	0.02
INE154A01025	ITC Ltd.	Diversified FMCG	4.15868	0.02
INE849A01020	Trent Ltd.	Speciality Retail	1.45194	0.02
INE101A01026	Mahindra & Mahindra Ltd.	Passenger Cars & Utility Vehicles	2.37932	0.02
INE044A01036	Sun Pharmaceutical Industries Ltd.	Pharmaceuticals	1.79457	0.02
INE155A01022	Tata Motors Ltd.	Passenger Cars & Utility Vehicles	1.78491	0.02
INE280A01028	Titan Company Ltd.	Gems, Jewellery And Watches	1.36516	0.02
INE238A01034	Axis Bank Ltd.	Private Sector Bank	3.03017	0.02
INE860A01027	HCL Technologies Ltd.	Computers - Software & Consulting	1.63675	0.02
INE397D01024	Bharti Airtel Ltd.	Telecom - Cellular & Fixed line services	3.9536	0.02
INE585B01010	Maruti Suzuki India Ltd.	Passenger Cars & Utility Vehicles	1.50319	0.02
INE018A01030	Larsen & Toubro Ltd.	Civil Construction	3.7333	0.02
INE467B01029	Tata Consultancy Services Ltd.	Computers - Software & Consulting	3.76428	0.02

INE795G01014	HDFC Life Insurance Company Ltd.	Life Insurance	0.66113	0.02
INE040A01034	HDFC Bank Ltd.	Private Sector Bank	11.3361	0.01
INE237A01028	Kotak Mahindra Bank Ltd.	Private Sector Bank	2.34882	0.01
INE002A01018	Reliance Industries Ltd.	Refineries & Marketing	8.64031	0.01
INE160A01022	Punjab National Bank	Public Sector Bank	1.88685	0.05
INE949L01017	AU Small Finance Bank Ltd.	Other Bank	2.46242	0.04
INE028A01039	Bank of Baroda	Public Sector Bank	2.7441	0.04
INE476A01022	Canara Bank	Public Sector Bank	2.22812	0.04
INE092T01019	IDFC First Bank Ltd.	Private Sector Bank	1.9924	0.04
INE171A01029	Federal Bank Ltd.	Private Sector Bank	2.86002	0.03
INE062A01020	State Bank of India	Public Sector Bank	9.53343	0.03
INE090A01021	ICICI Bank Ltd.	Private Sector Bank	23.8127	0.03
INE095A01012	IndusInd Bank Ltd.	Private Sector Bank	5.6839	0.03
INE238A01034	Axis Bank Ltd.	Private Sector Bank	9.32468	0.02
INE040A01034	HDFC Bank Ltd.	Private Sector Bank	28.0975	0.01
INE237A01028	Kotak Mahindra Bank Ltd.	Private Sector Bank	9.37388	0.01
INE040H01021	Suzlon Energy Ltd.	Heavy Electrical Equipment	2.30367	0.63
INE704P01025	Cochin Shipyard Ltd.	Ship Building & Allied Services	0.30223	0.2
INE010J01012	Tejas Networks Ltd.	Telecom - Equipment & Accessories	0.23025	0.12
INE09N301011	Gujarat Fluorochemicals Ltd.	Specialty Chemicals	0.43972	0.08
INE317I01021	Metro Brands Ltd.	Footwear	0.09999	0.08
INE281B01032	Lloyds Metals And Energy Ltd.	Sponge Iron	0.31173	0.08
INE930H01031	K.P.R. Mill Ltd.	Other Textile Products	0.21607	0.08
INE671A01010	Honeywell Automation India Ltd.	Industrial Products	0.26168	0.08
INE120A01034	Carborundum Universal Ltd.	Abrasives & Bearings	0.40428	0.07
INE325A01013	Timken India Ltd.	Abrasives & Bearings	0.32784	0.07
INE212H01026	AIA Engineering Ltd.	Castings & Forgings	0.41311	0.06
INE531E01026	Hindustan Copper Ltd.	Copper	0.28434	0.06
INE055A01016	Aditya Birla Real Estate Ltd.	Residential, Commercial Projects	0.37545	0.06
INE640A01023	SKF India Ltd.	Abrasives & Bearings	0.30709	0.06
INE172A01027	Castrol India Ltd.	Lubricants	0.29968	0.05
INE702C01027	APL Apollo Tubes Ltd.	Iron & Steel Products	0.69531	0.05
INE288B01029	Deepak Nitrite Ltd.	Specialty Chemicals	0.50385	0.05
INE267A01025	Hindustan Zinc Ltd.	Zinc	0.39253	0.05
INE299U01018	Crompton Greaves Consumer Electricals Ltd.	Household Appliances	0.67513	0.04
INE974X01010	Tube Investments of India Ltd.	Auto Components & Equipments	1.16325	0.04

INE066F01020	Hindustan Aeronautics Ltd.	Aerospace & Defense	2.03961	0.04
INE073K01018	Sona BLW Precision Forgings Ltd.	Auto Components & Equipments	0.83898	0.04
INE935N01020	Dixon Technologies (India) Ltd.	Consumer Electronics	1.31489	0.04
INE878B01027	KEI Industries Ltd.	Cables - Electricals	0.58731	0.04
INE343H01029	Solar Industries India Ltd.	Explosives	0.70762	0.04
INE761H01022	Page Industries Ltd.	Garments & Apparels	0.66446	0.04
INE006I01046	Astral Ltd.	Plastic Products - Industrial	0.59666	0.04
INE603J01030	PI Industries Ltd.	Pesticides & Agrochemicals	0.95252	0.04
INE208A01029	Ashok Leyland Ltd.	Commercial Vehicles	0.81827	0.04
INE473A01011	Linde India Ltd.	Industrial Gases	0.44975	0.04
INE263A01024	Bharat Electronics Ltd.	Aerospace & Defense	2.47708	0.04
INE257A01026	Bharat Heavy Electricals Ltd.	Heavy Electrical Equipment	0.87213	0.04
INE169A01031	Coromandel International Ltd.	Fertilizers	0.49428	0.04
INE067A01029	CG Power and Industrial Solutions Ltd.	Heavy Electrical Equipment	1.17744	0.04
INE513A01022	Schaeffler India Ltd.	Auto Components & Equipments	0.39717	0.04
INE205A01025	Vedanta Ltd.	Diversified Metals	2.19226	0.04
INE195A01028	Supreme Industries Ltd.	Plastic Products - Industrial	0.83427	0.04
INE092A01019	Tata Chemicals Ltd.	Commodity Chemicals	0.43054	0.04
INE685A01028	Torrent Pharmaceuticals Ltd.	Pharmaceuticals	0.79109	0.03
INE226A01021	Voltas Ltd.	Household Appliances	1.06181	0.03
INE010B01027	Zydus Lifesciences Ltd.	Pharmaceuticals	0.67377	0.03
INE494B01023	TVS Motor Company Ltd.	2/3 Wheelers	1.6829	0.03
INE749A01030	Jindal Steel & Power Ltd.	Iron & Steel	0.99507	0.03
INE176B01034	Havells India Ltd.	Consumer Electronics	1.2841	0.03
INE326A01037	Lupin Ltd.	Pharmaceuticals	1.33172	0.03
INE361B01024	Divi's Laboratories Ltd.	Pharmaceuticals	1.74329	0.03
INE628A01036	UPL Ltd.	Pesticides & Agrochemicals	0.78199	0.03
INE455K01017	Polycab India Ltd.	Cables - Electricals	0.79637	0.03
INE249Z01012	Mazagoan Dock Shipbuilders Ltd.	Ship Building & Allied Services	0.31486	0.03
INE117A01022	ABB India Ltd.	Heavy Electrical Equipment	1.02464	0.03
INE406A01037	Aurobindo Pharma Ltd.	Pharmaceuticals	1.02988	0.03
INE917I01010	Bajaj Auto Ltd.	2/3 Wheelers	3.45513	0.03
INE787D01026	Balkrishna Industries Ltd.	Tyres & Rubber Products	0.61764	0.03
INE465A01025	Bharat Forge Ltd.	Auto Components & Equipments	0.97411	0.03
INE029A01011	Bharat Petroleum Corporation Ltd.	Refineries & Marketing	1.80656	0.03
INE042A01014	Escorts Kubota Ltd.	Tractors	0.34801	0.03

INE302A01020	Exide Industries Ltd.	Auto Components & Equipments	0.57643	0.03
INE242A01010	Indian Oil Corporation Ltd.	Refineries & Marketing	1.70265	0.03
INE019A01038	JSW Steel Ltd.	Iron & Steel	2.4923	0.03
INE298A01020	Cummins India Ltd.	Compressors, Pumps & Diesel Engines	1.25183	0.03
INE775A01035	Samvardhana Motherson International Ltd.	Auto Components & Equipments	1.48831	0.03
INE323A01026	Bosch Ltd.	Auto Components & Equipments	0.82346	0.03
INE883A01011	MRF Ltd.	Tyres & Rubber Products	0.70749	0.03
INE003A01024	Siemens Ltd.	Heavy Electrical Equipment	1.55515	0.03
INE647A01010	SRF Ltd.	Specialty Chemicals	0.91368	0.03
INE081A01020	Tata Steel Ltd.	Iron & Steel	3.5238	0.03
INE585B01010	Maruti Suzuki India Ltd.	Passenger Cars & Utility Vehicles	4.39518	0.02
INE059A01026	Cipla Ltd.	Pharmaceuticals	2.2931	0.02
INE089A01023	Dr. Reddy's Laboratories Ltd.	Pharmaceuticals	2.07722	0.02
INE066A01021	Eicher Motors Ltd.	2/3 Wheelers	1.74405	0.02
INE158A01026	Hero MotoCorp Ltd.	2/3 Wheelers	1.86797	0.02
INE038A01020	Hindalco Industries Ltd.	Aluminium	2.77592	0.02
INE101A01026	Mahindra & Mahindra Ltd.	Passenger Cars & Utility Vehicles	4.95514	0.02
INE318A01026	Pidilite Industries Ltd.	Specialty Chemicals	1.29633	0.02
INE044A01036	Sun Pharmaceutical Industries Ltd.	Pharmaceuticals	5.09753	0.02
INE155A01022	Tata Motors Ltd.	Passenger Cars & Utility Vehicles	5.00573	0.02
INE002A01018	Reliance Industries Ltd.	Refineries & Marketing	4.89142	0.01
INE010V01017	L&T Technology Services Ltd.	IT Enabled Services	1.44477	0.04
INE262H01021	Persistent Systems Ltd.	Computers - Software & Consulting	5.71032	0.04
INE356A01018	MphasiS Ltd.	Computers - Software & Consulting	3.34963	0.03
INE075A01022	Wipro Ltd.	Computers - Software & Consulting	7.55447	0.03
INE591G01017	Coforge Ltd.	Computers - Software & Consulting	4.59358	0.03
INE669C01036	Tech Mahindra Ltd.	Computers - Software & Consulting	9.8764	0.03
INE214T01019	LTIMindtree Ltd.	Computers - Software & Consulting	5.69522	0.03
INE009A01021	Infosys Ltd.	Computers - Software & Consulting	27.2005	0.02

INE860A01027	HCL Technologies Ltd.	Computers - Software & Consulting	10.4778	0.02
INE467B01029	Tata Consultancy Services Ltd.	Computers - Software & Consulting	24.0973	0.02
INE672A01018	Tata Investment Corporation Ltd.	Investment Company	0.25411	0.92
INE982J01020	One 97 Communications Ltd.	Financial Technology (Fintech)	0.6545	0.74
INE040H01021	Suzlon Energy Ltd.	Heavy Electrical Equipment	2.67403	0.63
INE202E01016	Indian Renewable Energy Development Agency Ltd.	Financial Institution	0.44561	0.47
INE704P01025	Cochin Shipyard Ltd.	Ship Building & Allied Services	0.35082	0.2
INE669E01016	Vodafone Idea Ltd.	Telecom - Cellular & Fixed line services	0.68847	0.16
INE171Z01026	Bharat Dynamics Ltd.	Aerospace & Defense	0.30104	0.13
INE343G01021	Bharti Hexacom Ltd.	Telecom - Cellular & Fixed line services	0.23691	0.12
INE342J01019	ZF Commercial Vehicle Control Systems India Ltd.	Auto Components & Equipments	0.27432	0.11
INE188A01015	Fertilisers and Chemicals Travancore Ltd.	Fertilizers	0.16909	0.11
INE821I01022	IRB Infrastructure Developers Ltd.	Civil Construction	0.34117	0.1
INE536A01023	Grindwell Norton Ltd.	Abrasives & Bearings	0.31422	0.09
INE930H01031	K.P.R. Mill Ltd.	Other Textile Products	0.24149	0.08
INE913H01037	Endurance Technologies Ltd.	Auto Components & Equipments	0.23838	0.08
INE031A01017	Housing & Urban Development Corporation Ltd.	Financial Institution	0.3417	0.08
INE09N301011	Gujarat Fluorochemicals Ltd.	Specialty Chemicals	0.49146	0.08
INE317I01021	Metro Brands Ltd.	Footwear	0.11176	0.08
INE281B01032	Lloyds Metals And Energy Ltd.	Sponge Iron	0.34842	0.08
INE880J01026	JSW Infrastructure Ltd.	Port & Port services	0.25804	0.08
INE179A01014	Procter & Gamble Hygiene & Health Care Ltd.	Personal Care	0.44458	0.08
INE387A01021	Sundram Fasteners Ltd.	Auto Components & Equipments	0.41457	0.08
INE671A01010	Honeywell Automation India Ltd.	Industrial Products	0.30375	0.08
INE528G01035	Yes Bank Ltd.	Private Sector Bank	1.19308	0.08
INE462A01022	Bayer Cropscience Ltd.	Pesticides & Agrochemicals	0.23024	0.08

INE647O01011	Aditya Birla Fashion and Retail Ltd.	Speciality Retail	0.39355	0.07
INE07Y701011	Hitachi Energy India Ltd.	Heavy Electrical Equipment	0.43083	0.07
INE474Q01031	Global Health Ltd.	Hospital	0.23921	0.07
INE325A01013	Timken India Ltd.	Abrasives & Bearings	0.38054	0.07
INE233A01035	Godrej Industries Ltd.	Diversified	0.22824	0.07
INE470A01017	3M India Ltd.	Diversified	0.26905	0.07
INE120A01034	Carborundum Universal Ltd.	Abrasives & Bearings	0.46928	0.07
INE811K01011	Prestige Estates Projects Ltd.	Residential, Commercial Projects	0.87651	0.06
INE121J01017	Indus Towers Ltd.	Telecom - Infrastructure	1.37383	0.06
INE470Y01017	The New India Assurance Company Ltd.	General Insurance	0.15617	0.06
INE640A01023	SKF India Ltd.	Abrasives & Bearings	0.35646	0.06
INE031B01049	Ajanta Pharmaceuticals Ltd.	Pharmaceuticals	0.3796	0.06
INE565A01014	Indian Overseas Bank	Public Sector Bank	0.11151	0.06
INE212H01026	AIA Engineering Ltd.	Castings & Forgings	0.47952	0.06
INE548C01032	Emami Ltd.	Personal Care	0.42544	0.06
INE061F01013	Fortis Healthcare Ltd.	Hospital	0.90255	0.06
INE007A01025	CRISIL Ltd.	Other Financial Services	0.32004	0.06
INE584A01023	NMDC Ltd.	Industrial Minerals	0.79451	0.05
INE686F01025	United Breweries Ltd.	Breweries & Distilleries	0.4612	0.05
INE274J01014	Oil India Ltd.	Oil Exploration & Production	0.89169	0.05
INE484J01027	Godrej Properties Ltd.	Residential, Commercial Projects	1.0298	0.05
INE002L01015	SJVN Ltd.	Power Generation	0.26689	0.05
INE093I01010	Oberoi Realty Ltd.	Residential, Commercial Projects	0.62713	0.05
INE414G01012	Muthoot Finance Ltd.	Non Banking Financial Company (NBFC)	0.61346	0.05
INE498L01015	L&T Finance Ltd.	Investment Company	0.41993	0.05
INE702C01027	APL Apollo Tubes Ltd.	Iron & Steel Products	0.8071	0.05
INE844O01030	Gujarat Gas Ltd.	LPG/CNG/PNG/LNG Supplier	0.30033	0.05
INE674K01013	Aditya Birla Capital Ltd.	Investment Company	0.47594	0.05
INE481Y01014	General Insurance Corporation of India	General Insurance	0.34445	0.05
INE619A01035	Patanjali Foods Ltd.	Edible Oil	0.46787	0.05
INE068V01023	Gland Pharma Ltd.	Pharmaceuticals	0.40242	0.05
INE575P01011	Star Health and Allied Insurance Company Ltd.	General Insurance	0.36645	0.05
INE699H01024	Adani Wilmar Ltd.	Edible Oil	0.15502	0.05
INE0FS801015	Motherson Sumi Wiring India Ltd.	Auto Components & Equipments	0.34007	0.05
INE148O01028	Delhivery Ltd.	Logistics Solution Provider	0.55468	0.05

INE159A01016	Glaxosmithkline Pharmaceuticals Ltd.	Pharmaceuticals	0.32127	0.05
INE094A01015	Hindustan Petroleum Corporation Ltd.	Refineries & Marketing	1.19174	0.05
INE267A01025	Hindustan Zinc Ltd.	Zinc	0.43873	0.05
INE008A01015	IDBI Bank Ltd.	Private Sector Bank	0.13785	0.05
INE571A01038	Ipca Laboratories Ltd.	Pharmaceuticals	0.57291	0.05
INE358A01014	Abbott India Ltd.	Pharmaceuticals	0.42912	0.05
INE103A01014	Mangalore Refinery & Petrochemicals Ltd.	Refineries & Marketing	0.094	0.05
INE111A01025	Container Corporation of India Ltd.	Logistics Solution Provider	0.71224	0.05
INE589A01014	NLC India Ltd.	Power Generation	0.25952	0.05
INE220G01021	Jindal Stainless Ltd.	Iron & Steel	0.72596	0.05
INE457A01014	Bank of Maharashtra	Public Sector Bank	0.16319	0.05
INE511C01022	Poonawalla Fincorp Ltd.	Non Banking Financial Company (NBFC)	0.32179	0.05
INE774D01024	Mahindra & Mahindra Financial Services Ltd.	Non Banking Financial Company (NBFC)	0.5636	0.05
INE424H01027	Sun TV Network Ltd.	TV Broadcasting & Software Production	0.19933	0.05
INE776C01039	GMR Airports Infrastructure Ltd.	Airport & Airport services	0.94995	0.05
INE813H01021	Torrent Power Ltd.	Integrated Power Utilities	0.8841	0.05
INE405E01023	UNO Minda Ltd.	Auto Components & Equipments	0.55462	0.05
INE562A01011	Indian Bank	Public Sector Bank	0.52145	0.05
INE211B01039	Phoenix Mills Ltd.	Residential, Commercial Projects	0.96904	0.05
INE012A01025	ACC Ltd.	Cement & Cement Products	0.48179	0.05
INE288B01029	Deepak Nitrite Ltd.	Specialty Chemicals	0.56314	0.05
INE797F01020	Jubilant Foodworks Ltd.	Restaurants	0.733	0.04
INE262H01021	Persistent Systems Ltd.	Computers - Software & Consulting	1.63162	0.04
INE603J01030	PI Industries Ltd.	Pesticides & Agrochemicals	1.06461	0.04
INE398R01022	Syngene International Ltd.	Healthcare Research, Analytics & Technology	0.45649	0.04
INE092T01019	IDFC First Bank Ltd.	Private Sector Bank	0.94507	0.04
INE540L01014	Alkem Laboratories Ltd.	Pharmaceuticals	0.8914	0.04
INE010V01017	L&T Technology Services Ltd.	IT Enabled Services	0.41282	0.04
INE118H01025	BSE Ltd.	Exchange and Data Platform	1.40836	0.04
INE949L01017	AU Small Finance Bank Ltd.	Other Bank	1.16801	0.04
INE974X01010	Tube Investments of India Ltd.	Auto Components & Equipments	1.30014	0.04

INE298J01013	Nippon Life India Asset Management Ltd.	Asset Management Company	0.3174	0.04
INE00R701025	Dalmia Bharat Ltd.	Cement & Cement Products	0.4351	0.04
INE415G01027	Rail Vikas Nigam Ltd.	Civil Construction	0.84974	0.04
INE018E01016	SBI Cards and Payment Services Ltd.	Non Banking Financial Company (NBFC)	0.65198	0.04
INE027H01010	Max Healthcare Institute Ltd.	Hospital	2.06312	0.04
INE303R01014	Kalyan Jewellers India Ltd.	Gems, Jewellery And Watches	0.64268	0.04
INE073K01018	Sona BLW Precision Forgings Ltd.	Auto Components & Equipments	0.93771	0.04
INE935N01020	Dixon Technologies (India) Ltd.	Consumer Electronics	1.46962	0.04
INE388Y01029	FSN E-Commerce Ventures Ltd.	E-Retail/ E-Commerce	0.74971	0.04
INE634S01028	Mankind Pharma Ltd.	Pharmaceuticals	0.67031	0.04
INE142M01025	Tata Technologies Ltd.	IT Enabled Services	0.38285	0.04
INE115A01026	LIC Housing Finance Ltd.	Housing Finance Company	0.561	0.04
INE114A01011	Steel Authority of India Ltd.	Iron & Steel	0.57542	0.04
INE195A01028	Supreme Industries Ltd.	Plastic Products - Industrial	0.96839	0.04
INE092A01019	Tata Chemicals Ltd.	Commodity Chemicals	0.4812	0.04
INE152A01029	Thermax Ltd.	Heavy Electrical Equipment	0.55626	0.04
INE084A01016	Bank of India	Public Sector Bank	0.37843	0.04
INE660A01013	Sundaram Finance Ltd.	Non Banking Financial Company (NBFC)	1.01139	0.04
INE203G01027	Indraprastha Gas Ltd.	LPG/CNG/PNG/LNG Supplier	0.55162	0.04
INE347G01014	Petronet LNG Ltd.	LPG/CNG/PNG/LNG Supplier	0.72094	0.04
INE376G01013	Biocon Ltd.	Pharmaceuticals	0.46006	0.04
INE823G01014	J.K. Cement Ltd.	Cement & Cement Products	0.54699	0.04
INE878B01027	KEI Industries Ltd.	Cables - Electricals	0.68173	0.04
INE343H01029	Solar Industries India Ltd.	Explosives	0.79089	0.04
INE761H01022	Page Industries Ltd.	Garments & Apparels	0.74265	0.04
INE006I01046	Astral Ltd.	Plastic Products - Industrial	0.69258	0.04
INE208A01029	Ashok Leyland Ltd.	Commercial Vehicles	0.94982	0.04
INE473A01011	Linde India Ltd.	Industrial Gases	0.50268	0.04
INE169A01031	Coromandel International Ltd.	Fertilizers	0.55244	0.04
INE067A01029	CG Power and Industrial Solutions Ltd.	Heavy Electrical Equipment	1.36673	0.04
INE513A01022	Schaeffler India Ltd.	Auto Components & Equipments	0.4439	0.04
INE545U01014	Bandhan Bank Ltd.	Private Sector Bank	0.46463	0.03
INE127D01025	HDFC Asset Management Company Ltd.	Asset Management Company	1.22519	0.03
INE455K01017	Polycab India Ltd.	Cables - Electricals	0.9244	0.03

INE04I401011	KPIT Technologies Ltd.	Computers - Software & Consulting	0.74691	0.03
INE417T01026	PB Fintech Ltd.	Financial Technology (Fintech)	1.44648	0.03
INE053A01029	Indian Hotels Co. Ltd.	Hotels & Resorts	1.69177	0.03
INE298A01020	Cummins India Ltd.	Compressors, Pumps & Diesel Engines	1.45308	0.03
INE196A01026	Marico Ltd.	Edible Oil	1.03036	0.03
INE180A01020	Max Financial Services Ltd.	Life Insurance	0.82822	0.03
INE883A01011	MRF Ltd.	Tyres & Rubber Products	0.79074	0.03
INE647A01010	SRF Ltd.	Specialty Chemicals	1.0212	0.03
INE670A01012	Tata Elxsi Ltd.	Computers - Software & Consulting	0.75396	0.03
INE151A01013	Tata Communications Ltd.	Telecom - Cellular & Fixed line services	0.70604	0.03
INE226A01021	Voltas Ltd.	Household Appliances	1.18676	0.03
INE326A01037	Lupin Ltd.	Pharmaceuticals	1.48844	0.03
INE881D01027	Oracle Financial Services Software Ltd.	Software Products	0.76027	0.03
INE628A01036	UPL Ltd.	Pesticides & Agrochemicals	0.87401	0.03
INE406A01037	Aurobindo Pharma Ltd.	Pharmaceuticals	1.15108	0.03
INE787D01026	Balkrishna Industries Ltd.	Tyres & Rubber Products	0.69032	0.03
INE463A01038	Berger Paints India Ltd.	Paints	0.49899	0.03
INE356A01018	MphasiS Ltd.	Computers - Software & Consulting	0.9571	0.03
INE465A01025	Bharat Forge Ltd.	Auto Components & Equipments	1.08875	0.03
INE259A01022	Colgate Palmolive (India) Ltd.	Personal Care	1.41985	0.03
INE042A01014	Escorts Kubota Ltd.	Tractors	0.40396	0.03
INE302A01020	Exide Industries Ltd.	Auto Components & Equipments	0.64427	0.03
INE249Z01012	Mazagoan Dock Shipbuilders Ltd.	Ship Building & Allied Services	0.36548	0.03
INE171A01029	Federal Bank Ltd.	Private Sector Bank	1.35661	0.03
INE438A01022	Apollo Tyres Ltd.	Tyres & Rubber Products	0.51346	0.03
INE591G01017	Coforge Ltd.	Computers - Software & Consulting	1.31253	0.03
INE814H01011	Adani Power Ltd.	Integrated Power Utilities	0.65241	0.17
INE020B01018	REC Ltd.	Financial Institution	3.36732	0.06
INE160A01022	Punjab National Bank	Public Sector Bank	1.5453	0.05
INE134E01011	Power Finance Corporation Ltd.	Financial Institution	3.45492	0.05
INE121E01018	JSW Energy Ltd.	Power Generation	0.44499	0.05
INE931S01010	Adani Energy Solutions Ltd.	Power Distribution	0.42048	0.05

INE726G01019	ICICI Prudential Life Insurance Company Ltd.	Life Insurance	1.47325	0.05
INE079A01024	Ambuja Cements Ltd.	Cement & Cement Products	1.85703	0.04
INE205A01025	Vedanta Ltd.	Diversified Metals	4.23055	0.04
INE028A01039	Bank of Baroda	Public Sector Bank	2.24737	0.04
INE129A01019	GAIL (India) Ltd.	Gas Transmission/Marketing	3.15942	0.04
INE692A01016	Union Bank of India	Public Sector Bank	0.26977	0.04
INE476A01022	Canara Bank	Public Sector Bank	1.82479	0.04
INE271C01023	DLF Ltd.	Residential, Commercial Projects	2.79266	0.04
INE118A01012	Bajaj Holdings & Investment Ltd.	Holding Company	0.51675	0.04
INE848E01016	NHPC Ltd.	Power Generation	0.3401	0.04
INE200M01039	Varun Beverages Ltd.	Other Beverages	0.83301	0.04
INE192R01011	Avenue Supermarts Ltd.	Diversified Retail	0.85816	0.04
INE765G01017	ICICI Lombard General Insurance Company Ltd.	General Insurance	2.51805	0.04
INE066F01020	Hindustan Aeronautics Ltd.	Aerospace & Defense	4.08771	0.04
INE364U01010	Adani Green Energy Ltd.	Power Generation	0.78079	0.04
INE399L01023	Adani Total Gas Ltd.	LPG/CNG/PNG/LNG Supplier	0.24801	0.04
INE335Y01020	Indian Railway Catering And Tourism Corporation Ltd.	Tour, Travel Related Services	1.36179	0.04
INE053F01010	Indian Railway Finance Corporation Ltd.	Financial Institution	0.32255	0.04
INE670K01029	Macrotech Developers Ltd.	Residential, Commercial Projects	0.39045	0.04
INE0J1Y01017	Life Insurance Corporation of India	Life Insurance	0.2542	0.04
INE758E01017	Jio Financial Services Ltd.	Non Banking Financial Company (NBFC)	1.30968	0.04
INE257A01026	Bharat Heavy Electricals Ltd.	Heavy Electrical Equipment	1.74789	0.04
INE121A01024	Cholamandalam Investment and Finance Company Ltd.	Non Banking Financial Company (NBFC)	3.26285	0.03
INE242A01010	Indian Oil Corporation Ltd.	Refineries & Marketing	3.28573	0.03
INE775A01035	Samvardhana Motherson International Ltd.	Auto Components & Equipments	2.8721	0.03
INE323A01026	Bosch Ltd.	Auto Components & Equipments	1.5891	0.03
INE070A01015	Shree Cement Ltd.	Cement & Cement Products	1.72214	0.03
INE003A01024	Siemens Ltd.	Heavy Electrical Equipment	3.11676	0.03
INE245A01021	Tata Power Co. Ltd.	Integrated Power Utilities	3.96632	0.03
INE685A01028	Torrent Pharmaceuticals Ltd.	Pharmaceuticals	1.52662	0.03
INE010B01027	Zydus Lifesciences Ltd.	Pharmaceuticals	1.30022	0.03
INE494B01023	TVS Motor Company Ltd.	2/3 Wheelers	3.24761	0.03

INE749A01030	Jindal Steel & Power Ltd.	Iron & Steel	1.92026	0.03
INE176B01034	Havells India Ltd.	Consumer Electronics	2.47802	0.03
INE102D01028	Godrej Consumer Products Ltd.	Personal Care	2.5529	0.03
INE854D01024	United Spirits Ltd.	Breweries & Distilleries	2.28288	0.03
INE361B01024	Divi's Laboratories Ltd.	Pharmaceuticals	3.36414	0.03
INE663F01024	Info Edge (India) Ltd.	Internet & Catalogue Retail	3.07444	0.03
INE646L01027	InterGlobe Aviation Ltd.	Airline	4.02971	0.03
INE214T01019	LTIMindtree Ltd.	Computers - Software & Consulting	2.80968	0.03
INE758T01015	Zomato Ltd.	E-Retail/ E-Commerce	1.93858	0.03
INE117A01022	ABB India Ltd.	Heavy Electrical Equipment	2.05354	0.03
INE016A01026	Dabur India Ltd.	Personal Care	1.79542	0.02
INE318A01026	Pidilite Industries Ltd.	Specialty Chemicals	2.50162	0.02
INE839M01018	Schneider Electric Infrastructure Ltd.	Heavy Electrical Equipment	0.05964	1
INE200A01026	GE T&D India Ltd.	Heavy Electrical Equipment	0.13119	0.98
INE232I01014	Sun Pharma Advanced Research Company Ltd.	Pharmaceuticals	0.02687	0.94
INE672A01018	Tata Investment Corporation Ltd.	Investment Company	0.06379	0.92
INE351F01018	Jaiprakash Power Ventures Ltd.	Power Generation	0.10871	0.77
INE982J01020	One 97 Communications Ltd.	Financial Technology (Fintech)	0.1643	0.74
INE040H01021	Suzlon Energy Ltd.	Heavy Electrical Equipment	0.67127	0.63
INE870H01013	Network18 Media & Investments Ltd.	Media & Entertainment	0.02569	0.61
INE00M201021	Sterling and Wilson Renewable Energy Ltd.	Civil Construction	0.08489	0.57
INE019C01026	Himadri Speciality Chemical Ltd.	Specialty Chemicals	0.19731	0.56
INE886H01027	TV18 Broadcast Ltd.	TV Broadcasting & Software Production	0.03783	0.5
INE665A01038	Swan Energy Ltd.	Diversified	0.09958	0.48
INE0NT901020	Netweb Technologies India Ltd.	Computers Hardware & Equipments	0.04443	0.48
INE039A01010	IFCI Ltd.	Financial Institution	0.05269	0.48
INE202E01016	Indian Renewable Energy Development Agency Ltd.	Financial Institution	0.11186	0.47
INE066P01011	Inox Wind Ltd.	Heavy Electrical Equipment	0.19272	0.41
INE123F01029	MMTC Ltd.	Trading & Distributors	0.01695	0.41
INE270A01029	Alok Industries Ltd.	Other Textile Products	0.04116	0.38
INE980O01024	Jyoti CNC Automation Ltd.	Industrial Products	0.04337	0.37

INE285K01026	Techno Electric & Engineering Company Ltd.	Civil Construction	0.10029	0.34
INE095N01031	NBCC (India) Ltd.	Civil Construction	0.15467	0.34
INE301A01014	Raymond Ltd.	Residential, Commercial Projects	0.07343	0.31
INE382Z01011	Garden Reach Shipbuilders & Engineers Ltd.	Aerospace & Defense	0.06305	0.25
INE704P01025	Cochin Shipyard Ltd.	Ship Building & Allied Services	0.08807	0.2
INE109A01011	Shipping Corporation of India Ltd.	Shipping	0.05519	0.2
INE058A01010	Sanofi India Ltd.	Pharmaceuticals	0.08019	0.19
INE883F01010	Aadhar Housing Finance Ltd.	Housing Finance Company	0.04799	0.18
INE530B01024	IIFL Finance Ltd.	Non Banking Financial Company (NBFC)	0.13382	0.18
INE03JT01014	Go Digit General Insurance Ltd.	General Insurance	0.08493	0.17
INE814H01011	Adani Power Ltd.	Integrated Power Utilities	0.19997	0.17
INE596F01018	PTC Industries Ltd.	Other Industrial Products	0.09156	0.16
INE673O01025	TBO Tek Ltd.	Tour, Travel Related Services	0.03004	0.16
INE669E01016	Vodafone Idea Ltd.	Telecom - Cellular & Fixed line services	0.17283	0.16
INE180C01042	Capri Global Capital Ltd.	Non Banking Financial Company (NBFC)	0.06439	0.15
INE065X01017	Indegene Ltd.	Healthcare Research, Analytics & Technology	0.03529	0.15
INE0I7C01011	Latent View Analytics Ltd.	Computers - Software & Consulting	0.04198	0.14
INE879I01012	Valor Estate Ltd.	Residential, Commercial Projects	0.04674	0.14
INE171Z01026	Bharat Dynamics Ltd.	Aerospace & Defense	0.07557	0.13
INE343G01021	Bharti Hexacom Ltd.	Telecom - Cellular & Fixed line services	0.05947	0.12
INE010J01012	Tejas Networks Ltd.	Telecom - Equipment & Accessories	0.11421	0.12
INE488A01050	Chemplast Sanmar Ltd.	Commodity Chemicals	0.04586	0.11
INE188A01015	Fertilisers and Chemicals Travancore Ltd.	Fertilizers	0.04245	0.11
INE342J01019	ZF Commercial Vehicle Control Systems India Ltd.	Auto Components & Equipments	0.06886	0.11
INE201P01022	G R Infraprojects Ltd.	Civil Construction	0.05183	0.1
INE404A01024	Aditya Birla Sun Life AMC Ltd.	Asset Management Company	0.06492	0.1
INE205C01021	Poly Medicure Ltd.	Medical Equipment & Supplies	0.11	0.1

INE821I01022	IRB Infrastructure Developers Ltd.	Civil Construction	0.08565	0.1
INE274F01020	Westlife Foodworld Ltd.	Restaurants	0.08011	0.1
INE732A01036	Kirloskar Brothers Ltd.	Compressors, Pumps & Diesel Engines	0.05867	0.1
INE203A01020	AstraZenca Pharma India Ltd.	Pharmaceuticals	0.06138	0.1
INE665L01035	Varroc Engineering Ltd.	Auto Components & Equipments	0.02809	0.09
INE0BV301023	C.E. Info Systems Ltd.	Software Products	0.03766	0.09
INE901L01018	Alembic Pharmaceuticals Ltd.	Pharmaceuticals	0.08436	0.09
INE743M01012	RHI MAGNESITA INDIA LTD.	Electrodes & Refractories	0.04597	0.09
INE423Y01016	SBFC Finance Ltd.	Non Banking Financial Company (NBFC)	0.03857	0.09
INE338H01029	Concord Biotech Ltd.	Pharmaceuticals	0.0839	0.09
INE03QK01018	Suven Pharmaceuticals Ltd.	Pharmaceuticals	0.18621	0.09
INE691A01018	UCO Bank	Public Sector Bank	0.03331	0.09
INE406M01024	Eris Lifesciences Ltd.	Pharmaceuticals	0.07971	0.09
INE149A01033	Cholamandalam Financial Holdings Ltd.	Investment Company	0.25102	0.09
INE439A01020	Asahi India Glass Ltd.	Auto Components & Equipments	0.10859	0.09
INE036B01030	Gujarat Ambuja Exports Ltd.	Other Agricultural Products	0.02224	0.09
INE703B01027	Ratnamani Metals & Tubes Ltd.	Iron & Steel Products	0.11892	0.09
INE536A01023	Grindwell Norton Ltd.	Abrasives & Bearings	0.07888	0.09
INE373A01013	BASF India Ltd.	Specialty Chemicals	0.10527	0.09
INE427F01016	Chalet Hotels Ltd.	Hotels & Resorts	0.07808	0.08
INE118D01016	Nuvoco Vistas Corporation Ltd.	Cement & Cement Products	0.04502	0.08
INE852O01025	Aptus Value Housing Finance India Ltd.	Housing Finance Company	0.08855	0.08
INE043W01024	Vijaya Diagnostic Centre Ltd.	Healthcare Service Provider	0.05683	0.08
INE317I01021	Metro Brands Ltd.	Footwear	0.02806	0.08
INE961O01016	Rainbow Childrens Medicare Ltd.	Hospital	0.08722	0.08
INE146L01010	Kirloskar Oil Eng Ltd.	Compressors, Pumps & Diesel Engines	0.12773	0.08
INE842C01021	Minda Corporation Ltd.	Auto Components & Equipments	0.06036	0.08
INE281B01032	Lloyds Metals And Energy Ltd.	Sponge Iron	0.08747	0.08
INE395N01027	TVS Supply Chain Solutions Ltd.	Logistics Solution Provider	0.03554	0.08
INE777K01022	R R Kabel Ltd.	Cables - Electricals	0.06764	0.08

INE531F01015	Nuvama Wealth Management Ltd.	Stockbroking & Allied	0.07612	0.08
INE880J01026	JSW Infrastructure Ltd.	Port & Port services	0.06478	0.08
INE0LMW01024	Cello World Ltd.	Houseware	0.04939	0.08
INE0J5401028	Honasa Consumer Ltd.	Personal Care	0.06611	0.08
INE321T01012	DOMS Industries Ltd.	Stationary	0.05143	0.08
INE616N01034	INOX India Ltd.	Other Industrial Products	0.03275	0.08
INE930H01031	K.P.R. Mill Ltd.	Other Textile Products	0.06062	0.08
INE536H01010	CIE Automotive India Ltd.	Auto Components & Equipments	0.0886	0.08
INE738I01010	eClerx Services Ltd.	Business Process Outsourcing (BPO)/ Knowledge Process Outsourcing (KPO)	0.0803	0.08
INE951I01027	V-Guard Industries Ltd.	Household Appliances	0.10201	0.08
INE09N301011	Gujarat Fluorochemicals Ltd.	Specialty Chemicals	0.12337	0.08
INE481N01025	Home First Finance Company India Ltd.	Housing Finance Company	0.06974	0.08
INE0DD101019	Railtel Corporation Of India Ltd.	Other Telecom Services	0.05039	0.08
INE421D01022	CCL Products (I) Ltd.	Tea & Coffee	0.06306	0.08
INE528G01035	Yes Bank Ltd.	Private Sector Bank	0.2995	0.08
INE615P01015	Quess Corp Ltd.	Diversified Commercial Services	0.06211	0.08
INE913H01037	Endurance Technologies Ltd.	Auto Components & Equipments	0.05984	0.08
INE031A01017	Housing & Urban Development Corporation Ltd.	Financial Institution	0.08578	0.08
INE410B01037	Vinati Organics Ltd.	Specialty Chemicals	0.06677	0.08
INE825A01020	Vardhman Textiles Ltd.	Other Textile Products	0.06074	0.08
INE246F01010	Gujarat State Petronet Ltd.	Gas Transmission/Marketing	0.15295	0.08
INE348B01021	Century Plyboards (India) Ltd.	Plywood Boards/ Laminates	0.06761	0.08
INE387A01021	Sundram Fasteners Ltd.	Auto Components & Equipments	0.10407	0.08
INE671A01010	Honeywell Automation India Ltd.	Industrial Products	0.07625	0.08
INE050A01025	Bombay Burmah Trading Corporation Ltd.	Packaged Foods	0.06209	0.08
INE979A01025	Saregama India Ltd	Media & Entertainment	0.06008	0.08
INE205B01031	Elecon Engineering Co. Ltd.	Industrial Products	0.07719	0.08
INE179A01014	Procter & Gamble Hygiene & Health Care Ltd.	Personal Care	0.1116	0.08
INE462A01022	Bayer Cropscience Ltd.	Pesticides & Agrochemicals	0.0578	0.08

INE967H01025	Krishna Institute of Medical Sciences Ltd.	Hospital	0.17073	0.07
INE806T01020	Sapphire Foods India Ltd.	Restaurants	0.09751	0.07
INE825V01034	Vedant Fashions Ltd.	Speciality Retail	0.10288	0.07
INE152M01016	Triveni Turbine Ltd.	Heavy Electrical Equipment	0.09564	0.07
INE834M01019	RattanIndia Enterprises Ltd.	E-Retail/ E-Commerce	0.03309	0.07
INE599M01018	Justdial Ltd.	Internet & Catalogue Retail	0.03168	0.07
INE647O01011	Aditya Birla Fashion and Retail Ltd.	Speciality Retail	0.09879	0.07
INE475E01026	Caplin Point Laboratories Ltd.	Pharmaceuticals	0.04789	0.07
INE306R01017	Intellect Design Arena Ltd.	Computers - Software & Consulting	0.10793	0.07
INE0DYJ01015	Syrma SGS Technology Ltd.	Industrial Products	0.03164	0.07
INE474Q01031	Global Health Ltd.	Hospital	0.06005	0.07
INE00E101023	Bikaji Foods International Ltd.	Packaged Foods	0.07195	0.07
INE128X01021	Archean Chemical Industries Ltd.	Specialty Chemicals	0.05183	0.07
INE128S01021	Five-Star Business Finance Ltd.	Non Banking Financial Company (NBFC)	0.12103	0.07
INE0NNS01018	NMDC Steel Ltd.	Iron & Steel	0.07768	0.07
INE903U01023	Signatureglobal (India) Ltd.	Residential, Commercial Projects	0.07826	0.07
INE050E01027	Balaji Amines Ltd.	Specialty Chemicals	0.03085	0.07
INE668F01031	Jyothy Labs Ltd.	Household Products	0.09496	0.07
INE791I01019	Brigade Enterprises Ltd.	Residential, Commercial Projects	0.2446	0.07
INE634I01029	KNR Constructions Ltd.	Civil Construction	0.06201	0.07
INE466L01038	360 ONE WAM Ltd.	Stockbroking & Allied	0.18032	0.07
INE258G01013	Sumitomo Chemical India Ltd.	Pesticides & Agrochemicals	0.08556	0.07
INE07Y701011	Hitachi Energy India Ltd.	Heavy Electrical Equipment	0.10815	0.07
INE0BY001018	Jubilant Ingrevia Ltd.	Specialty Chemicals	0.07192	0.07
INE209L01016	Jupiter Wagons Ltd.	Railway Wagons	0.08705	0.07
INE192B01031	Welspun Living Ltd.	Other Textile Products	0.0554	0.07
INE191B01025	Welspun Corp Ltd.	Iron & Steel Products	0.12506	0.07
INE087H01022	Shree Renuka Sugars Ltd.	Sugar	0.05424	0.07
INE871C01038	Avanti Feeds Ltd.	Animal Feed	0.03148	0.07
INE850D01014	Godrej Agrovet Ltd.	Animal Feed	0.03069	0.07
INE891D01026	Redington Ltd.	Trading & Distributors	0.13722	0.07
INE325A01013	Timken India Ltd.	Abrasives & Bearings	0.09553	0.07
INE228A01035	Usha Martin Ltd.	Iron & Steel Products	0.07535	0.07
INE700A01033	Jubilant Pharmova Ltd.	Pharmaceuticals	0.1091	0.07
INE927D01044	JBM Auto Ltd.	Auto Components & Equipments	0.04529	0.07
INE064C01022	Trident Ltd.	Other Textile Products	0.05546	0.07

INE256C01024	Triveni Engineering & Industries Ltd.	Sugar	0.05083	0.07
INE233A01035	Godrej Industries Ltd.	Diversified	0.0573	0.07
INE780C01023	JM Financial Ltd.	Holding Company	0.07578	0.07
INE786A01032	JK Lakshmi Cement Ltd.	Cement & Cement Products	0.05989	0.07
INE999A01023	KSB Ltd.	Compressors, Pumps & Diesel Engines	0.05894	0.07
INE271B01025	Maharashtra Seamless Ltd.	Iron & Steel Products	0.03364	0.07
INE731H01025	Action Construction Equipment Ltd.	Construction Vehicles	0.07146	0.07
INE671H01015	Sobha Ltd.	Residential, Commercial Projects	0.08698	0.07
INE470A01017	3M India Ltd.	Diversified	0.06754	0.07
INE340A01012	Birla Corporation Ltd.	Cement & Cement Products	0.04498	0.07
INE233B01017	Blue Dart Express Ltd.	Logistics Solution Provider	0.06066	0.07
INE120A01034	Carborundum Universal Ltd.	Abrasives & Bearings	0.1178	0.07
INE168A01041	Jammu & Kashmir Bank Ltd.	Private Sector Bank	0.05975	0.07
INE813A01018	Mahindra Lifespace Developers Ltd.	Residential, Commercial Projects	0.05047	0.07
INE343B01030	Rajesh Exports Ltd.	Gems, Jewellery And Watches	0.04882	0.07
INE285A01027	Elgi Equipments Ltd.	Compressors, Pumps & Diesel Engines	0.18328	0.07
INE183A01024	Finolex Industries Ltd.	Plastic Products - Industrial	0.09889	0.07
INE150B01039	Alkyl Amines Chemicals Ltd.	Specialty Chemicals	0.03977	0.07
INE759A01021	Mastek Ltd.	Computers - Software & Consulting	0.04937	0.07
INE182A01018	Pfizer Ltd.	Pharmaceuticals	0.10856	0.07
INE470Y01017	The New India Assurance Company Ltd.	General Insurance	0.0392	0.06
INE619B01017	Newgen Software Technologies Ltd.	Computers - Software & Consulting	0.10466	0.06
INE686Y01026	Fine Organic Industries Ltd.	Specialty Chemicals	0.05034	0.06
INE741K01010	CreditAccess Grameen Ltd.	Microfinance Institutions	0.07958	0.06
INE227W01023	Clean Science and Technology Ltd.	Specialty Chemicals	0.0443	0.06
INE872J01023	Devyani International Ltd.	Restaurants	0.09827	0.06
INE463V01026	Anand Rathi Wealth Ltd.	Financial Products Distributor	0.08646	0.06
INE0IX101010	Data Patterns (India) Ltd.	Aerospace & Defense	0.08562	0.06
INE278Y01022	Campus Activewear Ltd.	Footwear	0.03399	0.06
INE548A01028	HFCL Ltd.	Telecom - Infrastructure	0.16635	0.06
INE745G01035	Multi Commodity Exchange of India Ltd.	Exchange and Data Platform	0.36094	0.06

INE121J01017	Indus Towers Ltd.	Telecom - Infrastructure	0.34488	0.06
INE0DK501011	Piramal Pharma Ltd.	Pharmaceuticals	0.17625	0.06
INE918Z01012	Kaynes Technology India Ltd.	Industrial Products	0.18354	0.06
INE138Y01010	Kfin Technologies Ltd.	Depositories, Clearing Houses and Other Intermediaries	0.14681	0.06
INE061F01013	Fortis Healthcare Ltd.	Hospital	0.22657	0.06
INE483A01010	Central Bank of India	Public Sector Bank	0.04427	0.06
INE338I01027	Motilal Oswal Financial Services Ltd.	Stockbroking & Allied	0.13919	0.06
INE739E01017	Cera Sanitaryware Ltd	Sanitary Ware	0.05824	0.06
INE020B01018	REC Ltd.	Financial Institution	0.24143	0.06
INE933S01016	Indiamart Intermesh Ltd.	Internet & Catalogue Retail	0.11242	0.06
INE00WC01027	Affle (India) Ltd.	IT Enabled Services	0.12513	0.06
INE551W01018	Ujjivan Small Finance Bank Ltd.	Other Bank	0.09261	0.06
INE094J01016	UTI Asset Management Company Ltd.	Asset Management Company	0.06335	0.06
INE07O001026	Easy Trip Planners Ltd.	Tour, Travel Related Services	0.02553	0.06
INE00LO01017	Craftsman Automation Ltd.	Auto Components & Equipments	0.09928	0.06
INE810G01011	Shyam Metalics and Energy Ltd.	Iron & Steel Products	0.07946	0.06
INE811K01011	Prestige Estates Projects Ltd.	Residential, Commercial Projects	0.22003	0.06
INE399G01023	Ramkrishna Forgings Ltd.	Auto Components & Equipments	0.12944	0.06
INE212H01026	AIA Engineering Ltd.	Castings & Forgings	0.12038	0.06
INE195J01029	PNC Infratech Ltd.	Civil Construction	0.06298	0.06
INE410P01011	Narayana Hrudayalaya Ltd.	Hospital	0.10618	0.06
INE153T01027	BLS International Services Ltd.	Tour, Travel Related Services	0.05338	0.06
INE002S01010	Mahanagar Gas Ltd.	LPG/CNG/PNG/LNG Supplier	0.13811	0.06
INE572E01012	PNB Housing Finance Ltd.	Housing Finance Company	0.12539	0.06
INE684F01012	Firstsource Solutions Ltd.	Business Process Outsourcing (BPO)/ Knowledge Process Outsourcing (KPO)	0.12226	0.06
INE054A01027	V.I.P. Industries Ltd.	Plastic Products - Consumer	0.04479	0.06
INE716A01013	Whirlpool of India Ltd.	Household Appliances	0.17837	0.06
INE131A01031	Gujarat Mineral Development Corporation Ltd.	Industrial Minerals	0.03718	0.06
INE615H01020	Titagarh Rail Systems Ltd.	Railway Wagons	0.12237	0.06
INE531E01026	Hindustan Copper Ltd.	Copper	0.14105	0.06

INE517F01014	Gujarat Pipavav Port Ltd.	Port & Port services	0.07461	0.06
INE944F01028	Radico Khaitan Ltd	Breweries & Distilleries	0.19978	0.06
INE248A01017	ITI Ltd.	Telecom - Equipment & Accessories	0.03087	0.06
INE572A01036	J.B. Chemicals & Pharmaceuticals Ltd.	Pharmaceuticals	0.16728	0.06
INE573A01042	JK Tyre & Industries Ltd.	Tyres & Rubber Products	0.06538	0.06
INE389H01022	Kec International Ltd.	Civil Construction	0.15664	0.06
INE177H01021	Godawari Power & Ispat Ltd.	Iron & Steel Products	0.06828	0.06
INE548C01032	Emami Ltd.	Personal Care	0.1068	0.06
INE242C01024	Anant Raj Ltd.	Residential, Commercial Projects	0.11753	0.06
INE292B01021	HBL Power Systems Ltd.	Auto Components & Equipments	0.08505	0.06
INE483C01032	Tanla Platforms Ltd.	Software Products	0.08064	0.06
INE640A01023	SKF India Ltd.	Abrasives & Bearings	0.08948	0.06
INE472A01039	Blue Star Ltd.	Household Appliances	0.33455	0.06
INE055A01016	Aditya Birla Real Estate Ltd.	Residential, Commercial Projects	0.18624	0.06
INE007A01025	CRISIL Ltd.	Other Financial Services	0.08034	0.06
INE139A01034	National Aluminium Co. Ltd.	Aluminium	0.23567	0.06
INE269A01021	Sonata Software Ltd.	Computers - Software & Consulting	0.15352	0.06
INE031B01049	Ajanta Pharmaceuticals Ltd.	Pharmaceuticals	0.09529	0.06
INE517B01013	Tata Teleservices (Maharashtra) Ltd.	Telecom - Cellular & Fixed line services	0.05308	0.06
INE565A01014	Indian Overseas Bank	Public Sector Bank	0.02799	0.06
INE322A01010	Gillette India Ltd.	Personal Care	0.08622	0.06
INE126A01031	E.I.D. Parry (India) Ltd.	Fertilizers	0.10863	0.06
INE230A01023	EIH Ltd.	Hotels & Resorts	0.10109	0.06
INE235A01022	Finolex Cables Ltd.	Cables - Electricals	0.13365	0.06
INE260B01028	Godfrey Phillips India Ltd.	Cigarettes & Tobacco Products	0.11872	0.06
INE531A01024	Kansai Nerolac Paints Ltd.	Paints	0.07799	0.06
INE371P01015	Amber Enterprises India Ltd.	Household Appliances	0.11361	0.05
INE914M01019	Aster DM Healthcare Ltd.	Hospital	0.11092	0.05
INE763G01038	ICICI Securities Ltd.	Stockbroking & Allied	0.08984	0.05
INE970X01018	Lemon Tree Hotels Ltd.	Hotels & Resorts	0.07505	0.05
INE320J01015	RITES Ltd.	Civil Construction	0.05782	0.05
INE962Y01021	IRCON International Ltd.	Civil Construction	0.09288	0.05
INE216P01012	Aavas Financiers Ltd.	Housing Finance Company	0.12997	0.05
INE112L01020	Metropolis Healthcare Ltd.	Healthcare Service Provider	0.07089	0.05
INE575P01011	Star Health and Allied Insurance Company Ltd.	General Insurance	0.09199	0.05

INE699H01024	Adani Wilmar Ltd.	Edible Oil	0.03892	0.05
INE0FS801015	Motherson Sumi Wiring India Ltd.	Auto Components & Equipments	0.08537	0.05
INE522F01014	Coal India Ltd.	Coal	0.4039	0.05
INE414G01012	Muthoot Finance Ltd.	Non Banking Financial Company (NBFC)	0.154	0.05
INE498L01015	L&T Finance Ltd.	Investment Company	0.10542	0.05
INE702C01027	APL Apollo Tubes Ltd.	Iron & Steel Products	0.20261	0.05
INE148I01020	Sammaan Capital Ltd.	Housing Finance Company	0.13646	0.05
INE172A01027	Castrol India Ltd.	Lubricants	0.14865	0.05
INE148O01028	Delhivery Ltd.	Logistics Solution Provider	0.13924	0.05
INE481Y01014	General Insurance Corporation of India	General Insurance	0.08647	0.05
INE562A01011	Indian Bank	Public Sector Bank	0.1309	0.05
INE211B01039	Phoenix Mills Ltd.	Residential, Commercial Projects	0.24326	0.05
INE048G01026	Navin Fluorine International Ltd.	Specialty Chemicals	0.1495	0.05
INE584A01023	NMDC Ltd.	Industrial Minerals	0.19945	0.05
INE619A01035	Patanjali Foods Ltd.	Edible Oil	0.11745	0.05
INE450U01017	Route Mobile Ltd.	Other Telecom Services	0.02086	0.05
INE063P01018	Equitas Small Finance Bank Ltd.	Other Bank	0.10968	0.05
INE068V01023	Gland Pharma Ltd.	Pharmaceuticals	0.10102	0.05
INE093I01010	Oberoi Realty Ltd.	Residential, Commercial Projects	0.15743	0.05
INE220G01021	Jindal Stainless Ltd.	Iron & Steel	0.18224	0.05
INE457A01014	Bank of Maharashtra	Public Sector Bank	0.04097	0.05
INE511C01022	Poonawalla Fincorp Ltd.	Non Banking Financial Company (NBFC)	0.08078	0.05
INE101D01020	Granules India Ltd.	Pharmaceuticals	0.10108	0.05
INE931S01010	Adani Energy Solutions Ltd.	Power Distribution	0.12888	0.05
INE844O01030	Gujarat Gas Ltd.	LPG/CNG/PNG/LNG Supplier	0.07539	0.05
INE976G01028	RBL Bank Ltd.	Private Sector Bank	0.15191	0.05
INE726G01019	ICICI Prudential Life Insurance Company Ltd.	Life Insurance	0.10563	0.05
INE947Q01028	Laurus Labs Ltd.	Pharmaceuticals	0.22811	0.05
INE674K01013	Aditya Birla Capital Ltd.	Investment Company	0.11948	0.05
INE134E01011	Power Finance Corporation Ltd.	Financial Institution	0.24771	0.05
INE256A01028	Zee Entertainment Enterprises Ltd.	TV Broadcasting & Software Production	0.15904	0.05
INE111A01025	Container Corporation of India Ltd.	Logistics Solution Provider	0.1788	0.05

INE510A01028	Engineers India Ltd.	Civil Construction	0.0725	0.05
INE686F01025	United Breweries Ltd.	Breweries & Distilleries	0.11578	0.05
INE274J01014	Oil India Ltd.	Oil Exploration & Production	0.22384	0.05
INE121E01018	JSW Energy Ltd.	Power Generation	0.1364	0.05
INE484J01027	Godrej Properties Ltd.	Residential, Commercial Projects	0.25851	0.05
INE002L01015	SJVN Ltd.	Power Generation	0.067	0.05
INE405E01023	UNO Minda Ltd.	Auto Components & Equipments	0.13923	0.05
INE160A01022	Punjab National Bank	Public Sector Bank	0.11079	0.05
INE008A01015	IDBI Bank Ltd.	Private Sector Bank	0.0346	0.05
INE571A01038	Ipca Laboratories Ltd.	Pharmaceuticals	0.14382	0.05
INE217B01036	Kajaria Ceramics Ltd.	Ceramics	0.15253	0.05
INE220B01022	Kalpataru Projects International Ltd.	Civil Construction	0.17992	0.05
INE358A01014	Abbott India Ltd.	Pharmaceuticals	0.10772	0.05
INE103A01014	Mangalore Refinery & Petrochemicals Ltd.	Refineries & Marketing	0.0236	0.05
INE774D01024	Mahindra & Mahindra Financial Services Ltd.	Non Banking Financial Company (NBFC)	0.14148	0.05
INE424H01027	Sun TV Network Ltd.	TV Broadcasting & Software Production	0.05004	0.05
INE776C01039	GMR Airports Infrastructure Ltd.	Airport & Airport services	0.23847	0.05
INE813H01021	Torrent Power Ltd.	Integrated Power Utilities	0.22194	0.05
INE482A01020	Ceat Ltd.	Tyres & Rubber Products	0.0831	0.05
INE085A01013	Chambal Fertilizers & Chemicals Ltd.	Fertilizers	0.10025	0.05
INE036D01028	Karur Vysya Bank Ltd.	Private Sector Bank	0.21068	0.05
INE589A01014	NLC India Ltd.	Power Generation	0.06515	0.05
INE372A01015	Apar Industries Ltd.	Other Electrical Equipment	0.20127	0.05
INE545A01016	H.E.G. Ltd.	Electrodes & Refractories	0.05226	0.05
INE094A01015	Hindustan Petroleum Corporation Ltd.	Refineries & Marketing	0.29917	0.05
INE267A01025	Hindustan Zinc Ltd.	Zinc	0.11013	0.05
INE501A01019	Deepak Fertilisers & Petrochemicals Corp. Ltd.	Commodity Chemicals	0.08985	0.05
INE288B01029	Deepak Nitrite Ltd.	Specialty Chemicals	0.14137	0.05
INE159A01016	Glaxosmithkline Pharmaceuticals Ltd.	Pharmaceuticals	0.08065	0.05
INE017A01032	Great Eastern Shipping Co. Ltd.	Shipping	0.14879	0.05
INE208C01025	Aegis Logistics Ltd.	Trading - Gas	0.12003	0.05
INE602A01031	PCBL Ltd.	Carbon Black	0.1269	0.05

INE074A01025	Praj Industries Ltd.	Industrial Products	0.12354	0.05
INE027A01015	Rashtriya Chemicals & Fertilizers Ltd.	Fertilizers	0.0313	0.05
INE324A01024	Jindal Saw Ltd.	Iron & Steel Products	0.10757	0.05
INE012A01025	ACC Ltd.	Cement & Cement Products	0.12094	0.05
INE298J01013	Nippon Life India Asset Management Ltd.	Asset Management Company	0.07968	0.04
INE066F01020	Hindustan Aeronautics Ltd.	Aerospace & Defense	0.29308	0.04
INE364U01010	Adani Green Energy Ltd.	Power Generation	0.23933	0.04
INE399L01023	Adani Total Gas Ltd.	LPG/CNG/PNG/LNG Supplier	0.07602	0.04
INE00R701025	Dalmia Bharat Ltd.	Cement & Cement Products	0.10922	0.04
INE415G01027	Rail Vikas Nigam Ltd.	Civil Construction	0.21331	0.04
INE935N01020	Dixon Technologies (India) Ltd.	Consumer Electronics	0.36892	0.04
INE388Y01029	FSN E-Commerce Ventures Ltd.	E-Retail/ E-Commerce	0.1882	0.04
INE603J01030	PI Industries Ltd.	Pesticides & Agrochemicals	0.26725	0.04
INE0J1Y01017	Life Insurance Corporation of India	Life Insurance	0.07792	0.04
INE634S01028	Mankind Pharma Ltd.	Pharmaceuticals	0.16827	0.04
INE758E01017	Jio Financial Services Ltd.	Non Banking Financial Company (NBFC)	0.40144	0.04
INE142M01025	Tata Technologies Ltd.	IT Enabled Services	0.09611	0.04
INE974X01010	Tube Investments of India Ltd.	Auto Components & Equipments	0.32638	0.04
INE761H01022	Page Industries Ltd.	Garments & Apparels	0.18643	0.04
INE006I01046	Astral Ltd.	Plastic Products - Industrial	0.17386	0.04
INE271C01023	DLF Ltd.	Residential, Commercial Projects	0.20022	0.04
INE742F01042	Adani Ports and Special Economic Zone Ltd.	Port & Port services	0.37261	0.04
INE118A01012	Bajaj Holdings & Investment Ltd.	Holding Company	0.15839	0.04
INE335Y01020	Indian Railway Catering And Tourism Corporation Ltd.	Tour, Travel Related Services	0.09764	0.04
INE018E01016	SBI Cards and Payment Services Ltd.	Non Banking Financial Company (NBFC)	0.16367	0.04
INE027H01010	Max Healthcare Institute Ltd.	Hospital	0.51791	0.04
INE419U01012	Happiest Minds Technologies Ltd.	Computers - Software & Consulting	0.08175	0.04
INE596I01012	Computer Age Management Services Ltd.	Depositories, Clearing Houses and Other Intermediaries	0.26345	0.04

INE053F01010	Indian Railway Finance Corporation Ltd.	Financial Institution	0.09887	0.04
INE303R01014	Kalyan Jewellers India Ltd.	Gems, Jewellery And Watches	0.16134	0.04
INE670K01029	Macrotech Developers Ltd.	Residential, Commercial Projects	0.11968	0.04
INE073K01018	Sona BLW Precision Forgings Ltd.	Auto Components & Equipments	0.2354	0.04
INE203G01027	Indraprastha Gas Ltd.	LPG/CNG/PNG/LNG Supplier	0.13848	0.04
INE347G01014	Petronet LNG Ltd.	LPG/CNG/PNG/LNG Supplier	0.18098	0.04
INE376G01013	Biocon Ltd.	Pharmaceuticals	0.11549	0.04
INE733E01010	NTPC Ltd.	Power Generation	0.73257	0.04
INE043D01016	IDFC Ltd.	Holding Company	0.18929	0.04
INE191H01014	PVR INOX Ltd.	Film Production, Distribution & Exhibition	0.14763	0.04
INE398R01022	Syngene International Ltd.	Healthcare Research, Analytics & Technology	0.11459	0.04
INE092T01019	IDFC First Bank Ltd.	Private Sector Bank	0.23724	0.04
INE540L01014	Alkem Laboratories Ltd.	Pharmaceuticals	0.22377	0.04
INE600L01024	Dr. Lal Path Labs Ltd.	Healthcare Service Provider	0.15198	0.04
INE299U01018	Crompton Greaves Consumer Electricals Ltd.	Household Appliances	0.33489	0.04
INE010V01017	L&T Technology Services Ltd.	IT Enabled Services	0.10363	0.04
INE200M01039	Varun Beverages Ltd.	Other Beverages	0.25533	0.04
INE118H01025	BSE Ltd.	Exchange and Data Platform	0.35355	0.04
INE192R01011	Avenue Supermarts Ltd.	Diversified Retail	0.26304	0.04
INE736A01011	Central Depository Services (India) Ltd.	Depositories, Clearing Houses and Other Intermediaries	0.31992	0.04
INE949L01017	AU Small Finance Bank Ltd.	Other Bank	0.29321	0.04
INE765G01017	ICICI Lombard General Insurance Company Ltd.	General Insurance	0.18054	0.04
INE123W01016	SBI Life Insurance Company Ltd.	Life Insurance	0.28789	0.04
INE383A01012	India Cements Ltd.	Cement & Cement Products	0.05762	0.04
INE152A01029	Thermax Ltd.	Heavy Electrical Equipment	0.13964	0.04
INE028A01039	Bank of Baroda	Public Sector Bank	0.16113	0.04
INE129A01019	GAIL (India) Ltd.	Gas Transmission/Marketing	0.22652	0.04
INE084A01016	Bank of India	Public Sector Bank	0.095	0.04
INE660A01013	Sundaram Finance Ltd.	Non Banking Financial Company (NBFC)	0.25389	0.04
INE721A01013	Shriram Finance Ltd.	Non Banking Financial Company (NBFC)	0.34894	0.04
INE848E01016	NHPC Ltd.	Power Generation	0.10425	0.04

INE797F01020	Jubilant Foodworks Ltd.	Restaurants	0.18401	0.04
INE262H01021	Persistent Systems Ltd.	Computers - Software & Consulting	0.40959	0.04
INE522D01027	Manappuram Finance Ltd.	Non Banking Financial Company (NBFC)	0.13697	0.04
INE260D01016	Olectra Greentech Ltd.	Passenger Cars & Utility Vehicles	0.08463	0.04
INE692A01016	Union Bank of India	Public Sector Bank	0.08269	0.04
INE476A01022	Canara Bank	Public Sector Bank	0.13083	0.04
INE115A01026	LIC Housing Finance Ltd.	Housing Finance Company	0.14083	0.04
INE178A01016	Chennai Petroleum Corporation Ltd.	Refineries & Marketing	0.05628	0.04
INE823G01014	J.K. Cement Ltd.	Cement & Cement Products	0.13731	0.04
INE878B01027	KEI Industries Ltd.	Cables - Electricals	0.17114	0.04
INE343H01029	Solar Industries India Ltd.	Explosives	0.19854	0.04
INE114A01011	Steel Authority of India Ltd.	Iron & Steel	0.14445	0.04
INE195A01028	Supreme Industries Ltd.	Plastic Products - Industrial	0.2431	0.04
INE092A01019	Tata Chemicals Ltd.	Commodity Chemicals	0.1208	0.04
INE258A01016	BEML Ltd.	Construction Vehicles	0.08814	0.04
INE263A01024	Bharat Electronics Ltd.	Aerospace & Defense	0.35594	0.04
INE257A01026	Bharat Heavy Electricals Ltd.	Heavy Electrical Equipment	0.12532	0.04
INE477A01020	Can Fin Homes Ltd.	Housing Finance Company	0.0943	0.04
INE371A01025	Graphite India Ltd.	Electrodes & Refractories	0.04924	0.04
INE486A01021	CESC Ltd.	Integrated Power Utilities	0.15876	0.04
INE169A01031	Coromandel International Ltd.	Fertilizers	0.13868	0.04
INE067A01029	CG Power and Industrial Solutions Ltd.	Heavy Electrical Equipment	0.34309	0.04
INE491A01021	City Union Bank Ltd.	Private Sector Bank	0.14768	0.04
INE136B01020	Cyient Ltd.	IT Enabled Services	0.19855	0.04
INE836A01035	Birlasoft Ltd.	Computers - Software & Consulting	0.12294	0.04
INE935A01035	Glenmark Pharmaceuticals Ltd.	Pharmaceuticals	0.31517	0.04
INE079A01024	Ambuja Cements Ltd.	Cement & Cement Products	0.13314	0.04
INE113A01013	Gujarat Narmada Valley Fertilizers and Chemicals Ltd.	Commodity Chemicals	0.07055	0.04
INE026A01025	Gujarat State Fertilizers & Chemicals Ltd.	Fertilizers	0.06087	0.04
INE513A01022	Schaeffler India Ltd.	Auto Components & Equipments	0.11143	0.04
INE520A01027	Zensar Technolgies Ltd.	Computers - Software & Consulting	0.09657	0.04
INE885A01032	Amara Raja Energy & Mobility Ltd.	Auto Components & Equipments	0.21832	0.04

INE868B01028	NCC Ltd.	Civil Construction	0.18497	0.04
INE987B01026	NATCO Pharma Ltd.	Pharmaceuticals	0.16083	0.04
INE140A01024	Piramal Enterprises Ltd.	Non Banking Financial Company (NBFC)	0.16532	0.04
INE213A01029	Oil & Natural Gas Corporation Ltd.	Oil Exploration & Production	0.40298	0.04
INE205A01025	Vedanta Ltd.	Diversified Metals	0.30332	0.04
INE208A01029	Ashok Leyland Ltd.	Commercial Vehicles	0.23844	0.04
INE100A01010	Atul Ltd.	Specialty Chemicals	0.15306	0.04
INE473A01011	Linde India Ltd.	Industrial Gases	0.12619	0.04
INE119A01028	Balrampur Chini Mills Ltd.	Sugar	0.09301	0.04
INE545U01014	Bandhan Bank Ltd.	Private Sector Bank	0.11664	0.03
INE127D01025	HDFC Asset Management Company Ltd.	Asset Management Company	0.30756	0.03
INE758T01015	Zomato Ltd.	E-Retail/ E-Commerce	0.5942	0.03
INE417T01026	PB Fintech Ltd.	Financial Technology (Fintech)	0.36311	0.03
INE022Q01020	Indian Energy Exchange Ltd.	Exchange and Data Platform	0.19345	0.03
INE752E01010	Power Grid Corporation of India Ltd.	Power - Transmission	0.55795	0.03
INE455K01017	Polycab India Ltd.	Cables - Electricals	0.23205	0.03
INE04I401011	KPIT Technologies Ltd.	Computers - Software & Consulting	0.1875	0.03
INE732I01013	Angel One Ltd.	Stockbroking & Allied	0.18525	0.03
INE249Z01012	Mazagoan Dock Shipbuilders Ltd.	Ship Building & Allied Services	0.09175	0.03
INE628A01036	UPL Ltd.	Pesticides & Agrochemicals	0.21941	0.03
INE481G01011	UltraTech Cement Ltd.	Cement & Cement Products	0.47018	0.03
INE591G01017	Coforge Ltd.	Computers - Software & Consulting	0.32949	0.03
INE646L01027	InterGlobe Aviation Ltd.	Airline	0.28892	0.03
INE214T01019	LTIMindtree Ltd.	Computers - Software & Consulting	0.20145	0.03
INE685A01028	Torrent Pharmaceuticals Ltd.	Pharmaceuticals	0.10945	0.03
INE151A01013	Tata Communications Ltd.	Telecom - Cellular & Fixed line services	0.17724	0.03
INE226A01021	Voltas Ltd.	Household Appliances	0.29792	0.03
INE075A01022	Wipro Ltd.	Computers - Software & Consulting	0.26721	0.03
INE090A01021	ICICI Bank Ltd.	Private Sector Bank	3.13045	0.03
INE095A01012	IndusInd Bank Ltd.	Private Sector Bank	0.33375	0.03
INE918I01026	Bajaj Finserv Ltd.	Holding Company	0.37617	0.03
INE176B01034	Havells India Ltd.	Consumer Electronics	0.17767	0.03

INE102D01028	Godrej Consumer Products Ltd.	Personal Care	0.18303	0.03
INE326A01037	Lupin Ltd.	Pharmaceuticals	0.37365	0.03
INE854D01024	United Spirits Ltd.	Breweries & Distilleries	0.16367	0.03
INE881D01027	Oracle Financial Services Software Ltd.	Software Products	0.19085	0.03
INE361B01024	Divi's Laboratories Ltd.	Pharmaceuticals	0.2412	0.03
INE019A01038	JSW Steel Ltd.	Iron & Steel	0.34483	0.03
INE298A01020	Cummins India Ltd.	Compressors, Pumps & Diesel Engines	0.36477	0.03
INE331A01037	The Ramco Cements Ltd.	Cement & Cement Products	0.13756	0.03
INE196A01026	Marico Ltd.	Edible Oil	0.25865	0.03
INE669C01036	Tech Mahindra Ltd.	Computers - Software & Consulting	0.34934	0.03
INE663F01024	Info Edge (India) Ltd.	Internet & Catalogue Retail	0.22043	0.03
INE070A01015	Shree Cement Ltd.	Cement & Cement Products	0.12347	0.03
INE003A01024	Siemens Ltd.	Heavy Electrical Equipment	0.22346	0.03
INE647A01010	SRF Ltd.	Specialty Chemicals	0.25636	0.03
INE062A01020	State Bank of India	Public Sector Bank	1.05808	0.03
INE670A01012	Tata Elxsi Ltd.	Computers - Software & Consulting	0.18927	0.03
INE081A01020	Tata Steel Ltd.	Iron & Steel	0.48755	0.03
INE245A01021	Tata Power Co. Ltd.	Integrated Power Utilities	0.28437	0.03
INE192A01025	Tata Consumer Products Ltd.	Tea & Coffee	0.27177	0.03
INE356A01018	MphasiS Ltd.	Computers - Software & Consulting	0.24026	0.03
INE465A01025	Bharat Forge Ltd.	Auto Components & Equipments	0.27331	0.03
INE029A01011	Bharat Petroleum Corporation Ltd.	Refineries & Marketing	0.24995	0.03
INE121A01024	Cholamandalam Investment and Finance Company Ltd.	Non Banking Financial Company (NBFC)	0.23394	0.03
INE259A01022	Colgate Palmolive (India) Ltd.	Personal Care	0.35643	0.03
INE010B01027	Zydus Lifesciences Ltd.	Pharmaceuticals	0.09322	0.03
INE494B01023	TVS Motor Company Ltd.	2/3 Wheelers	0.23284	0.03
INE749A01030	Jindal Steel & Power Ltd.	Iron & Steel	0.13768	0.03
INE053A01029	Indian Hotels Co. Ltd.	Hotels & Resorts	0.42469	0.03
INE242A01010	Indian Oil Corporation Ltd.	Refineries & Marketing	0.23558	0.03
INE042A01014	Escorts Kubota Ltd.	Tractors	0.10141	0.03
INE302A01020	Exide Industries Ltd.	Auto Components & Equipments	0.16173	0.03
INE171A01029	Federal Bank Ltd.	Private Sector Bank	0.34055	0.03
INE047A01021	Grasim Industries Ltd.	Cement & Cement Products	0.36305	0.03
INE769A01020	Aarti Industries Ltd.	Specialty Chemicals	0.14685	0.03

INE423A01024	Adani Enterprises Ltd.	Trading - Minerals	0.25759	0.03
INE180A01020	Max Financial Services Ltd.	Life Insurance	0.20791	0.03
INE775A01035	Samvardhana Motherson International Ltd.	Auto Components & Equipments	0.20592	0.03
INE323A01026	Bosch Ltd.	Auto Components & Equipments	0.11393	0.03
INE883A01011	MRF Ltd.	Tyres & Rubber Products	0.1985	0.03
INE239A01024	Nestle India Ltd.	Packaged Foods	0.33636	0.03
INE438A01022	Apollo Tyres Ltd.	Tyres & Rubber Products	0.12889	0.03
INE117A01022	ABB India Ltd.	Heavy Electrical Equipment	0.14723	0.03
INE406A01037	Aurobindo Pharma Ltd.	Pharmaceuticals	0.28896	0.03
INE917I01010	Bajaj Auto Ltd.	2/3 Wheelers	0.47804	0.03
INE787D01026	Balkrishna Industries Ltd.	Tyres & Rubber Products	0.17329	0.03
INE176A01028	Bata India Ltd.	Footwear	0.11495	0.03
INE463A01038	Berger Paints India Ltd.	Paints	0.12526	0.03
INE795G01014	HDFC Life Insurance Company Ltd.	Life Insurance	0.26746	0.02
INE018A01030	Larsen & Toubro Ltd.	Civil Construction	1.51029	0.02
INE467B01029	Tata Consultancy Services Ltd.	Computers - Software & Consulting	1.52282	0.02
INE280A01028	Titan Company Ltd.	Gems, Jewellery And Watches	0.55227	0.02
INE397D01024	Bharti Airtel Ltd.	Telecom - Cellular & Fixed line services	1.59941	0.02
INE585B01010	Maruti Suzuki India Ltd.	Passenger Cars & Utility Vehicles	0.60811	0.02
INE009A01021	Infosys Ltd.	Computers - Software & Consulting	2.35619	0.02
INE154A01025	ITC Ltd.	Diversified FMCG	1.68237	0.02
INE849A01020	Trent Ltd.	Speciality Retail	0.58738	0.02
INE101A01026	Mahindra & Mahindra Ltd.	Passenger Cars & Utility Vehicles	0.96254	0.02
INE044A01036	Sun Pharmaceutical Industries Ltd.	Pharmaceuticals	0.72598	0.02
INE155A01022	Tata Motors Ltd.	Passenger Cars & Utility Vehicles	0.72207	0.02
INE216A01030	Britannia Industries Ltd.	Packaged Foods	0.26075	0.02
INE059A01026	Cipla Ltd.	Pharmaceuticals	0.31727	0.02
INE016A01026	Dabur India Ltd.	Personal Care	0.12873	0.02
INE238A01034	Axis Bank Ltd.	Private Sector Bank	1.22584	0.02
INE860A01027	HCL Technologies Ltd.	Computers - Software & Consulting	0.66214	0.02
INE158A01026	Hero MotoCorp Ltd.	2/3 Wheelers	0.25845	0.02
INE038A01020	Hindalco Industries Ltd.	Aluminium	0.38407	0.02

INE030A01027	Hindustan Unilever Ltd.	Diversified FMCG	0.91942	0.02
INE089A01023	Dr. Reddy's Laboratories Ltd.	Pharmaceuticals	0.2874	0.02
INE066A01021	Eicher Motors Ltd.	2/3 Wheelers	0.2413	0.02
INE318A01026	Pidilite Industries Ltd.	Specialty Chemicals	0.17936	0.02
INE437A01024	Apollo Hospitals Enterprise Ltd.	Hospital	0.25442	0.02
INE021A01026	Asian Paints Ltd.	Paints	0.52566	0.02
INE296A01024	Bajaj Finance Ltd.	Non Banking Financial Company (NBFC)	0.75217	0.02
INE237A01028	Kotak Mahindra Bank Ltd.	Private Sector Bank	0.9502	0.01
INE040A01034	HDFC Bank Ltd.	Private Sector Bank	4.58595	0.01
INE002A01018	Reliance Industries Ltd.	Refineries & Marketing	3.49539	0.01

E. Other Scheme Specific Disclosures:

Listing and Transfer	Not Applicable
Dematerialization of units	Pursuant to Para 14.4.2 of SEBI Master circular on Mutual Fund dated June 27, 2024, Navi Mutual Fund will provide an option to the investors of the Fund to mention demat account details in the subscription form, in case they desire to hold units in the dematerialised mode. The option to subscribe to the units in the dematerialised mode is available for all the schemes of the Fund, except for subscription through Systematic Investment Plan (SIP) and for plans / options.
Minimum Target amount	Not Applicable
Maximum Amount to be raised (if any)	Not Applicable
Dividend Policy (IDCW)	Not Applicable
Allotment	The AMC shall send an allotment confirmation specifying the units allotted by way of email and / or SMS within 5 Business Days of receipt of valid application / transaction to the Unitholders registered e-mail address and /or mobile number.
Refund	Not Applicable
Who can invest **This is an indicative list and investors shall consult their financial advisor to ascertain whether the scheme is suitable to their risk profile.**	The following persons (subject to, wherever relevant, purchase of unit of the scheme of the Mutual Fund, being permitted and duly authorized under their respective bye-laws/constitutions, and relevant statutory regulations) are eligible and may apply for Subscription to the Units of the Scheme: 1. Resident adult individuals either singly or jointly (not exceeding three) or on an Anyone or Survivor basis; 2. Hindu Undivided Family (HUF) through Karta; 3. Minors through their parent / legal guardian; 4. Partnership Firms; 5. Limited Liability Partnerships 6. Proprietorship in the name of the sole proprietor;

	7. Companies, Bodies Corporate, Public Sector Undertakings (PSUs.), Association of Persons (AOP) or Bodies of Individuals (BOI) and societies registered under the Societies Registration Act, 1860(so long as the purchase of Unit is permitted under the respective constitutions; 8. Banks (including Co-operative Banks and Regional Rural Banks) and Financial Institutions; 9. Religious and Charitable Trusts, Wakfs or endowments of private trusts (subject to receipt of necessary approvals as required) and Private trusts authorized to invest in mutual fund schemes under their trust deeds; 10. Non-Resident Indians (NRIs) / Persons of Indian origin (PIOs) residing abroad on repatriation basis or on non-repatriation basis; 11. Foreign Institutional Investors (FIIs) and their sub-accounts registered with SEBI on repatriation basis; 12. Army, Air Force, Navy and other para-military units and bodies created by such institutions; 13. Scientific and Industrial Research Organizations; 14. Multilateral Funding Agencies / Bodies Corporate incorporated outside India with the permission of Government of India / RBI 15. Provident/ Pension/ Gratuity Fund to the extent they are permitted; 16. Qualified Foreign Investors (QFI) on repatriation basis; 17. Foreign Portfolio Investor (FPI) as registered with SEBI on repatriation basis; 18. Other schemes of Navi Mutual Fund or any other mutual fund subject to the conditions and limits prescribed by SEBI Regulations; 19. Trustee, AMC or Sponsor or their associates may subscribe to Units under the Scheme(s) 20. Such other person as maybe decided by the AMC from time to time.
Who cannot invest	• Any individual who is a foreign national or any other entity that is not an Indian resident under the Foreign Exchange Management Act, 1999 (FEMA Act) except where registered with SEBI as a FII or sub account of FII or otherwise explicitly permitted under FEMA Act/ by RBI/ by any other applicable authority. • Overseas Corporate Bodies (OCBs) • Non-Resident Indians residing in the Financial Action Task Force (FATF) declared non-compliant country or territory, (NCCTs); Such other persons as may be specified by AMC from time to time.
How to Apply and other details.	**The Application Forms/Change Request Forms for KYC are available at the ISC of AMC and CAMS and at the website of Mutual Fund (https://navi.com/mutual-fund/downloads/scheme-documents). Please refer to the SAI and Application form for the instructions.** **Official Point of Acceptance is available at:**

	Navi Mutual Fund: **https://navi.com/mutual-fund/downloads/scheme-documents** MFCentral: https://mfcentral.com/ Computer Age Management Services Limited (CAMS): https://www.camsonline.com/ Name, address and contact no. of CAMS, Registrar and Transfer Agent (R&T), email id of R&T, website address of R&T, official points of acceptance, collecting banker details etc. are available on back cover page of the **SID.** Please note that it is mandatory for the Unit holders to provide the Bank account details as per the directives of SEBI.
The policy regarding reissue of repurchased units, including the maximum extent, the manner of reissue, the entity (the scheme or the AMC) involved in the same.	Not Applicable
Restrictions, if any, on the right to freely retain or dispose of units being offered	As per requirements of the U.S. Securities and Exchange Commission (SEC), A person who falls within the definition of the term "U.S. Person" under 'Regulation S' promulgated under the Securities Act of 1933 of the United States, as amended, and corporations or other entities organised under the laws of the U.S. are not eligible to invest in the schemes and apply for subscription to the units of the schemes, except for lump sum subscription, systematic transactions and switch transactions requests received from Non-resident Indians/Persons of Indian origin who at the time of such investment, are present in India and submit a physical transaction request along with such documents as may be prescribed by NAVI Asset Management Company Limited (the AMC)/NAVI Trustee Limited (the Trustee) from time to time. The AMC shall accept such investments subject to the applicable laws and such other terms and conditions as may be notified by the AMC/the Trustee. The investor shall be responsible for complying with all the applicable laws for such investments. The AMC reserves the right to put the transaction requests on hold/reject the transaction request/reverse allotted units, as the case may be, as and when identified by the AMC, which are not in compliance with the terms and conditions notified in this regard. However, existing investments will be allowed to be redeemed.
Cut off timing for subscriptions/ redemptions/ switches This is the time before which your	The below cut-off timings and applicability of NAV shall be applicable in respect of valid applications received at the Official Point(s) of Acceptance on a Business Day:

application (complete in all respects) should reach the official points of acceptance	**For Purchase of any amount:** In respect of valid applications received upto 3.00 p.m. and where the funds for the entire amount are available for utilization before the cut-off time i.e. credited to the bank account of the Scheme before the cut-off time - the closing NAV of the day shall be applicable. In respect of valid applications received after 3.00 p.m. and where the funds for the entire amount are credited to the bank account of the Scheme either on the same day or before the cut-off time of the next Business Day i.e. available for utilization before the cut-off time of the next Business Day - the closing NAV of the next Business Day shall be applicable. Irrespective of the time of receipt of application, where the funds for the entire amount are available for utilization before the cut-off time on any subsequent Business Day - the closing NAV of such subsequent Business Day shall be applicable. **For Switch-ins of any amount:** In case of switch from one scheme to another scheme received before cut-off i.e. upto 3 p.m. having business day for both the schemes, closing NAV of the Business Day shall be applicable for switch-out scheme and for Switch-in scheme, the closing NAV of the Business Day shall be applicable, on which funds are available for utilization in the switch-in scheme (allocation shall be in line with the redemption payout). **For Redemptions including Switch - outs:** In respect of valid applications received up to 3.00 p.m. – same day's closing NAV shall be applicable. In respect of valid applications received after 3.00 p.m. - the closing NAV of the next Business Day shall be applicable. With respect to investors who transact through the stock exchange, a confirmation slip given by the stock exchange mechanism shall be considered for the purpose of determining Applicable NAV for the Scheme and cut off timing for the transactions. To clarify, for investments through systematic investment routes such as Systematic Investment Plans (SIP), Systematic Transfer Plans (STP),r etc. the units will be allotted as per the closing NAV of the day on which the funds are available for utilization by the Target Scheme

	irrespective of the installment date of the SIP, STP or record date of dividend etc.
Minimum amount for purchase/redemption/switches	**Minimum amount for purchase/Switch in** Rs. 10/- and in multiples of Re 1/- thereafter **Minimum Additional Purchase Amount** Rs. 10/- and in multiples of Re. 1/- thereafter **Minimum Redemption Amount/Switch Out** Rs. 10/- or 1 Unit or account balance whichever is lower. In case the Investor specifies both the number of Units and amount, the number of Units shall be considered for Redemption. In case the Unit holder does not specify either the number or amount, the request will not be processed. The minimum amount of Redemption / Switch-out may be changed in future by the AMC / Trustee.
Accounts Statements	The AMC shall send an allotment confirmation specifying the units allotted by way of email and/or SMS within 5 Business days of receipt of valid application/transaction to the Unit holders registered e-mail address and/ or mobile number (whether units are held in demat mode or in account statement form). A Consolidated Account Statement (CAS) detailing all the transactions across all schemes of Navi Mutual Fund (including transaction charges paid to the distributor) and holding at the end of the month shall be sent to the Unit holders in whose folio(s) transaction(s) have taken place during the month by or email on or before 15th of the succeeding month. The CAS will be dispatched by email to all the investors whose email addresses are registered with the Depositories and AMCs/MF-RTAs. However, where an investor does not wish to receive CAS through email, option shall be given to the investor to receive the CAS in physical form at the address registered with the Depositories and the AMCs/MF-RTAs. The depositories shall also intimate the investor on quarterly basis through the SMS mode specifying the email id on which the CAS is being sent. If there is any transaction in any of the demat accounts of the investor or in any of his mutual fund folios, then CAS will be sent to that investor through email on monthly basis. In case there is no transaction in any of the mutual fund and demat accounts then CAS with holding details will be sent to the investors by email on half yearly basis. However,

	where an investor does not wish to receive CAS through email, option will be given to the investor to receive the CAS in physical form at the address registered with the Depositories and the AMCs/MF-RTAs. In the event the account has more than one registered holder, the first named Unit holder shall receive the CAS/ account statement. The transactions viz. purchase redemption, switch, etc., carried out by the Unit holders shall be reflected in the CAS on the basis of Permanent Account Number (PAN). The CAS shall not be received by the Unit holders for the folio(s) not updated with PAN details. The Unit holders are therefore requested to ensure that the folio(s) are updated with their PAN. In case of a specific request received from the Unit holders, the AMC will provide an account statement (reflecting transactions of the Fund) to the investors within 5 Business Days from the receipt of such request, by mail/email. The Unit holder without any charges may request for a physical account statement by writing to/calling the AMC/ISC/RTA. The Mutual Fund/AMC shall dispatch an account statement within 5 Business Days from the date of the receipt of request from the Unit holder. Half-yearly CAS shall be issued at the end of every six months (i.e. September/ March) on or before 21st day of succeeding month, to all investors providing the prescribed details across all schemes of mutual funds and securities held in dematerialized form across demat accounts, if applicable. The statement of holding of the beneficiary account holder for units held in demat will be sent by the respective DPs periodically. The Account Statement shall state that the net investment as gross subscription less transaction charges, if any and specify the no. of units allotted against the net investment. CAS for investors having Demat account: ▪ Investors having MF investments and holding securities in Demat account shall receive a single Consolidated Account Statement (CAS) from the Depository. ▪ Consolidation of account statement shall be done on the basis of Permanent Account Number (PAN). In case of multiple

	holding, it shall be PAN of the first holder and pattern of holding. The CAS shall be generated on a monthly basis. ▪ If there is any transaction in any of the Demat accounts of the investor or in any of his mutual fund folios, depositories shall send the CAS within ten days from the month end. In case, there is no transaction in any of the mutual fund folios and demat accounts then CAS with holding details shall be sent to the investor on half yearly basis. ▪ In case an investor has multiple accounts across two depositories, the depository with whom the account has been opened earlier will be the default depository. ▪ No Account Statements will be issued by the AMC to Unit holders who hold units in dematerialized mode. For Units in dematerialised mode, the Account Statements may be obtained by the Investor from the depository participants with whom the investor holds the DP account. The dispatch of CAS by the depositories would constitute compliance by the AMC/ the Mutual Fund with the requirement under Regulation 36(4) of SEBI (Mutual Funds) Regulations. For further details, refer **SAI**
Dividend/ IDCW	Not Applicable
Redemption	Under normal circumstances the AMC shall endeavor to dispatch the Redemption proceeds within 01 business Day from date of receipt of request from the Unit holder. As per SEBI Regulations, the Mutual Fund shall dispatch redemption proceeds within 03 business Days of receiving a valid redemption request. A penal interest of 15% per annum or such other rate as may be prescribed by SEBI from time to time, will be paid in case the redemption proceeds are not made within 03 business Days from the date of receipt of a valid redemption request For list of exceptional circumstances refer para 14.1.3 of SEBI Master Circular for Mutual Funds dated June 27, 2024. For further details, please refer SAI.
Bank Mandate	Registering Multiple Bank Accounts (Pay-in bank accounts) 1. The AMC has introduced the facility of registering Multiple Bank Accounts in respect of an investor folio. 2. Registering of Multiple Bank Accounts will enable the Fund to systematically validate the Pay-in payment and avoid acceptance

	of third party payments. "Pay-in" refers to payment by the Fund to the Investor. 3. Investor can register upto 5 Pay-in bank accounts in case of individuals and HUFs, and upto 10 in other cases. 4. In case of Multiple Registered Bank Account, investor may choose one of the registered bank accounts for the credit of redemption/dividend proceeds (being "Pay-out bank account"). Investor may, however, specify any other registered bank accounts for credit for redemption proceeds at the time of requesting for the redemption. Investor may change such Pay-out Bank Account, as necessary, through written instructions. 5. For the purpose of registration of bank accounts(s), Investor should submit Bank Mandate Registration Form together with any of the following documents. i) Cancelled cheque leaf in respect of bank account to be registered; or ii) Bank Statement/Pass Book page with the Investor's bank account number, name and address. 6. The AMC will register the bank account only after verifying that the sole/1st Joint holder is the holder/one of the joint holders of the bank account. In case the copy of documents is submitted, investor shall submit the original to the AMC/Service Center for verification and the same shall be returned. 7. Investors may note that in case where his bank account number has changed for any reason, a letter issued by the bank communicating such change is also required to be submitted along with the Bank Mandate Registration Form. 8. In case of existing investors, their existing registered bank mandate, and in case of new Investors, their bank account details as mentioned in the Application Form shall be treated as default account for Pay-out, if they have not specifically designated a default Pay-out bank account. Investors may change the same through written instructions. 9. Where an investor proposes to delete his existing default Pay-out account, he shall compulsorily designate another account as default account. 10. In case of modification in the Bank Mandate, the AMC may provide for a cooling period of upto 10 days for revised mandate/default Bank Account. The same shall be communicated to the investor through such means as may be deemed fit by the AMC. Investors may also note the terms and conditions as appearing in the Multiple Bank Account Registration Form are also available at the Investor Service Center/AMC Website. The AMC may request for such

	additional documents or information as it may deem fit for registering the aforesaid Bank Accounts.
Delay in payment of redemption / repurchase proceeds/dividend	The Asset Management Company shall be liable to pay interest to the unitholders at rate as specified vide clause 14.2 of SEBI Master Circular for Mutual Funds dated June 27, 2024 by SEBI for the period of such delay.
Unclaimed Redemption and Income Distribution cum Capital Withdrawal Amount	As per Paragraph 14.3 of SEBI Master Circular on Mutual Fund dated June 27, 2024, the unclaimed Redemption and Dividend amounts may be deployed by the Fund in money market instruments only. The unclaimed Redemption and Dividend amounts may be deployed in money market instruments and such other instruments/securities as maybe permitted from time to time. The investment management fee charged by the AMC for managing such unclaimed amounts shall not exceed 50 basis points. The AMC reserves the right to provide the facility of redeeming Units of the Scheme through an alternative mechanism including but not limited to online transactions on the Internet, as may be decided by the AMC from time to time. The alternative mechanism may also include electronic means of communication such as redeeming Units online through the AMC Website or any other website, etc. The alternative mechanisms would be applicable to only those investors who opt for the same in writing and/or subject to investor fulfilling such conditions as AMC may specify from time to time. **Important Note:** All applicants for Purchase of Units /Redemption of Units must provide a bank name, bank account number, branch address, and account type in the Application Form.
Disclosure w.r.t investment by minors	Minor Unit holder on becoming major shall submit application form along with prescribed documents to the AMC/Registrar to change the status from minor to major. On the day the minor attains the age of majority, the folio of minor shall be frozen for operation by the guardian and any transactions (including redemption) will not be permitted till the documents to change the status are not received by AMC /RTA. Paragraph 17.6 of SEBI Master circular on Mutual Funds dated June 27, 2024, following process/ change shall be applicable with immediate effect with respect to Investments made in the name of a minor through a guardian: Payment for investment by means of Cheque, Demand Draft or any other mode shall be accepted from the bank account of the minor / Minor with guardian or from a joint account of the minor with the guardian only. For existing folios, in case the pay-out bank mandate is

	not held solely by minor or jointly by minor and guardian, the investors are requested to provide a change of Pay-out Bank mandate request before providing redemption request. Irrespective of the source of payment for subscription, all redemption proceeds shall be credited only in the verified bank account of the minor, i.e. the account the minor may hold with parent/legal guardian after completing all KYC formalities. Upon the minor attaining the status of major, the minor in whose name the investment was made, shall be required to provide KYC / FATCA details, updated bank account details including cancelled original cheque leaf of the new account and his/her specimen signature duly authenticated by banker/guardian. No further transactions shall be allowed till the status of the minor is changed to major. Prospective investors are advised to satisfy themselves that they are not prohibited by any law governing such entity and any Indian law from investing in the Scheme(s) and are authorized to purchase units of mutual funds as per their respective constitutions, charter documents, corporate / other authorizations and relevant statutory provisions.
Investors can also subscribe to the Units of the Scheme through MFSS facility of NSE and BSE StAR MF facility of BSE	Purchase/Redemption of units through Stock Exchange Infrastructure: The investors can purchase and redeem units of the scheme on Mutual Fund Services System (MFSS) of the National Stock Exchange of India Ltd. (NSE) and on the BSE Platform for Allotment and Repurchase of Mutual Funds (BSE StAR MF System) of Bombay Stock Exchange Limited (BSE). The following are the salient features of the abovementioned facility: 1. The MFSS and BSE StAR MF System are the electronic platforms provided by NSE and BSE respectively to facilitate purchase/redemption of units of mutual fund scheme(s). The units of eligible schemes are not listed on NSE & BSE and the same cannot be traded on the stock exchange like shares. 2. The facility for purchase/redemption of units on MFSS/BSE StAR MF will be available on all business days between 9.00 a.m. to 3.00 p.m. or such other time as may be decided from time to time. 3. Eligible Participants

	All the trading members of NSE and BSE who are registered with AMFI as mutual fund advisor and who are registered with NSE and BSE as Participants will be eligible to offer MFSS and BSE StAR MF System respectively ('Participants'). In addition to this, the Participants will be required to be empanelled with Navi AMC Ltd. (Formerly known as Essel Finance AMC Limited) and comply with the requirements which may be specified by SEBI/ NSE/ BSE from time to time. All such Participants will be considered as Official Points of Acceptance (OPA) of Navi Mutual Fund in accordance with the provisions of paragraph 16.2.4.8 of SEBI Master circular on Mutual Funds dated June 27, 2024. 4. Eligible investors The facility for purchase / redemption of units of the scheme will be available to existing as well as new investors. However, switching of units is not currently permitted. To purchase /redeem the units of the scheme through MFSS facility, an investor is required to sign up for MFSS by providing a letter to Participant in the format prescribed by NSE. For availing BSE StAR MF System, the investor must comply with operating guidelines issued by BSE. 5. Investors have an option to hold units in either physical mode or dematerialized (electronic) mode. 6. Cut off timing for purchase /redemption of units Time stamping as evidenced by confirmation slip given by stock exchange mechanism will be considered for the purpose of determining applicable NAV and cut off timing for the transactions. The applicability of NAV will be subject to guidelines issued by SEBI on uniform cut-off time for applicability of NAV. 7. The procedure for purchase/redemption of units through MFSS/BSE StAR MF System is as follows: **A. Physical mode:** **Purchase of Units:** i. The investor is required to submit purchase application form (subject to limits prescribed by NSE/BSE from time to time) along with all necessary documents to the Participant. ii. Investor will be required to transfer the funds to Participant. iii. The Participant shall verify the application for mandatory details and KYC compliance.

	iv. After completion of the verification, the Participant will enter the purchase order in the Stock Exchange system and issue system generated order confirmation slip to the investor. Such confirmation slip will be the proof of transaction till the investor receives allotment details from Participant. v. The Participant will provide allotment details to the investor. vi. The Registrar will send Statement of Account showing number of units allotted to the investor. **Redemption of Units:** i. The investor is required to submit redemption request (subject to limits prescribed by NSE/BSE from time to time) along with all necessary documents to Participant. ii. After completion of verification, the Participant will enter redemption order in the Stock Exchange system and issue system generated confirmation slip to the investor. The confirmation slip will be proof of transaction till the redemption proceeds are received from the Registrar. iii. The redemption proceeds will be directly sent by the Registrar through appropriate payment mode such as direct credit, NEFT or cheque/demand draft as decided by AMC from time to time, as per the bank account details available in the records of Registrar. **B. Depository mode:** **Purchase of Units:** i. The investor intending to purchase units in Depository mode is required to have depository account (beneficiary account) with the depository participant of National Securities Depository Ltd. and/or Central Depository Services (India) Ltd. ii. The investor is required to place an order for purchase of units (subject to limits prescribed by NSE/BSE from time to time) with the Participant. iii. The investor should provide his Depository account details along with PAN details to the Participant. Where investor intends to hold units in dematerialized mode, KYC performed by Depository Participant will be considered compliance with applicable requirements specified in this regard in terms of clause 16.1.1 of SEBI Master Circular dated June 27, 2024

	iv. The Participant will enter the purchase order in the Stock Exchange system and issue system generated order confirmation slip to the investor. Such confirmation slip will be the proof of transaction till the investor receives allotment details from Participant. v. The investor will transfer the funds to the Participant. vi. The Participant will provide allotment details to the investor. vii. Registrar will credit units to the depository account of the investor directly through credit corporate action process. viii. Depository Participant will issue demit statement to the investor showing credit of units. **Redemption of Units:** i. Investors who intend to redeem units through dematerialized mode must either hold units in depository (electronic) mode or convert his existing units from statement of account mode to depository mode prior to placing of redemption order. ii. The investor is required to place an order for redemption (subject to limits prescribed by NSE/BSE from time to time) with the Participant. The investor should provide their Depository Participant on same day with Depository Instruction Slip with relevant units to be credited to Clearing Corporation pool account. iii. The redemption order will be entered in the system and an order confirmation slip will be issued to investor. The confirmation slip will be proof of transaction till the redemption proceeds are received from the Registrar. iv. The redemption proceeds will be directly sent by the Registrar through appropriate payment mode such as direct credit, NEFT or cheque/demand draft as decided by AMC from time to time, as per the bank account details recorded with the Depository. 8. An account statement will be issued by Navi Mutual Fund to investors who purchase/redeem units under this facility in physical mode. In case of investor who purchase/redeem units through this facility in dematerialized mode, his depository participant will issue demit statement showing credit/debit of units to the investor's accounts. Such demit statement given by the Depository Participant will be deemed to be adequate compliance with the requirements for dispatch of statement of account prescribed by SEBI.

	9. Investors should note that electronic platform provided by NSE/BSE is only to facilitate purchase/redemption of units in the Scheme. In case of non-commercial transaction like change of bank mandate, nomination etc. the Unit holder should submit such request to the Investor Services Center of Navi Mutual Fund in case of units held in physical mode. Further in case of units held in dematerialized mode, requests for change of address, bank details, nomination should be submitted to his Depository Participant. 10. Investors will be required to comply with Know Your Customer (KYC) norms as prescribed by BSE/NSE/NSDL/CDSL and Navi Mutual Fund to purchase/redeem units through stock exchange infrastructure. Investors should note that the terms & conditions and operating guidelines issued by NSE/BSE shall be applicable for purchase/ redemption of units through stock exchange infrastructure

III. Other Details

A. Periodic Disclosures

Half yearly Disclosures: Portfolio / Financial Results This is a list of securities where the corpus of the Scheme is currently invested. The market value of these investments is also stated in portfolio disclosures.	The Mutual Fund shall provide a complete statement of the Scheme portfolio within ten days from the close of each half year (i.e. 31st March and 30th September), in the manner specified by SEBI. The Portfolio Statement will also be displayed on the website of the AMC and AMFI. Paragraph 5.3 of SEBI Master Circular on Mutual Fund dated June 27, 2024, the AMC shall within one month from the close of each half year, that is on 31st March and on 30th September, host a soft copy of its unaudited financial results on its website: https://navi.com/mutual-fund/downloads/statutory-disclosure and publish a notice regarding availability of the same in at least one English daily newspaper having nationwide circulation and in a newspaper having wide circulation published in the language of the region where the Head Office of the mutual fund is situated.
Monthly Portfolio Disclosure	The Mutual Fund shall disclose the Portfolio of the Scheme as on the last day of the month on its website https://navi.com/mutual-fund/downloads/portfolio on or before the tenth day of the succeeding month in the prescribed format.
Annual Report	The Scheme wise annual report or an abridged summary thereof shall be provided to all Unit holders not later than four months (or such other period as may be specified by SEBI from time to time) from the date of closure of the relevant accounting year (i.e. 31stMarch each year) in the manner specified by SEBI. The mutual fund shall provide physical copy of the abridged summary of the Annual Report without any cost, if a

	request through any mode is received from a unitholder. The full annual report shall be available for inspection at the Head Office of the Mutual Fund and a copy shall be made available to the Unit holders on request on payment of nominal fees, if any. Scheme wise annual report shall also be displayed on the website of the AMC https://navi.com/mutual-fund/downloads/statutory-disclosure and Association of Mutual Funds in India (**www.amfiindia.com**). A link of the scheme annual report or abridged summary shall be displayed prominently on the website of the Fund and shall also be displayed on the website of Association of Mutual Funds in India (AMFI).
Scheme Summary Document (SSD)	In accordance with Paragraph 1.2 of SEBI Master on Mutual Funds dated June 27, 2024, Scheme summary document for all schemes of Mutual Fund in the requisite format (pdf, spreadsheet and machine readable format) shall be uploaded on a monthly basis i.e. 15th of every month or within 5 Business days from the date of any change or modification in the scheme information on the website of the AMC i.e. https://navi.com/mutual-fund/downloads/statutory-disclosure and AMFI i.e. www.amfiindia.com and Registered Stock Exchanges i.e. National Stock Exchange of India Limited and BSE Limited.
Risk-o-meter	In accordance with Paragraph 17.4 of SEBI Master Circular on Mutual Fund dated June 27, 2024, the Risk-o-meter shall have following six levels of risk: i. Low Risk ii. Low to Moderate Risk iii. Moderate Risk iv. Moderately High Risk v. High Risk and vi. Very High Risk Any change in risk-o-meter shall be communicated by way of Notice cum Addendum and by way of an e-mail or SMS to unitholders. The risk-o-meter shall be evaluated on a monthly basis and the risk-o-meter along with portfolio disclosure shall be disclosed on the AMC website as well as AMFI website within 10 days from the close of each month. Further, Paragraph 5.16 of SEBI Master Circular on Mutual Fund dated June 27, 2024: A) AMCs shall disclose the following in all disclosures, including promotional material or that stipulated by SEBI: a. risk-o-meter of the scheme wherever the performance of the scheme is disclosed. b. risk-o-meter of the scheme and benchmark wherever the performance of the scheme vis-à-vis that of the benchmark is disclosed.

	B) The portfolio disclosure in terms of paragraph 17.4.1.i of SEBI Master Circular on Mutual funds dated June 27, 2024 on 'Go Green Initiative in Mutual Funds' shall also include the scheme risk-o-meter, name of benchmark and risk-o-meter of benchmark. Investors may refer to the website/portfolio disclosure for the latest Risk-o-meter of the Scheme.
Tracking Error and Tracking Difference	The tracking error i.e. the standard deviation of the difference in daily returns between the Scheme and the underlying index annualized over 1 year period based on past one year rolling data shall not exceed 2%. In case of unavoidable circumstances in the nature of force majeure, which are beyond the control of the AMCs, the tracking error may exceed 2% and the same shall be brought to the notice of Trustees with corrective actions taken by the AMC, if any. In case the Scheme is in existence for a period of less than one year, the annualized standard deviation shall be calculated based on available data.The Scheme shall disclose the tracking error based on past one year rolling data, on a daily basis, on the website of the AMC and AMFI. Upon completion of 1 year of the Scheme, tracking difference i.e. the annualized difference of daily returns between the Scheme and the index annualized over 1 year, 3 year, 5 year, 10 year and since the scheme inception period shall be disclosed on the website of the AMC and AMFI, on a monthly basis.
Disclosure Norms pursuant to paragraph 3.6.8 SEBI Master Circular on Mutual Fund dated June 27, 2024.	The following will be disclosed on monthly basis: i. Name and exposure to top 7 issuers and stocks respectively as a percentage of NAV of the scheme ii. Name and exposure to top 7 groups as a percentage of NAV of the scheme. iii. Name and exposure to top 4 sectors as a percentage of NAV of the scheme. The same may be disclosed in the monthly factsheet. Further, Change in constituents of the index, if any, will be disclosed on the AMC website on the day of change.

B. Transparency/NAV Disclosure

The AMC will calculate the NAVs for all the Business Days. The Net Asset Value of the scheme shall be calculated on daily basis and disclosed in the manner specified by SEBI. The Asset Management Company ("AMC") shall update the NAVs on its website (**https://navi.com/mutual-fund**) and of the Association of Mutual Funds in India ("AMFI") (**www.amfiindia.com**) before 11.00 p.m. every Business Day. In case of any delay, the reasons for such delay would be explained to AMFI in writing. If the NAVs are not available before the commencement of Business Hours on the following day due to any reason, the Mutual Fund shall issue a press release giving reasons and explaining when the Mutual Fund would be able to publish the NAV.

The AMC will disclose the portfolio in a user friendly & downloadable spreadsheet format, as on the last day of the month /half year for the scheme(s) on its website (**https://navi.com/mutual-fund**) and on the website

of AMFI (www.amfiindia.com) of the Scheme within ten days from the close of each month/half year. In case of investors whose email addresses are registered with Navi MF, the AMC shall send via email both the monthly and half yearly statement of scheme portfolio within 10 days from the close of each month/half year respectively.

The AMC will make available the Annual Report of the Scheme within four months of the end of the financial year. The Annual Report shall also be displayed on the website of AMC and AMFI.

C. Transaction charges and stamp duty

Transaction Charges:
No transaction charges shall be deducted.

Stamp Duty:
A stamp duty @0.005% of the transaction value would be levied on applicable mutual fund transactions, with effect from July 01, 2020. Pursuant to levy of stamp duty, the number of units allotted on purchase transactions (including dividend reinvestment) to the unitholders would be reduced to that extent.
For further details refer **SAI.**

D. Associate Transactions-

Please refer to **Statement of Additional Information**

E. Taxation

For details on taxation please refer to the clause on Taxation in the **SAI** apart from the following:

Particulars	Resident Investors	Mutual Fund
Tax on dividend	**Individual / HUF:** Income tax rate applicable to the Unit holders as per their income slabs **Domestic Company**[1]**:** 1) 30% + Surcharge as applicable + 4% Cess[2] 2) 25% + Surcharge as applicable + 4% Cess[2] 3) 22% + 10% Surcharge + 4% Cess[2]	Nil
Capital gain	**Long Term: (Period of holding more than 12 months)** 12.5% without indexation[3] + applicable Surcharge + 4% Cess[2] **Short Term: (Period of holding less than or equal to 12 months)** 20% + Surcharge as applicable + 4% Cess[2]	Nil

Notes:

1) In case of domestic companies, the rate of income-tax shall be:
   a) 30% if the company's total turnover or gross receipts in the financial year 2021-22 exceeds Rs. 400 crores
   b) 25% if the company's total turnover or gross receipts in the financial year 2021-22 does not exceed Rs. 400 crores

c) 22% if the company opts for Section 115BAA, where the total income of a company has been calculated without claiming specified deductions, exemptions, incentives, and additional depreciation.

2) Health and education Cess shall be applicable at 4% on aggregate of base tax and surcharge.

3) With effect from 23rd July 2024, section 112A has been amended to provide that long term capital gains arising from transfer of a long term capital asset being a unit of an equity oriented fund shall be taxed at 12.5% (without indexation and foreign currency fluctuation benefit) of such capital gains exceeding one lakh twenty five thousand rupees. The concessional rate of 12.5% shall be available only if STT has been paid on transfer in case of units of equity-oriented mutual funds.

F. Rights of Unitholders-

Please refer to **SAI** for details.

G. List of official points of acceptance:

Details available on the website at https://navi.com/mutual-fund and
MFCentral: https://mfcentral.com/

Computer Age Management Services Limited (CAMS**): https://www.camsonline.com/**

H. Penalties, Pending Litigation or Proceedings, Findings of Inspections or Investigations

Please refer AMC website https://navi.com/mutual-fund/downloads/disclosure-sid-kim for latest update.

For and on behalf of the Board of Directors of NAVI AMC Limited

Sd/-
Rajiv Naresh
MD & CEO
Place: Bengaluru
November 29, 2024

Collecting banker details- **HDFC Bank Ltd** Ground Floor Jehangir Building M G Road Fort Mumbai-400001Maharashtra

R&T: Name -Computer Age Management Services Limited (CAMS) (Investor Service Centers) **Address:** CAMS, Rayala Tower-1, 158 Anna Salai, Chennai - 600 002

Website: *https://www.camsonline.com/* **Email if of R&T** -*chennai_isc@camsonline.com*

Contact number of R&T -044-28432650 **OPOA** - *contact.mf@navi.com*

CAMS OPOA

Sr. No.	Address	E-mail ID
1	111 - 113, 1 st Floor - Devpath Building Off C G Road Behind Lal Bungalow, Ellis Bridge, Ahmedabad, Gujarat - 380006	camsahm@camsonline.com
2	Trade Centre, 1st Floor, 45, Dikensen Road (Next to Manipal Centre), Bangalore, Karnataka - 560042	camsbgl@camsonline.com
3	Plot No. 501 / 1741 / 1846, Office No. 203 (2nd Floor), Centre Point, Sriya Talkies Road, Kharvel Nagar, Unit-3, Bhubaneswar, Odisha - 751001	camsbhr@camsonline.com
4	Deepak Tower, SCO 154 - 155, 1st Floor - Sector 17 - Chandigarh, Punjab - 160017	camscha@camsonline.com
5	Ground Floor No. 178 / 10, Kodambakkam High Road, Opp. Hotel Palmgrove, Nungambakkam, Chennai, Tamilnadu - 600034	camslb1@camsonline.com
6	Building Name Modayil, Door No. 39 / 2638, DJ, 2nd Floor, 2A, M.G. Road, Cochin - 682016	camscoc@camsonline.com
7	No. 1334, Thadagam Road, Thirumurthy Layout, R.S. Puram, Behind Venketeswara Bakery, Coimbatore - 641002	camscbe@camsonline.com
8	Plot No.3601, Nazrul Sarani, City Centre, Durgapur - 713216	camsdur@camsonline.com
9	Office No. 103, 1st Floor, Unitech City Centre, M.G. Road, Panaji Goa, Goa - 403001	camsgoa@camsonline.com
10	208, II Floor Jade Arcade Paradise Circle, Hyderabad, Telangana 500 003.	camshyd@camsonline.com
11	101, Shalimar Corporate Centre, 8 - B, South Tukogunj, Opp.Greenpark, Indore, MadhyaPradesh - 452001	camsind@camsonline.com
12	R-7, Yudhisthir Marg C - Scheme, Behind Ashok Nagar Police Station, Jaipur, Rajasthan - 302001	camsjai@camsonline.com
13	First Floor 106 - 108 City Centre, Phase II, 63/ 2, The Mall, Kanpur, Uttarpradesh - 208001	camskpr@camsonline.com
14	2/1, Russell Street, 2nd Floor, Kankaria Centre, Kolkata - 700071	camscal@camsonline.com
15	Office No. 107, First Floor, Vaisali Arcade Building, Plot No 11, 6 Park Road, Lucknow - 226001	camsluc@camsonline.com

16	U/ GF, Prince Market, Green Field, Near Traffic Lights, Sarabha Nagar Pulli, Pakhowal Road, Ludhiana, Punjab - 141002	camsldh@camsonline.com
17	Shop No. 3, 2nd Floor Surya Towers, No. 272/273, Goodshed Street, Madurai - 625001	camsmdu@camsonline.com
18	14-6-674/15(1), SHOP NO -UG11-2, MAXIMUS COMPLEX, LIGHT HOUSE HILL ROAD, MANGALORE – 575001, KARNATAKA	camsman@camsonline.com
19	30, Rajabahadur Compound, Opp. Indian Bank, Mumbai Samachar Marg, Fort, Mumbai, Maharashtra – 400023	camsbby@camsonline.com
20	145, Lendra, New Ramdaspeth, Nagpur, Maharashtra - 440010	camsnpr@camsonline.com
21	CAMS Service Center, 401 to 404, 4th Floor, Kanchan Junga Building, Barakhamba Road, New Delhi - 110001	camsdel@camsonline.com
22	G-3, Ground Floor, OM Complex, Near Saket Tower, SP Verma Road, Patna, Bihar - 800001	camspat@camsonline.com
23	Vartak Pride, 1st Floor, Survey No. 46, City Survey, No. 1477, Hingne budruk, D.P.Road, Behind Dinanath mangeshkar Hospital, Karvenagar, Pune - 411052	camspun@camsonline.com
24	Shop No. G-5, International Commerce Center, Nr. Kadiwala School, Majura Gate, Ring Road, Surat - 395002	camssur@camsonline.com
25	103, Aries Complex, Bpc Road, Off R.C. Dutt Road, Alkapuri, Vadodara, Gujarat - 390007	camsvad@camsonline.com
26	40 - 1 - 68, Rao & Ratnam Complex, Near Chennupati Petrol Pump, M.G. Road, Labbipet, Vijayawada, Andhra Pradesh - 520010	camsvij@camsonline.com
27	Flat No. GF2, D. No. 47 - 3 - 2 / 2, Vigneswara Plaza, 5th Lane, Dwarakanagar, Visakhapatnam, Andhra Pradesh - 530016	camsviz@camsonline.com
28	No. 8, II Floor Maruti Tower Sanjay Place, Agra, Uttarpradesh - 282002	camsagr@camsonline.com
29	AMC No. 423 / 30, Near ChurchOpp T B Hospital, Jaipur Road, Ajmer, Rajasthan - 305001	camsajm@camsonline.com
30	30/2, A & B, Civil Lines Station Besides, Vishal Mega Mart Strachey Road, Allahabad, Uttarpradesh - 211001	camsall@camsonline.com
31	256A, Scheme No. 1, Arya Nagar, Alwar, Rajasthan - 301001	camsalw@camsonline.com
32	81, Gulsham Tower,2nd Floor,Near Panchsheel Talkies,Amaravati,Maharashtra,444601	camsama@camsonline.com
33	3rd Floor, Bearing Unit No. 313, Mukut House, Amritsar - 143001	camsamt@camsonline.com
34	101, A.P. Tower, B / H, Sardhar Gunj, Next to Nathwani Chambers, Anand, Gujarat - 388001	camsana@camsonline.com

35	Block - G, First Floor, P C Chatterjee Market Complex, Rambandhu Talab PO, Ushagram Asansol, West Bengal - 713303	camsasa@camsonline.com
36	2nd Floor, Block No. D - 21 - D - 22, Motiwala Trade Centre, Nirala Bazar, New Samarth Nagar, Opp. HDFC Bank, Aurangabad - 431001	camsaur@camsonline.com
37	Classic Complex, Block No. 104, First Floor, Saraf Colony, Khanapur Road, Tilakwadi, Belgaum - 590006	camsbel@camsonline.com
38	Kalika temple Street, Ground Floor, Beside SBI BAZAR Branch, Berhampur - 760002	camsbrp@camsonline.com
39	501 – 503, Bhayani Skyline, Behind Joggers Park, Atabhai Road, Bhavnagar – 364001	camsbha@camsonline.com
40	First Floor, Plot No.3, Block No.1, Priyadarshini Pariswar west, Behind IDBI Bank, Nehru Nagar, Bhilai - 490020	camsbhi@camsonline.com
41	C/o. Kodwani Associtates, Shope No. 211 - 213 2nd floor, Indra Prasth Tower syam Ki Sabji Mandi, Near Mukerjee Garden, Bhilwara, Rajasthan - 311001	camsbhl@camsonline.com
42	Plot no 10, 2nd Floor, Alankar Complex, Near ICICI Bank, MP Nagar, Zone II, Bhopal, Madhya Pradesh - 462011	camsbhp@camsonline.com
43	1st Floor, Plot No. HE-7 City Centre, Sector 4, Bokaro Steel City, Bokaro, Jharkhand - 827004	camsbkr@camsonline.com
44	399, G T Road, Basement, Building Name - Talk of the Town, Burdwan, West Bengal - 713101	camsbdw@camsonline.com
45	29 / 97G, 2nd Floor, S A Arcade, Mavoor Road, Arayidathupalam, Calicut, Kerala - 673016	camsclt@camsonline.com
46	Near Indian Overseas Bank, Cantonment Road, Mata Math, Cuttack, Orissa - 753001	camscut@camsonline.com
47	13, First Floor, Akkamahadevi Samaj Complex, Church Road, P. J. Extension, Davangere, Karnataka - 577002	camsdvg@camsonline.com
48	204 / 121, Nari Shilp Mandir Marg, First Floor, Old Connaught Place, Chakrata Road, Dehradun, Uttarakhand, 248001	camsdun@camsonline.com
49	Urmila Towers, Room No. 111 First Floor, Bank More, Dhanbad, Jharkhand - 826001	camsdha@camsonline.com
50	197, Seshaiyer Complex, Agraharam Street, Erode, Tamilnadu - 638001	camserd@camsonline.com
51	LG3, SCO 12 Sector 16, Behind Canara Bank, Faridabad – 121002	camsfdb@camsonline.com
52	1st Floor, C - 10, RDC Rajnagar, Opp Kacheri, Gate No. 2, Ghaziabad - 201002	camsgha@camsonline.com
53	Shop No. 5 & 6, Third Floor, Cross Road, The mall, A D Tiraha, Bank Road, Gorakhpur -273001	camsgor@camsonline.com
54	Door No. 31 - 13 - 1158, First Floor, 13 / 1, Arundelpet, Ward No. 6, Guntur - 522002	camsgun@camsonline.com

55	Unit No. - 115, First Floor Vipul Agora Building, Sector - 28, Near Sahara Mall, Mehrauli, Gurgaon Road, Chakkarpur, Gurgaon - 122001	camsgur@camsonline.com
56	Piyali Phukan Road, K. C. Path, House No. 1, Rehabari, Guwahati - 781008	camsgwt@camsonline.com
57	G - 6, Global Apartment, Kailash Vihar Colony, Opp. Income Tax Office, City Centre, Gwalior, Madhya Pradesh - 474002	camsgwa@camsonline.com
58	No. 204 - 205, First Floor, B - Block, Kundagol Complex, Opp. Court, Club Road, Hubli, Karnataka- 580029	camshub@camsonline.com
59	8, Ground Floor, Datt Towers, Behind Commercial Automobiles, Napier Town, Jabalpur, Madhya Pradesh - 482001	camsjab@camsonline.com
60	144, Vijay Nagar, Near Capital Small Finance Bank, Football Chowk, Jalandar City, Punjab -144001	camsjal@camsonline.com
61	Rustomji Infotech Services 70, Navipeth, Opp. Old Bus Stand, Jalgaon, Maharashtra - 425001	camsjlg@camsonline.com
62	207, Manek Centre, P N Marg, Jamnagar, Gujarat - 361001	camsjam@camsonline.com
63	Tee Kay Corporate Towers, 3rd Floor, S B Shop Area, Main Road, Bistupur, Jamshedpur-831001	camsjpr@camsonline.com
64	1/5, Nirmal Tower, 1st Chopasani Road, Jodhpur, Rajasthan - 342003	camsjpd@camsonline.com
65	2 B, 3rd Floor, Ayodhya Towers, Station Road, Kolhapur, Maharashtra - 416001	camskhp@camsonline.com
66	B-33, Kalyan Bhawan, Near Triangle Park, Vallabh Nagar, Kota, Rajasthan - 324007	camskot@camsonline.com
67	1307 B, Puthenparambil Building, KSACS Road, Opp. ESIC Office, Behind Malayala Manorama Muttambalam - P O, Kottayam - 686501	camsktm@camsonline.com
68	108, First Floor, Shivam Plaza, Opp. Eves Cinema, Hapur Road, Meerut, Uttarpradesh - 250002	camsmee@camsonline.com
69	H 21 - 22, First Floor, Ram Ganga Vihar Shopping Complex, Opposite Sale Tax Office, Moradabad - 244001	camsmbd@camsonline.com
70	Brahman Toli, Durgasthan Gola Road, Muzaffarpur, Bihar - 842001	camsmuz@camsonline.com
71	No. 1, First Floor, CH. 26 7th Main, 5th Cross (Above Trishakthi Medicals), Saraswati Puram, Mysore, Karnataka, - 570009	camsmys@camsonline.com
72	First Floor, "Shraddha Niketan", Tilak Wadi, Opp Hotel City Pride, Sharanpur Road, Nasik - 422002	camsnsk@camsonline.com
73	Shop No. 2, 1st Floor, NSR Complex, James Garden, Near Flower Market, Nellore - 524001	camsnel@camsonline.com
74	SCO 83 - 84, First Floor, Devi Lal Shopping Complex, Opp RBL Bank, G.T.Road , Panipat, Haryana - 132103	camspan@camsonline.com

75	No. 35 New Lal Bagh, Opp. Polo Ground, Patiala - 147001	camsptl@camsonline.com
76	S - 8, 100, Jawaharlal Nehru Street (New Complex, Opp. Indian Coffee House), Pondicherry - 605001	camspdy@camsonline.com
77	HIG, C - 23 Sector - 1, Devendra Nagar, Raipur, Chattisgarh - 492004	camsrai@camsonline.com
78	Door No. 6 - 2 - 12, First Floor, Rajeswari Nilayam, Near Vamsikrishna Hospital, Nyapathi Vari Street, T. Nagar, Rajahmundry, Andhra Pradesh - 533101	camsrmd@camsonline.com
79	Office 207 - 210, Everest Building, Harihar Chowk, Opp Shastri Maidan, Limda Chowk, Rajkot, Gujarat - 360001	camsraj@camsonline.com
80	4, HB Road No. 206, Second Floor, Shri Lok Complex, H B Road, Near Firayalal, Ranchi, Jharkhand - 834001	camsran@camsonline.com
81	Second Floor, J B S Market Complex, Udit Nagar, Rourkela - 769012	camsrou@camsonline.com
82	No. 2, First Floor, Vivekananda Street, New Fairlands, Salem, Tamilnadu - 636016	camssal@camsonline.com
83	C/o. Raj Tibrewal & Associates, Opp. Town High School, Sansarak Sambalpur, Orissa - 768001	camssam@camsonline.com
84	No.78, Haren Mukherjee Road, First Floor, Beside SBI Hakimpara, Siliguri - 734001	camssil@camsonline.com
85	1 (1), Binny Compound, Second Street, Kumaran Road, Tirupur, Tamilnadu - 641601	camstrp@camsonline.com
86	No. F4, Magnam Suraksaa Apatments, Tiruvananthapuram Road, Tirunelveli - 627002	camstrv@camsonline.com
87	Room No. 26 & 27, Dee Pee Plaza, Kokkalai, Trichur, Kerala - 680001	camstur@camsonline.com
88	No 8, First Floor, 8th Cross West Extn, Thillainagar, Trichy, Tamilnadu - 620018	camstri@camsonline.com
89	TC NO: 22/902, 1st - Floor "BLOSSOM" BLDG, OPP.NSS KARAYOGAM, SASTHAMANGALAM VILLAGE P.O, Thiruvananthapuram Trivandrum-695010. Kerala	camstvm@camsonline.com
90	No.32, Ahinsapuri, Fatehpura Circle, Udaipur - 313001	camsudp@camsonline.com
91	3rd floor, Gita Nivas, Opp Head Post Office, Halar Cross Lane Valsad, Gujarat - 396001	camsval@camsonline.com
92	Office No. 1, Second Floor, Bhawani Market, Building No. D - 58 / 2 - A1, Rathyatra Beside Kuber Complex, Varanasi, Uttarpradesh - 221010	camsvar@camsonline.com
93	Door No. 86, BA Complex, 1st Floor Shop No 3, Anna Salai (Officer Line), Tollgate, Vellore - 632 001	camsvel@camsonline.com
94	H. No. 2 - 4 - 641, F - 7, First Floor, A. B. K Mall, Old Bus Depot Road, Ramnagar, Hanamkonda, Warangal, Telangana - 506001	camswgl@camsonline.com
95	B. C. Sen Road, Balasore, Orissa - 756001	camsbls@camsonline.com

96	JRDS Heights, Sector 14, Nanak Nagar, Near Peaks Auto Showroom, Jammu Jammu & Kashmir - 180004	camsjmu@camsonline.com
97	No. 18 /47 /A, Govind Nilaya, Ward No. 20, Sangankal Moka Road, Gandhinagar, Ballari - 583102	camsbry@camsonline.com
98	214 - 215, Second Floor, Shivani Park, Opp. Shankheswar Complex, Kaliawadi, Navsari, Gujarat – 396445	camsnvs@camsonline.com
99	SCO 06, Ground Floor, MR Complex, Near Sonipat Stand Delhi Road, Rohtak - 124001	camsrok@camsonline.com
100	Shop No. 6, Door No. 19 - 10 - 8, (Opp to Passport Office), AIR Bypass Road, Tirupati, AndhraPradesh - 517501	camstpt@camsonline.com
101	A – 1 / 50, Block A, Kalyani - Nadia Dt, PIN - 741235	camskal@camsonline.com
102	Tirthkala First Floor, Opp BMCB Bank ,New Station Road, Bhuj _kachchh. 370001	camsbuj@camsonline.com
103	Flat No 109, First Floor, A Wing, Kalyani Tower126 Siddheshwar Peth, Near Pangal High School, Solapur, Maharashtra - 413001	camsslp@camsonline.com
104	"Aastha Plus", 202 - A, Second Floor, Sardarbag Road, Nr. Alkapuri, Opp. Zansi Rani Statue, Junagadh, Gujarat - 362001	camsjdh@camsonline.com
105	Shop No. F - 56, First Floor, Omkar Complex, Opp. Old Colony, Near Valia Char Rasta, GIDC, Ankleshwar, Gujarat - 393002	camsakl@camsonline.com
106	Uthram Chanmbers (Ground Floor), Thamarakulam, Kollam - 691006	camsklm@camsonline.com
107	No. 372 / 18D, First Floor, Above IDBI Bank, Beside V - Mart, Near RAKSHAN, Gwalior Road, Jhansi - 284001	camsjhs@camsonline.com
108	City Enclave, Opp. Kumar Nursing Home, Ramghat Road, Aligarh, Uttarpradesh - 202001	camsalg@camsonline.com
109	117 / A / 3 / 22, Shukrawar Peth, Sargam Apartment, Satara, Maharashtra - 415002	camssat@camsonline.com
110	No. 28 / 8, First Floor, Balakrishna Colony, Pachaiappa Street, Near VPV Lodge, Kumbakonam – 612001	camskum@camsonline.com
111	Ground Floor, Gurudwara Road, Near Old Vijaya Bank, Bhagalpur - 812001	camsblp@camsonline.com
112	F - 62 - 63, Second Floor, Butler Plaza, Commercial Complex, Civil Lines, Bareilly, Uttarpradesh - 243001	camsbly@camsonline.com
113	Opp. RLT Science College Civil Lines, Akola, Maharashtra - 444001	camsako@camsonline.com
114	124 - B / R, Model Town Yamunanagar, Yamuna Nagar, Haryana - 135001	camsynr@camsonline.com
115	S S M Jalan Road, Ground floor, Opp. Hotel Ashoke, Caster Town, Deoghar, Jharkhand - 814112	camsdeo@camsonline.com
116	H. No. 7 - 1 - 257, Upstairs S B H mangammathota, Karimnagar, Telangana - 505001	camskri@camsonline.com

117	Bandi Subbaramaiah Complex, D. No. 3 / 1718, Shop No. 8, Raja Reddy Street, Kadapa, Andhra Pradesh - 516001	camskdp@camsonline.com
118	First Floor, Opp. Panchayat Bhawan Main gate, Bus stand, Shimla, Himachal Pradesh - 171001	camssml@camsonline.com
119	Room No. PP. 14 / 435, Casa Marina Shopping Centre, Talap, Kannur, Kerala - 670004	camsknr@camsonline.com
120	First Floor, Subhadra Complex Urban Bank Road, Mehsana, Gujarat, 384002	camsmna@camsonline.com
121	Municipal Market, Annanda Chowk, Hazaribag, Jharkhand - 825301	camshaz@camsonline.com
122	AGVR Arcade, Second Floor, Plot No. 37 (Part), Layout No. 466 / 79, Near Canara Bank, Sangamesh Nagar, Anantapur, Andhra Pradesh - 515001	camsatp@camsonline.com
123	Shop No. 26 and 27, Door No. 39 / 265 A and 39 / 265 B, Second Floor, Skanda Shopping Mall, Old Chad Talkies, Vaddageri, 39th Ward, Kurnool - 518001	camskrl@camsonline.com
124	No - 12, Opp. HDFC Bank, Red Square Market, Hisar, Haryana - 125001	camshsr@camsonline.com
125	18 L Block, Sri Ganganagar, Rajasthan - 335001	camssgnr@camsonline.com
126	2907 GH, GT Road, Near Zila Parishad, Bhatinda, Punjab - 151001	camsbti@camsonline.com
127	No. 65, First Floor, Kishnappa Compound, 1st Cross, Hosmane Extn, Shimoga, Karnataka - 577201	camsshi@camsonline.com
128	Door No. 18 / 507 (3), Anugraha, Garden Street, College Road, Palakkad, Kerala - 678001	camspkd@camsonline.com
129	F4 - Classic Heritage, Near Axis Bank, Opp. BPS Club, Pajifond, Margao, Goa - 403601	camsmrg@camsonline.com
130	126 G, V. P. Towers, Kovai Road, Basement of Axis BankKarur, Tamilnadu - 639002	camskar@camsonline.com
131	Behind Rajasthan Patrika In front of vijaya bank, 1404, amar singh pura Bikaner - 334001	camsbkn@camsonline.com
132	D. No. 25 - 4 - 29, First Floor, Kommireddy vari street, Beside Warf Road, Opp swathi medicals, Kakinada - 533001	camskkd@camsonline.com
133	Shop No. B - 104, First Floor, Narayan Plaza, Link Road, Bilaspur (C. G) - 495001	camsbil@camsonline.com
134	208, Second Floor, HEENA ARCADE, Opp. Tirupati Tower, Near G.I.D.C. Char Rasta, Vapi, Gujarat - 396195	camsvap@camsonline.com
135	SCO 48 - 49, Ground Floor, opp peer, Bal Bhawan Road, Near HDFC Bank, Ambala City, Haryana - 134003	camsamb@camsonline.com
136	Nibedita First Floor, J B Road, Palace Compound, Agartala, Near Babuana Tea and Snacks, Tripura West, Pin - 799001	camsaga@camsonline.com
137	First Floor, Krishna Complex, Opp. Hathi Gate Court Road, Saharanpur, Uttarpradesh - 247001	camssah@camsonline.com

138	"Silver Palace" OT Road, Inda - Kharagpur, G - P - Barakola, P.S. Kharagpur Local, Dist West Midnapore - 721305	camskhg@camsonline.com
139	First Floor, Room No. 61 (63), International shopping Mall, Opp. ST Thomas Evangelical Church, Above Thomsan Bakery, Manjady, Thiruvalla - 689105	camstvl@camsonline.com
140	Doctor's Tower Building, Door No. 14 / 2562, First Floor, North of Iorn Bridge, Near Hotel Arcadia Regency, Alleppey, Kerala - 688001	camsalp@camsonline.com
141	Commercial Shop No. GF 10 & GF 38, Ground Floor, Ansal Fortune Arcade, Plot No. K - 82, Sector - 18, Noida – 201301	camsnoi@camsonline.com
142	Dev Corpora, First Floor, Office No. 102, Cadbury Junction, Eastern Express Way, Thane -400601	camsthn@camsonline.com
143	No. 351, Icon, 501, Fifth Floor, Western Express Highway, Andheri East, Mumbai - 400069	camsadh@camsonline.com
144	Jiveshwar Krupa Bldg. Shop. No. 2, Ground Floor, Tilak Chowk Harbhat Road, Sangli, Maharashtra - 416416	camssgi@camsonline.com
145	Shop No. 6, Ground Floor, Anand Plaza Complex, Bharat Nagar, Shivaji Putla Road, Jalna, Maharashtra - 431203	camsjna@camsonline.com
146	Platinum Mall, Office No. 307, Third Floor, Jawahar Road, Ghatkopar East, Mumbai - 400077	camsgkp@camsonline.com
147	501 – TIARA, CTS 617, 617 / 1 - 4, Off Chandavarkar Lane, Maharashtra Nagar, Borivali – West, Mumbai – 400092	Camsbor@camsonline.com
148	BSEL Tech Park, B - 505, Plot No. 39 / 5 & 39 / 5 A, Sector 30A, Opp.Vashi Railway Stationm Vashi, Navi Mumbai - 400705	camsvsh@camsonline.com
149	Number G - 8, Ground Floor, Plot No. C - 9, Pearls Best Height - II, Netaji Subhash Place, Pitampura, New Delhi – 110034	camspdel@camsonline.com
150	Third Floor, B R Complex, No. 66, Door No. 11 A, Ramakrishna Iyer Street, Opp. National Cinema Theatre, West Tambaram, Chennai - 600045	camstam@camsonline.com
151	Office Number 112, First Floor, Mahatta Tower, B Block Community Centre, Janakpuri, New Delhi -110058	camsjdel@camsonline.com
152	First Floor, No. 17 / 1, (272) Tweleth Cross Road, Wilson Garden, Bangalore - 560027	camsbwg@camsonline.com
153	No. 29, Avtar Colony, Behind vishal mega mart, Karnal - 132001	camsknl@camsonline.com
154	Office No. 413, 414, 415, Fourth Floor, Seasons Business Centre, Opp. KDMC (Kalyan Dombivli Municipal Corporation), Shivaji Chowk, Kalyan (W) – 421301	camskyn@camsonline.com
155	A - 111, First Floor, R K Casta, Behind Patel Super Market, Station Road, Bharuch - 392001	camsbrh@camsonline.com
156	F 142, First Floor, Ghantakarna Complex Gunj Bazar, Nadiad, Gujarat - 387001	camsndi@camsonline.com

157	No. 3. First Floor, Shree Parvati, Plot No. 1 / 175, Opp. Mauli Sabhagruh, Zopadi Canteen, Savedi, Ahmednagar - 414003	camsamn@camsonline.com
158	C/O. Rajesh Mahadev & Co., Shop No. 3, First Floor, Jamia Complex Station Road, Basti - 272002	camsbst@camsonline.com
159	Second Floor, Parasia Road, Near Surya Lodge, Sood Complex, Above Nagpur CT Scan, Chhindwara, Madhya Pradesh - 480001	camschi@camsonline.com
160	3, Ashok Nagar, Near Heera Vatika, Chittorgarh, Rajasthan - 312001	camscor@camsonline.com
161	Ground Floor , Belbhadrapur, Near Sahara Office, Laheriasarai Tower Chowk, Laheriasarai, Darbhanga - 846001	camsdar@camsonline.com
162	16 A / 63 A, Pidamaneri Road, Near Indoor Stadium, Dharmapuri, Tamilnadu - 636701	camsdmp@camsonline.com
163	1793/ A , J B Road, Near Tower Garden, Dhule - 424001	camsdhu@camsonline.com
164	9/1/51, Rishi Tola Fatehganj, Ayodhya, Faizabad, Uttar Pradesh–224001	camsfzd@camsonline.com
165	Shyam Sadan, First Floor, Plot No. 120, Sector 1 / A, Gandhidham - 370201	camsgdm@camsonline.com
166	Pal Complex, First Floor, Opp. City Bus Stop, Super Market, Gulbarga, Karnataka - 585101	camsglg@camsonline.com
167	Mouza - Basudevpur, J. L. No. 126, Haldia Municipality, Ward No. 10, Durgachak, Haldia - 721602	camshld@camsonline.com
168	Durga City Centre, Nainital Road, Haldwani, Uttarakhand - 263139	camshdw@camsonline.com
169	D - 78, First Floor, New Durga Bazar, Near Railway Crossing, Himmatnagar, Gujarat - 383001	camshim@camsonline.com
170	Near Archies Gallery, Shimla Pahari Chowk, Hoshiarpur, Punjab - 146001	camshsp@camsonline.com
171	Survey No. 25 / 204, Attibele Road, HCF Post, Mathigiri, Above Time Kids School, Oppsite To Kuttys Frozen Foods, Hosur - 635110	camshos@camsonline.com
172	248, Fort Road Near Amber Hotel, Jaunpur Uttarpradesh - 222001	camsjnp@camsonline.com
173	First Floor, Gurunanak dharmakanta, Jabalpur Road, Bargawan, Katni, Madhya Pradesh - 483501	camskat@camsonline.com
174	Shop No. 11 - 2 - 31 / 3, First Floor, Philips Complex, Balajinagar, Wyra Road, Near Baburao Petrol Bunk, Khammam, Telangana - 507001	camskmm@camsonline.com
175	Daxhinapan Abasan, Opp Lane of Hotel Kalinga, SM Pally, Malda, West bengal - 732101	camsmld@camsonline.com
176	Shop No. A2, Basement Floor, Academy Tower, Opposite Corporation Bank, Manipal, Karnataka - 576104	camsmpl@camsonline.com

177	159 / 160 Vikas Bazar Mathura Uttarpradesh - 281001	camsmtr@camsonline.com
178	Street No 8-9 Center, Aarya Samaj Road, Near Ice Factory. Moga -142 001	camsmog@camsonline.com
179	156A / 1, First Floor, Lakshmi Vilas Building, Opp. To District Registrar Office, Trichy Road, Namakkal, Tamilnadu - 637001	camsnmk@camsonline.com
180	Gopal Trade center, Shop No. 13 - 14, Third Floor, Nr. BK Mercantile bank, Opp. Old Gunj, Palanpur - 385001	camspal@camsonline.com
181	17, Anand Nagar Complex, Opposite Moti Lal Nehru Stadium, SAI Hostel Jail Road, Rae Bareilly, Uttar pradesh - 229001	camsrae@camsonline.com
182	No. 59 A / 1, Railway Feeder Road, (Near Railway Station), Rajapalayam, Tamilnadu - 626117	camsrjp@camsonline.com
183	Dafria & Co., No. 18, Ram Bagh, Near Scholar's School, Ratlam, Madhya Pradesh - 457001	camsrlm@camsonline.com
184	Orchid Tower, Ground Floor, Gala No. 06, S. V. No. 301 / Paiki, 1 / 2, Nachane Municiple Aat, Arogya Mandir, Nachane Link Road, At, Post, Tal. Ratnagiri Dist. Ratnagiri - 415612	camsrag@camsonline.com
185	22, Civil Lines, Ground Floor, Hotel Krish Residency, Roorkee, Uttara khand - 247667	camsrke@camsonline.com
186	Opp. Somani Automobile, S Bhagwanganj Sagar, Madhya Pradesh - 470002	camssag@camsonline.com
187	Bijlipura, Near Old Distt Hospital, Jail Road ,Shahjahanpur Uttarpradesh - 242001	camsspn@camsonline.com
188	Ground Floor of CA Deepak Gupta, M G Complex, Bhawna Marg, Beside Over Bridge, Bansal Cinerma Market, Sirsa Haryana - 125055	camssrs@camsonline.com
189	Arya Nagar, Near Arya Kanya School, Sitapur, Uttarpradesh - 261001	camsstp@camsonline.com
190	First Floor, Above Sharma General Store, Near Sanki Rest house, The Mall, Solan, Himachal Pradesh - 173212	camssol@camsonline.com
191	Door No 10-5-65, 1st Floor, Dhanwanthri Complex, Kalinga Road, Opp Chandramouli Departmental Store, Near Seven roads Junction, Srikakulam – 532 001	camssrk@camsonline.com
192	967, Civil Lines, Near Pant Stadium, Sultanpur, Uttarpradesh - 228001	camssln@camsonline.com
193	Shop No. 12, M. D. Residency, Swastik Cross Road, Surendranagar - 363001	camssng@camsonline.com
194	Bangiya Vidyalaya Road, Near Old post office, Durgabari, Tinsukia, Assam - 786.125	camstin@camsonline.com
195	4 B / A 16, Mangal Mall Complex, Ground Floor, Mani Nagar, Tuticorin, Tamilnadu - 628003	camstcn@camsonline.com
196	Adjacent to our existing Office at 109, First Floor, Siddhi Vinayak Trade Center, Shahid Park, Ujjain - 456010	camsujn@camsonline.com

197	Pushpam, Tilakwadi, Opp. Dr. Shrotri Hospital, Yavatmal, Maharashtra, 445001	camsyav@camsonline.com
198	No. 15 - 31 - 2 M - 1 / 4, First Floor, 14 - A, MIG, KPHB Colony, Kukatpally, Hyderabad - 500072	camshyb@camsonline.com
199	Office No. 503, Buildmore Business Park,New Canca By pass Road, Ximer, Mapusa Goa - 403507	Not applicable
200	3, Adelade Apartment, Christain Mohala, Behind Gulshan - E - Iran Hotel, Amardeep Talkies Road, Bhusawal, Maharashtra - 425201	Not applicable
201	A / 177, Kailash Complex, Opp. Khedut Decor Gondal, Gujarat, 360311	camsgdl@camsonline.com
202	No. DU 8, Upper Ground Floor, Behind Techoclean Clinic, Suvidha Complex Near ICICI Bank, Vasco, Goa - 403802	Not applicable
203	3 / 1, R. N. Mukherjee Road, Third Floor, Office space - 3 C, "Shreeram Chambers", Kolkata - 700001	Not applicable
204	No. 158, Rayala Tower - 1, Anna Salai, Chennai - 600002	chennai_isc@camsonline.com